

HARYANA VIDHAN SABHA

COMMITTEE ON LOCAL BODIES AND PANCHAYATI RAJ INSTITUTIONS

(2014-2015)

(SIXTH REPORT)

REPORT

ON

THE AUDIT AND INSPECTION NOTES ON THE ACCOUNTS OF MUNICIPAL CORPORATIONS, FARIDABAD FOR THE PERIOD FROM APRIL, 2011 TO MARCH, 2012, YAMUNANAGAR FOR THE PERIOD FROM APRIL, 2012 TO MARCH, 2013, & AMBALA FOR THE PERIOD FROM APRIL, 2012 TO MARCH, 2013,

AUDITED BY THE DIRECTOR, LOCAL AUDIT, HARYANA



(Presented to the House on \

March, 2015)

HARYANA VIDHAN SABHA SECRETARIAT
CHANDIGARH
2015

TABLE OF CONTENTS

	Page(s)
Composition of the Committee on Local Bodies and Panchayati Raj Institutions	(111)
Introduction	(v)
Report on the Audit and Inspection Notes on the accounts of	
Municipal Corporation Faridabad for the period from April 2011 to March 2012	1–11
Appendix (LAD Report)	1226
Municipal Corporation Yamunanagar for the period from April 2012 to March 2013	27–50
Appendix (LAD Report)	51–143
Municipal Corporation Ambala for the period from April 2012 to March 2013	144
Audited by the Director, Local Audit, Haryana	
General Observations/Recommendations of the Committee	145

COMPOSITION OF THE COMMITTEE ON LOCAL BODIES AND PANCHAYATI RAJ INSTITUTIONS

(2014 15 upto 27th OCTOBER, 2014)

CHAIRPERSON

OHAIII ZIIO		01
1	Shri Anand Kaushik M L A	Chairperson
MEMBERS		Member
2	Shri Anand Singh Dangi M L A	
	Shri Ashok Kumar Arora M L A	Member
3		Member
4	Shri Krishan Lal Panwar M L A	·
*5	Shri Krishan Pal Gurjar MLA	Member
-	Shri Jagbir Singh Malik M L A	Member
6	Shri Jagoir Singir Maile W. E.A.	Member
7	Shri Dharam Singh M L A	
8	Shri Jai Tirath M L A	Member
_	Still Dail Hadi M. L.A.	Member
9	Shri Parminder Singh Dhull M L A	William of the

^{*} Shri Shri Krishan Pal Gurjar MLA resigned from the Membership of the Committee w e f 22nd May 2014 and his resignation has been accepted by the Hon ble Speaker on 22nd May 2014

(2014-15 from 25th November, 2014)

CHAIRPERSON

CHAIRFERS		Chairperson
1	Shri Gian Chand Gupta M L A	Champerson
MEMBERS	Shrı Bhupınder Sıngh Hooda MLA	Member
*2	Shir Brupinger Singh Hooda W. 27.	Member
3	Shri Jai Parkash M L A	Member
4	Shri Jai Tirath M L A	Member
5	Shri Subhash Sudha M L A	Member
6	Shri Manish Kumar Grover M L A	Member
7	Shri Makhan Lal Singla M L A	Member
8	Shri Aseem Goel M L A	Member
9	Shri Rajdeep Singh Phogat M L A	Member
**10	Sardar Bakhshish Singh Virk M L A	MONIDO
SECRETARI	AT	
1	Shri Sumit Kumar Principal Secretary	
2	Shri Naren Dutt Deputy Secretary	Mambarahin of th

Shri Bhupinder Singh Hooda MLA resigned from the Membership of the Committee w e f 27th December 2014 and his resignation has been accepted by the Hon ble Speaker on 30th December 2014

^{*} Sardar Bakhshish Singh Virk M L A was nominated by Hon ble Speaker as Member to serve on the Committee wef 14th January 2015 for the remaining period of 2014 15

INTRODUCTION

- I Gian Chand Gupta the Chairperson of the Committee on Local Bodies and Panchayati Raj Institutions having been authorized by the Committee in this behalf present this Sixth Report on the various audit and inspection notes on the accounts of Municipal Corporation Faridabad for the period from April 2011 to March 2012 Municipal Corporation Yamunanagar for the period from April 2012 to March 2013 and Municipal Corporation Ambala for the period from April 2012 to March 2013 audited by the Director Local Audit Haryana
- 2 The Committee examined/ scrutinized the various audit and inspection notes on the accounts of Municipal Corporation Faridabad for the period from April 2011 to March 2012 Municipal Corporation Yamunanagar for the period from April 2012 to March 2013 and Municipal Corporation Ambala for the period from April 2012 to March 2013 audited by the Director Local Audit Haryana as per details given in the Report and its annotated reply submitted by the concerned Municipal Corporation. The Committee has gone into the details of the matter and has tried its level best to make its observations/ recommendations strictly as per the information/ record produced before the Committee by the concerned quarters and as per law.
- 3 The Committee considered and approved this Report in its meeting held on 4th March 2015
- 4 A brief record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat
- 5 The Committee is thankful for the assistance and co-operation rendered by the Director Local Audit Haryana and his officers in giving information/ record to the Committee
- 6 The Committee is also thankful to the officers/ officials of the Haryana Vidhan Sabha for their whole hearted co-operation and assistance given by them to the Committee

CHANDIGARH THE 4th MARCH 2015 GIAN CHAND GUPTA CHAIRPERSON

REPORT

GENERAL

The Committee on Local Bodies and Panchayati Raj Institutions for the year 2014 15 consisting of nine Members was nominated by the Honble Speaker Haryana Vidhan Sabha on 3rd May 2014 vide Notification No LB/PRIC 1/2014/34 Shri Anand Kaushik M L A was nominated as Chairperson of the Committee by the Honble Speaker which worked upto 27th October 2014 till the dissolution of Haryana Vidhan Sabha Thereafter on the election of 13th Assembly a new Committee for the remaining period of the year 2014 15 was nominated by the Honble Speaker on 25th November 2014 vide Notification No LB/PRIC 1/2014 15/88 Shri Gian Chand Gupta M L A was nominated as Chairperson of the Committee by the Honble Speaker

The Committee hold 27 meetings during the year 2014 15 (till finalization of the Report)

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REPORT

ON

THE AUDIT AND INSPECTION NOTE ON THE ACCOUNTS OF MUNICIPAL CORPORATION, FARIDABAD FOR THE PERIOD FROM APRIL 2011 TO MARCH 2012, AUDITED BY THE DIRECTOR, LOCAL AUDIT, HARYANA

The Committee scrutinized the Audit and Inspection Note on the accounts of Municipal Corporation Faridabad for the period from April 2011 to March 2012 audited by the Director Local Audit Haryana as under

(PART II LAST AUDIT)

[1] Para No 14 (I) Cases of short recoveries/non recoveries/loss of revenues

As per entries in the General Cash Book of Income it has been noticed that various cheques amounting to Rs 1 12 87 568/- were deposited (details given in Appendix - G) with AXIS Bank NIT Faridabad for credit into MCF Account No 348010200012324 but in the Bank statement of the said account these cheques were shown as rejected/dishonored by the Bank being not found good for payment due the reasons pointed in some cases but not mentioned in each case. The realization of amount in lieu of these dishonored cheques was not shown nor could be watched in audit because cheque receipt register in the prescribed form as required vide rule IV 6 of Municipal Account Code 1930 is not being maintained in the Accounts Branch or concerned Branch. As such the amount actually remained unrealized from the party/person concerned who made the payment of MCF tax/other dues through these cheques. This is a serious matter and brought to special notice of Commissioner for taking suitable action for recovery of these amounts from persons/party concerned besides ensuring maintenance of cheque receipt register complete in all respect in the prescribed form by all concerned Branches The recovery of amount in lieu of all these cheques may be shown to audit or the demand of tax/other dues be received against the party/person concerned beside initiating suitable action under Negotiable Instrument Act

The Department in its written reply stated as under

Action to raise the demand of the defaulting/dishonored cheques amount with interest in the Demand & Collection Registers and to recover the same alongwith bank charges @ 300/- per cheque is being taken by the Zonal & Taxation Offices of the Corporation All concerned have already been directed to maintain the Cheque Receipt Register in their respective zone as prescribed in Municipal Account Code 1930

The Committee discussed about the rejected/dishonored cheques of Rs 1,12,87,568/ by the bank which were presented for credit into Municipal Corporation, Faridabad and found that the action to raise the

demand of the defaulting amount with interest in the Demand and Collection Registers and to recover the same alongwith-bank charges @ Rs 300/- per cheque is being taken by the Zonal Taxation Officers of the Corporation The Committee was satisfied with the reply given by the department and desired that the Municipal Corporation should get verify the Demand and Collection Registers prepared in this regard and which have been maintained and updated from the officers of the concerned Local Audit Residents Scheme under intimation to the Committee

The Committee also desired to maintain the Cheque Receipt Registers regularly in their respective zone as is prescribed in the rule IV 6 of the Municipal Account Code 1930

[2] Para No 14 (II) Cases of short recoveries/non recoveries/loss of revenues

Subscriptions of GPF made from the Salary bills of MCF employees were not deposited into GPF account before or by 10th of each month. In the following cases on the contrary the subscription were deposited after 10th due to this delay interest for the amount deposited after 10th of the month in which amount deposited no interest was given by the Post Office and Bank for that month. This resulted into loss of interest amounting to Rs. 75.199/ as detailed below which was worked out @ 3.5% interest rate as allowed by the Post Office and Bank respectively for the previous year. The matter is brought to special notice of the Commissioner for fixing the responsibility for recovery of this loss from the officer/official at fault unless justified otherwise besides ensuring timely deposit of GPF subscriptions now each month.

Sr No	Date of deposit	Amount deposited (Rs)	Amount of loss of interest (Rs)	Remarks
1	16 09 2011	4341908/	12663/	Aug paid in Sep 2011
<u>-</u>	17 10 2011	4336341/	12647/	Sept paid in Oct 2011
<u>-</u> -3	18 11 2011	4309101/	12568/	Oct paid in Nov 2011
<u> </u>	14 12 2011	4280637/	12485/	Nov paid in Dec 2011
5	18 01 2012 20 01 2012	2950433/ 1018818/	11576/	Dec paid in Jan 2012
6	29 03 2012	4546626/	13260/	Feb paid in Mar 2012
- -		Total Loss	75199/	

The Department in its written reply stated as under

There was acute shortage of balances in Municipal Corporation Funds even the salary to the staff could be disbursed in parts after due date i.e. 1st of the month during the year 2011-12 it was also due to shortage of funds and the G.P.F. subscription could be deposited on availability of sufficient amount in the Corporation Fund. Thus no official has intentionally made any delay for depositing the GPF Subscription.

The Committee was not satisfied with the incomplete reply given by the department as even now it has not been clearly mentioned whether the subscription of GPF deducted form the salary bill of the Municipal Corporation, Faridabad Employees has been deposited in GPF account or not. The Committee desired the authorities of Municipal Corporation, Faridabad to deposit the said subscriptions regularly and in time in the GPF Accounts of the concerned employees.

[3] Para No 14 (IV) Cases of short recoveries/non recoveries/loss of revenues

The demolition operation are carried out in almost every zone but such charges were never worked out and recovered during the period under report. Thus huge loss on account of non recovery of such charges is being sustained by the Corporation. The attention of the Municipal Corporation/Commissioner is drawn to provisions made u/s 261(6) or the Municipal Corporation Act wherein it has been provided that demolition charges of buildings erected/constructed in country to the sanctioned plan under section 254 of the said act are to be recovered from the person concerned as arrear of Tax. These charges includes hire charges of JCB. Crane Compressor and other miscellaneous charges etc incurred during the demolition operation. It is therefore suggested that charges on this account may be worked out simultaneously as and when such operations are carried out and demands be raised against the person responsible to such election which are in contravention to the sanction accorded by the Commissioner and recovery effected as arrear of taxes now and always in future.

The Department in its written reply stated as under -

All the owners themselves are asked to get the unauthorized structures removed/demolished raised against the sanctioned building plan

As far as action for recovery of demolition is concerned action is being taken as per provisions of the Haryana Municipal Corporation Act 1994

The Committee wants to know whether the unauthorized structures raised against the sanctioned plan have been removed/demolished

The Committee desired the Municipal Corporation, Faridabad to intimate the officers of concerned Local Audit Residents Scheme about the latest position of the unauthorized structures raised against the sanctioned buildings plan as detected by them

[4] Para No 14 (v) Cases of short recoveries/non recoveries/loss of revenues

As per provisions of the Rules in the Municipal Accounts Code 1930 recovery of the cost of materials issued to the Contractors was required to be made from the running bills of the development works payable to the Contractors from time to time but recovery of 60889 Cement bags @ Rs 150/ per bag amounting to

Rs 91 33 350/ issued to various contractors as per details given in Appendix H was not made. The accumulation of recoverable amount as cost of cement bags against the Contractors was due to negligence of the Engineering Cell of the Corporation who did not bother for this recovery and issued cement bags to the contractors sometimes even without keeping in view the genuine requirement in case of each development work at the time of issue. It was strange enough to note that even the recovery of cement bags against such contractors was pending who had left to execute work of the Corporation at present. The Superintending Engineer may look into the matter and ensure the recovery of cost of cement bags either from the contractors or the officer/official who failed to take timely action to recover the cost of cement bags at the time of admitting the final payments to the contractors Similarly some of the contractors have changed the names of their company and are executing the developments works of the Corporation under different other names such contractors/agencies may also be identified/recognized and pending recovery of cement bags may be made from them. In some case the payment of final bills and securities are might be pending with the Corporation then in such cases the recoveries may be effected form such contractors with their consent or otherwise while releasing such pending payments

The Department in its written reply stated as under

This recovery of bags relates to the period prior to MCF came into existence i.e. prior to year 1994 in all the cases final payment of concerned agencies/contractor has not been released. The pending amount of agencies is more than the cost of cement bags.

The Committee desired Municipal Corporation, Faridabad to settle this issue by holding a meeting of the authorities of Municipal Corporation, Faridabad with Director, Local Audit, Haryana under intimation to the Committee

[5] Para No 15 (I) Miscellaneous

The monthly balances of General Cash Book of the Corporation Fund were still not reconciled with the balances of banks as already pointed out vide para No 16 (i) & 15 (i) of Annual Audit Report for the year 2004 05 2007 08 2008 09 2009 10 & 2010 11 respectively This was a serious matter and again brought to the notice of Commissioner for directing the Officer Incharge Accounts of the Corporation to get the needful done at the earliest without further delay

The Department in its written reply stated as under -

The Cash Book for the year 2008 09 2009 10 2010 11 & 2011 12 has been got reconciled

The Cash Book for the year 2012-13 has been completed upto Feb 2013 & will be finalized within one month

The Cash Book for the year 2013 14 has been reconciled upto April 2013

This is under implementation accordance with National Accounting Manual (NAM) at the level of MCF by developing new software and rest will be completed in real time

The Committee desired that the monthly balance of Cash Books of the Corporation for the years 2008 09, 2009 10, 2010 11 and 2011 12 as mentioned in the para should be submitted to the officers of the concerned Local Audit Residents Scheme for its verification and final adjustment in the accounts of Municipal Corporation, Faridabad

[6] Para No 15 (II) Miscellaneous

The accounts of General Provident Fund of the Corporation Employees were lying incomplete since 2008 09. The postings in PF-1 Register were not made and balances at the close of year each employees were not worked out since long. Similarly, the balances of PF-1 A Registers at the close of year were not worked out since 2008 09. The balances of GPF accounts (PF-4) at the close of each month were not worked out and reconciled with the balances of Bank Pass Book/other investments since 2008 09. The Investment Register (PF-5) of GPF was entered therein but summary of total investments at the close of each month with date of maturity with maturity value of each investments were not recorded and the Register was also not signed by the authorized Officer. This was not in order and matter is brought to the notice of Commissioner for getting the needful done without further delay and regularly in future.

The Department in its written reply stated as under

In the General Provident Fund posting for 3196 No regular employees of MCF has been completed

The balances of PF-1A register have been worked out up to March 2010 and the reconciliation thereof have also been completed up to March 2010 with the general provident fund cash P-4 and Bank pass books

The PF 5 Register of investments has been completed upto date with a total FDRs amounting to Rs 5226 74 lac However there is it is some unintentional delay due to shortage specialized accounts staff

The Committee was not satisfied with the working of Municipal Corporation, Faridabad as the records are not being maintained properly and upto date. The Committee desired the Municipal Corporation, Faridabad to maintain/complete the over all record of Municipal Corporation Faridabad including the record mentioned in this para now and it should be submitted to the officers of the concerned Local Audit Residents Scheme as early as possible for its verification.

[7] Para No 15 (III) Miscellaneous

It has been observed that several stock registers (G 29) moveable Property registers (G 31) and Repair Registers and other registers were being maintained and in-use in different Branches/Works Divisions/Zonal Offices of the Corporation but Inventory Registers at the level of each Branch/works

division/zone were not maintained and the Sr No /page No of Inventory Register at which a particular stock register/property register/repair register/other register entered were not recorded on these registers. In absence of which proper check over the maintenance of stock registers in use could not be exercised in audit. Similarly, the total No of Immovable Properties Registers on R I was neither pointed out nor could be ascertained. The triennial physical verification of the balances of items as per stock registers and property registers as required vide rule XVII 12 of Municipal Account Code. 1930 was not carried out since long. This being a serious matter is brought to the special notice of the Corporation/Commissioner/each. Head of Branch for getting the needful done now and ensuring proper maintenance of stock record in future besides pointing out the results of physical verification of stock.

The Department in its written reply stated as under

The stock registers are being maintained at central store and stock position of central store is made computerized

The stock register repair register are also being maintained in each store of Junior Engineer & is being regularly checked by concerned account and audit department. The Assistant Engineer are also checking the same. The frequency of checking of register will maintained in further as per provisions of account code 1930.

After going through the written reply of the department The Committee observed that the reply given is an interim reply and is unsatisfactory also as in it the department has not given any information about the record which was not available at the time of audit The non production of record for audit was highly objectionable

The Committee desired that the concerned record should be produced to the officers of the concerned Local Audit Residents Scheme at the time of next audit for verifying the same under intimation to the Committee

[8] Para No 15 (IV) Miscellaneous

No action with regard to approval of site plan for erection of Communication Tower was taken by MCF under Chapter XIV of Haryana Municipal Corporation Act 1994 In compliance of the orders of Commissioner MCF issued vide order No MCF/JCT/2007/1165 dt 25 10 07 and Haryana Govt Urban Local Bodies Deptt Gazette Notification No 3/7/2003 RI dated 12th August 2009 (Haryana Municipal Corporation Erection of Communication Towers Bye laws 2009) Demand & Collection Registers in respect of installation and license fee on account of installation of communication towers erected within the MCF limits were not maintained As such licenses issued and fee realized thereof could not be checked in audit Needful may be done now and the compliance point out to audit at the earliest

The Department in its written reply stated as under -

The Hon ble Supreme Court of India in the SLP No 17702 17703/2012 in the case of Vodafone South Ltd Vs Chandigarh Administration vide its orders dated 24 05 2012 has granted status quo in regard to existing Antennas/Mobile Tower as and when the stay is vacated by the Hon ble Court the agencies who have installed their Antenna/ Mobile tower in the built up house will be issued the notices to submit the copies of the sanctioned plans of the House

As per Municipal Account Code 1930 the License Record is being maintained in L 1 & L 2 License Fee is being received from Communication Towers has been recorded in L 1 & L 2 Registers Now as per suggestion of the Joint Director Local Audit Municipal Corporation Faridabad the concerned official have been directed to maintain the Demand & Collection Registers w e f 01 04 2013 for the License tees on account of communication towers erected within the MCF limits

The Committee desired that the Demand and Collection Register in respect of installation and license fee on account of communication Towers erected within the Municipal Corporation, Faridabad limit be maintained properly and sown to the officers of the concerned Local Audit Residents Scheme within a period of two months under intimation to the Committee

[9] Para No 15 (v) Miscellaneous

Municipal Corporation has been empowered to make bye laws on following matters under section 392 of Haryana Municipal Corporation Act 1994 but bye laws on these subjects have still not been framed. The same may be framed at the early date for smooth functioning of Municipal Corporation -

- a) Taxation
- b) Water Supply Drainage Sewerage disposal
- c) Streets
- d) Buildings
- e) Sanitation & Public Health
- f) Public Safety and suppression of Nuisances Improvement

The Department in its written reply stated as under

It is submitted that the following bye lays has already been made under section 392 of the Haryana Municipal Corporation Act 1994 ~

- 1 Delimitation of ward Rules 1994
- 2 Election Rules 1994

- 3 Election Symbols Reservation and Allotment order 1996
- 4 Corporation Employees Recruitment and Condition Services Rules 1998
- 5 Registration and Proper Control of Dogs bye-laws 2008
- 6 Election Expenditure Maintenance and submission of accounts order 2007
- 7 Corporation Expenditure Maintenance and submission of accounts order 1996
- 8 Restriction on manufacture sale distribution and use of virgin and recycled plastic carry bags and recycled plastic containers
- 9 Erection of communication towers by laws 2009
- 10 Licensing of dairies bye laws 2008
- 11 Destruction of records bye laws 2008
- 12 Regulation of sale of meat bye laws 2008
- 13 Control of Advertisement by laws 2008
- 14 Licensing of the tent owners bye laws 2008
- 15 Pasting of Bills and posters bye laws 2008
- 16 Licensing and regulation of lodging house bye laws 2008
- 17 Fire Hydrants bye laws 2008
- 18 Making of compost bye laws 2008
- 19 Regulation of Slaughter House bye laws 2008
- 20 Inspection and proper regulation of aerated water ice and ice cream factories by elaws 2008
- 21 Sale of fruits and vegetable and sugarcane bye laws 2008
- 22 Prohibition of scattering of paper and other litter in public streets bye-laws 2008
- 23 Placing of Takhats bye laws 2008
- 24 Control of regulation and flaying and disposal of Dead Animals bye laws 2008
- 25 Control on import of meat bye laws 2008
- 26 Licensed Trade and Factory bye laws 2008
- 27 Piggery bye laws 2008
- 28 Formation and working of Fire Brigade bye laws 2008

29 Regulation and Control of Sale of ice & Aerated Water bye laws 2008

The draft building bye laws prepared and are under consideration with Govt

The bye laws regarding all these services were made before the existence of Municipal Corporation Fandabad which are already in exercise However the process of making new bye laws for their services will be made shortly

The Committee desired the department to pursue the case of the draft building bye laws which has been approved and are under consideration of the Government vigorously and also to frame the bye laws regarding Taxation, water supply, drainage, sewerage disposal, streets, sanitation and public health, public safety and suppression of nuisances and improvement at an early date for the smooth functioning of the Municipal Corporation and the progress made in this regard may be intimated to the Committee as well as Local Audit Department accordingly

Appendix – "G"

Referred to in Para No 14 (i) of Annual Report on account of Municipal Corporation Faridabad for the year 2011-12

Sr No	Date	Cheque No	Amount
1	2 4 11	739154	17 000/
2	do	739153	17 000/
3	do	255807	31 000/
4	do	511829	28 005/
5	do	511830	28 723/
6	do	137084	11 645/
7	do	933386	23 570/
8	do	933387	9 873/
9	4411	110641	14 626/
10	5 4 11	245467	19 361/
11	do	562601	46 073/
12	do	834196	64 887/
13	do	235090	15 000/
14	do	235091	6 770/
15	do	78	8 481/
16	do	82607	15 584/
17	do	832202	22 570/
18	do	538680	2 100
19	8 4 11	609326	35 793/
20	11 4 11	703426	3 596/
21	13 4 11	939863	1 250/
22	do	199714	6 356/
23	15 4 11	274607	16 621/
24	18 4 11	360460	12 933/
25	do	360461	12 000/
26	do	360459	12 000/
27	19 4 11	21817	2 900/

28	00	00 4 4 4	601040	10 105/
30 21 4 11 679319 4 523/ 31 do 59828 34 800/ 32 do 567412 4 500/ 33 23 4 11 65 70 152/ 34 23 4 11 962784 8 040/ 35 do 132703 17 027/ 36 25 4 11 258006 1 250/ 37 do 131495 10 100/ 38 do 760802 885/ 39 29 4 11 513819 5 000/ 40 30 4 11 898701 1 250/ 41 5 5 11 16725 12 893/ 42 do 822242 10 000/ 43 9 5 11 111266 5 050/ 44 14 5 11 285825 12 000/ 45 do 605177 2 400/ 46 do 689051 3 100/ 47 16 5 11 162638 5 493/ 49 18 5 11 59891	28	20 4 11	601842	19 125/
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37 do 131495 10 100/ 38 do 760802 885/ 39 29 4 11 513819 5 000/ 40 30 4 11 898701 1 250/ 41 5 5 11 16725 12 893/ 42 do 822242 10 000/ 43 9 5 11 111266 5 050/ 44 14 5 11 285825 12 000/ 45 do 605177 2 400/ 46 do 689051 3 100/ 47 16 5 11 790652 10 000/ 48 16 5 11 162638 5 493/ 49 18 5 11 598914 5 100/ 50 do 159300 5 000/ 51 do 158821 10 572/ 52 19 5 11 528969 2 400/ 53 do 314448 10 200/ 54 25 5 11 895019 9 603/ 55 26 5 11	35	do	132703	17 027/
38 do 760802 885/ 39 29 4 11 513819 5 000/ 40 30 4 11 898701 1 250/ 41 5 5 11 16725 12 893/ 42 do 822242 10 000/ 43 9 5 11 111266 5 050/ 44 14 5 11 285825 12 000/ 45 do 605177 2 400/ 46 do 689051 3 100/ 47 16 5 11 790652 10 000/ 48 16 5 11 162638 5 493/ 49 18 5 11 598914 5 100/ 50 do 159300 5 000/ 51 do 158821 10 572/ 52 19 5 11 528969 2 400/ 53 do 314448 10 200/ 54 25 5 11 895019 9 603/ 55 26 5 11 461456 18 221/ 56 27 5 11	36	25 4 11	258006	1 250/
39 29 4 11 513819 5 000/ 40 30 4 11 898701 1 250/ 41 5 5 11 16725 12 893/ 42 do 822242 10 000/ 43 9 5 11 111266 5 050/ 44 14 5 11 285825 12 000/ 45 do 605177 2 400/ 46 do 689051 3 100/ 47 16 5 11 790652 10 000/ 48 16 5 11 162638 5 493/ 49 18 5 11 598914 5 100/ 50 do 159300 5 000/ 51 do 158821 10 572/ 52 19 5 11 528969 2 400/ 53 do 314448 10 200/ 54 25 5 11 895019 9 603/ 55 26 5 11 461456 18 221/ 56 27 5 11 58841 93 866/ 57 do 735449 8 735/ 58 1 6 11 860771 3 750/ </td <td>37</td> <td>do</td> <td>131495</td> <td>10 100/</td>	37	do	131495	10 100/
40 30 4 11 898701 1 250/ 41 5 5 11 16725 12 893/ 42 do 822242 10 000/ 43 9 5 11 111266 5 050/ 44 14 5 11 285825 12 000/ 45 do 605177 2 400/ 46 do 689051 3 100/ 47 16 5 11 790652 10 000/ 48 16 5 11 162638 5 493/ 49 18 5 11 598914 5 100/ 50 do 159300 5 000/ 51 do 158821 10 572/ 52 19 5 11 528969 2 400/ 53 do 314448 10 200/ 54 25 5 11 895019 9 603/ 55 26 5 11 461456 18 221/ 56 27 5 11 58841 93 866/ 57 do 735449 8 735/ 58 1 6 11 860771 3 750/	38	do	760802	885/
41 5 5 11 16725 12 893/ 42 do 822242 10 000/ 43 9 5 11 111266 5 050/ 44 14 5 11 285825 12 000/ 45 do 605177 2 400/ 46 do 689051 3 100/ 47 16 5 11 790652 10 000/ 48 16 5 11 162638 5 493/ 49 18 5 11 598914 5 100/ 50 do 159300 5 000/ 51 do 158821 10 572/ 52 19 5 11 528969 2 400/ 53 do 314448 10 200/ 54 25 5 11 895019 9 603/ 55 26 5 11 461456 18 221/ 56 27 5 11 588841 93 866/ 57 do 735449 8 735/ 58 1 6 11 860771 3 750/	39	29 4 11	513819	5 000/
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43 9 5 11 111266 5 050/ 44 14 5 11 285825 12 000/ 45 do 605177 2 400/ 46 do 689051 3 100/ 47 16 5 11 790652 10 000/ 48 16 5 11 162638 5 493/ 49 18 5 11 598914 5 100/ 50 do 159300 5 000/ 51 do 158821 10 572/ 52 19 5 11 528969 2 400/ 53 do 314448 10 200/ 54 25 5 11 895019 9 603/ 55 26 5 11 461456 18 221/ 56 27 5 11 588841 93 866/ 57 do 735449 8 735/ 58 1 6 11 860771 3 750/	42	do	822242	
45 do 605177 2 400/ 46 do 689051 3 100/ 47 16 5 11 790652 10 000/ 48 16 5 11 162638 5 493/ 49 18 5 11 598914 5 100/ 50 do 159300 5 000/ 51 do 158821 10 572/ 52 19 5 11 528969 2 400/ 53 do 314448 10 200/ 54 25 5 11 895019 9 603/ 55 26 5 11 461456 18 221/ 56 27 5 11 588841 93 866/ 57 do 735449 8 735/ 58 1 6 11 860771 3 750/	43	9511	111266	5 050/
46 do 689051 3 100/ 47 16 5 11 790652 10 000/ 48 16 5 11 162638 5 493/ 49 18 5 11 598914 5 100/ 50 do 159300 5 000/ 51 do 158821 10 572/ 52 19 5 11 528969 2 400/ 53 do 314448 10 200/ 54 25 5 11 895019 9 603/ 55 26 5 11 461456 18 221/ 56 27 5 11 588841 93 866/ 57 do 735449 8 735/ 58 1 6 11 860771 3 750/	44	14 5 11	285825	12 000/
47 16 5 11 790652 10 000/ 48 16 5 11 162638 5 493/ 49 18 5 11 598914 5 100/ 50 do 159300 5 000/ 51 do 158821 10 572/ 52 19 5 11 528969 2 400/ 53 do 314448 10 200/ 54 25 5 11 895019 9 603/ 55 26 5 11 461456 18 221/ 56 27 5 11 588841 93 866/ 57 do 735449 8 735/ 58 1 6 11 860771 3 750/	45	do	605177	2 400/
48 16 5 11 162638 5 493/ 49 18 5 11 598914 5 100/ 50 do 159300 5 000/ 51 do 158821 10 572/ 52 19 5 11 528969 2 400/ 53 do 314448 10 200/ 54 25 5 11 895019 9 603/ 55 26 5 11 461456 18 221/ 56 27 5 11 588841 93 866/ 57 do 735449 8 735/ 58 1 6 11 860771 3 750/	46	do	689051	3 100/
49 18 5 11 598914 5 100/ 50 do 159300 5 000/ 51 do 158821 10 572/ 52 19 5 11 528969 2 400/ 53 do 314448 10 200/ 54 25 5 11 895019 9 603/ 55 26 5 11 461456 18 221/ 56 27 5 11 588841 93 866/ 57 do 735449 8 735/ 58 1 6 11 860771 3 750/	47	16 5 11	790652	10 000/
50 do 159300 5 000/ 51 do 158821 10 572/ 52 19 5 11 528969 2 400/ 53 do 314448 10 200/ 54 25 5 11 895019 9 603/ 55 26 5 11 461456 18 221/ 56 27 5 11 588841 93 866/ 57 do 735449 8 735/ 58 1 6 11 860771 3 750/	48	16 5 11	162638	5 493/
51 do 158821 10 572/ 52 19 5 11 528969 2 400/ 53 do 314448 10 200/ 54 25 5 11 895019 9 603/ 55 26 5 11 461456 18 221/ 56 27 5 11 588841 93 866/ 57 do 735449 8 735/ 58 1 6 11 860771 3 750/	49	18 5 11	598914	5 100/
52 19 5 11 528969 2 400/ 53 do 314448 10 200/ 54 25 5 11 895019 9 603/ 55 26 5 11 461456 18 221/ 56 27 5 11 588841 93 866/ 57 do 735449 8 735/ 58 1 6 11 860771 3 750/	50	do	159300	5 000/
53 do 314448 10 200/ 54 25 5 11 895019 9 603/ 55 26 5 11 461456 18 221/ 56 27 5 11 588841 93 866/ 57 do 735449 8 735/ 58 1 6 11 860771 3 750/	51	do	158821	10 572/
54 25 5 11 895019 9 603/ 55 26 5 11 461456 18 221/ 56 27 5 11 588841 93 866/ 57 do 735449 8 735/ 58 1 6 11 860771 3 750/	52	19 5 11	528969	2 400/
55 26 5 11 461456 18 221/ 56 27 5 11 588841 93 866/ 57 do 735449 8 735/ 58 1 6 11 860771 3 750/	53	do	314448	10 200/
56 27 5 11 588841 93 866/ 57 do 735449 8 735/ 58 1 6 11 860771 3 750/	54	25 5 11	895019	9 603/
57 do 735449 8 735/ 58 1 6 11 860771 3 750/	55	26 5 11	461456	18 221/
58 1 6 11 860771 3 750/	56	27 5 11	588841	93 866/
	57	do	735449	8 735/
59 do 69195 6 900/	58	1 6 11	860771	3 750/
	59	do	69195	6 900/

60	do	414166	18 324/
61	do	243526	35 450/
62	do	626991	41 560/
63	do	444246	3 256/
64	do	137495	31 330/
65	do	329644	74 000/
66	do	329645	15 000/
67	3611	2039	49 721/
68	8 6 11	840665	8 786/
69	13 6 11	1346	5 000/
70	do	483696	6 250/
71	do	922677	3 000/
72	15 6 11	30173	13 593/
73	17 6 11	91364	5 000/
74	18 6 11	365	6 678/
75	20 6 11	813347	843/
76	do	397703	26 114/
77	do	790798	6 678/
78	24 6 11	621699	97 422/
79	25 6 11	455475	16 524/
80	do	622411	42 672/
81	do	429685	3 520/
82	27 6 11	184339	5 000/
83	do	708123	6 250/
84	do	182547	10 300/
85	29 6 11	39497	29 027/
86	do	571655	1 500/
87	do	944672	13 84 604/
88	do	662411	42 672/
89	do	509072	10 300/
90	30 6 11	185509	12 128/
91	do	923431	1 100/

92	do	513628	2 720/
93	do-	963521	1 250/
94	2711	42867	3 15 900/
95	do	7469	2 000/
96	do	556655	91 627/
97	do	304373	6 900/
98	5711	603943	70 000/
99	do	40340	14 950/
100	do	916041	32 220/
101	do	893692	15 331/
102	7711	535506	3 120/
103	do	368573	17 317/
104	8711	190	21 000/
105	do	476888	21 709
106	11 7 11	526803	35 243/
107	12 7 11	487363	885/
108	do	975872	10 48 934/
109	do	333557	2 34 774/
110	do	935606	2 307/
111	13 7 11	72293	12 500/
112	14711	395560	3 200/
113	15 7 11	185608	5 000/
114	do	11386	23 328/
115	16 7 11	510061	9 981/
116	do	341315	13 195/
117	18 7 11	36	14 810/
118	19 7 11	526803	35 243/
119	20 7 11	331727	14 719/
120	21 7 11	161065	3 000/
121	23 7 11	122204	1 250/
122	25 7 11	590628	54 539/
123	do	490501	12 500/

124	26 7 11	852411	3 981/
125	do	852410	1 734/
126	27 7 11	822587	9 336/
127	do	285839	12 000/
128	do	132857	3 200/
129	do	132855	13 454/
130	do	9551	47 446/
131	do	32276	16 674/
132	do	385300	10 000/
133	28 7 11	296991	2 000/
134	do	534006	57600/
135	29 7 11	435267	9 994/
136	30 7 11	210237	5 250/
137	2811	17376	19 172/
138	3811	165586	29 989/
139	6811	875392	23 483/
140	do	524929	1 550/
141	do	604053	10 411/
142	do	745075	3 675/
143	do	58099	3 733/
144	do	274433	45 000/
145	do	331110	5 000/
146	do	82337	1 260/
147	11 8 11	831727	5 000/
148	do	55276	10 000/
149	do	179092	1 372/
150	12 8 11	183787	29 000/
151	do	285840	12 000/
152	13 8 11	192464	12 043/
153	do	473168	4 524/
154	16 8 11	619207	48 211/
155	20 8 11	592332	80 000/

156	26 8 11	137494	74 829/
157	do	143613	10 000/
158	do	432367	2 698/
159	27 8 11	941359	10 180/
160	do	556302	1 645/
161	3911	28176	13 000/
162	5 9 11	212481	30 386/
163	do	997236	3 400/
164	6911	508134	2 904/
165	do	508133	3 255/
166	do	146179	36 405/
167	8 9 11	184149	31 250/
168	do	1427	6 000/
169	10 9 11	621177	25 000/
170	13 9 11	124177	5 300/
171	13 9 11	45230	2 52 776/
172	do	426988	3 400/
173	15 9 11	165892	11 365
174	do	551236	5 300/
175	21 9 11	55585	69 752/
176	do	55583	5 51 340/
177	do	55584	60 924/
178	do	56481	43 050/
179	22 9 11	822689	2 01 495/
180	do	149054	3 200/
181	do	935093	8 680/
182	26 9 11	694948	59 447/
183	do	154828	1 41 600/
184	29 9 11	273565	10 400/
185	do	285292	750/
186	1 10 11	833047	3 000/
187	3 10 11	254406	3 251/

188	do	88770	1.074
			1 974/
189	4 10 11	246459	98 750/
190	do	53981	17 840/
191	5 10 11	334106	27 556/
192	do	394434	9 375/
193	do	655756	5 350/
194	do	654980	20 948/
195	7 10 11	5107	6 526/
196	8 10 11	508184	16 050/
197	do	226243	5 757/
198	do	781474	50 000/
199	10 10 11	765796	750/
200	do	172003	9 61 1/
201	11 10 11	11203	1 06 250/
202	14 10 11	307527	3 281/
203	do	87623	28890/
204	18 10 11	19352	4 930/
205	20 10 11	789463	700/
206	21 10 11	350613	28 0077/
207	do	685864	3 093/
208	22 10 11	28315	19 596/
209	do	953073	13 000/
210	do	3113	30 400/
211	do	3111	28 164/
212	do	3112	5 633/
213	do	149742	7 520/
214	27 10 11	838892	20 000/
215	4 11 11	623585	21 000/
216	do	623584	18 000/
217	do	815651	2 84 928/
218	5 11 11	929669	6 000/
219	8 11 11	52041	41 292/

			10 500/
220	15 11 11	81286	16 566/
221	do	455387	2 076/
222	16 11 11	441407	15 000/
223	18 11 11	285	9 414/
224	do	696778	12 980/
225	21 11 11	22646	40 000/
226	do	755083	4 192/
227	30 11 11	554555	4 254/
228	23 11 11	365200	25 000/
229	24 11 11	834285	54 161/
230	26 11 11	401754	38 777/
231	do	826680	3 680/
232	30 11 11	390505	3 891/
233	8 12 11	278770	44 600/
234	do	536357	5 000/
235	9 12 11	919670	3 000/
236	12 12 11	214347	1/
237	14 12 11	136243	25 000/
238	do	214345	400/
239	14 12 11	731976	2 907/
240	do	402648	3 750/
241	19 12 11	22647	42 500/
242	21 12 11	40976	2 758/
243	do	796482	6 250/
244	22 12 11	105853	3 572/
245	do	105856	3 288/
246	do	36206	10 000/
247	do	105855	3 224/
248	do	105854	3 612/
249	23 12 11	42122	1 00 000/
250	24 12 11	44508	33 294/
251	26 12 11	348324	24 996/

252	do	760264	20 000/
253	28 12 11	760263	
254	do	22826	20 000/
255	2 1 12	- 	27 740/
256	5112	2134	9 012/
257		735156	5 500/
	do	879566	54 835/
258	do	879565	17 465/
259	6112	238037	14 995/
260	12 1 12	2178	25 000/
261	12 1 12	285567	5 441/
262	18 1 12	655489	2 430/
263	do	575530	1 827/
264	23 1 12	187538	10 000/
265	25 1 12	193709	13 794/
266	do	126466	5 450/
267	do	3728	3 300/
268	30 1 12	123789	3 404/
269	1 2 12	94525	24 127/
270	2212	570808	4 352/
271	do	732368	31 854/
272	do	95091	43 550/
273	4 2 12	605482	1 350/
274	do	94530	24 127/
275	do	61	25 000/
276	8 2 12	24156	8 170/
277	do	630314	1 362/
278	15 2 12	759889	3 350/
279	16 2 12	47790	2 655/
280	21 2 12	122184	24 000/
281	do	47859	8 10/
282	do	47861	1 313/
283	25 2 12	241923	4 590/
			

284 27 2 12 88232 3 750/ 285 do 28 3 719/ 286 3 3 12 9366 8 000/ 287 do 9397 1 00 000/
286 3 3 12 9366 8 000/
287 do 9397 1 00 000/
288 do 879445 19 989/
289 6 3 12 1004 11 000/
290 14 3 12 9366 8 000/
291 16 3 12 36 50 000/
292 20 3 12 254021 9 701/
293 23 3 12 806354 15 200/
294 23 3 12 515879 3 789/
295 29 3 12 4216 3 200/
296 do 4667 2 52 853/
297 do 211913 4 300/
298 do 516898 9 000/
299 do 414046 1 40 000/
300 do 577719 40 000/
301 do 577720 38 000/
302 do 550423 35 000/
303 30 3 12 801243 10 710/
304 do 918997 12 22 819/
305 31 3 12 211913 4 030/
306 do 54289 4 376/
TOTAL 1 12 87 568/

Appendix - "H"

Referred to in para no 14(v) of Annual report of audit Report on account of Municipal Corporation Faridabad for the year 2011-2012

Detail of Cement Bags issued to Contractors and outstanding for recovery as on 31 3 12

Sr No	Name of the Contractors	of S R	IIT) P No	(Old Fbd)	s Div PNo of g & No igs	Works Div (Blb garh) P No of S Reg & No of Bags		Total No of Cement Bags
		P No	Bags	P No	Bags	P No	Bags	
1	Tej Pal	286	430	1-		132	112	542
2	Associat Co- operative Society	284	100	-		_		100
3	Hermender Kumar	280	150	-	-			150
4	M s Shantı Raj Co- operative Society	278	200	-		-		200
5	M/s R S Contractor	273	-	-		186	107	107
6	Parmod Kumar	270	20	_		198	100	120
7	M/s Balram Jogia	268		_				
8	M/s Paran Construction	267	200	-		_		200
9	Brij Mohan	265	700	-		-		700
10	Dev Raj	258	200	—		-		200
11	Vishnu Goyal	255	200	<u> </u>	_	_		200
12	Krishan Lal	248	6	[-				6
14	Sunil Chhabbra	245	110	_		186	25	135
15	Krishan Sharawat	244	80	-		_	•	80
16	M/s Bansal Const. Co	244	150	—		_		150
17	Rajender Singh Dubey	243	95	-		-		95
18	Mukesh Sharma	242	150	_		_		150
19	M/s R S Const.Co	242	36			_		36
20	Anil Kapoor	241	300			-		300
21	Devender Kumar	240	318	_				318
22	Baljeet Sharma	240	300	227	25	1		325
23	Devender Kumar	239	150	_		1		150
24	M/s H M.Adıtya Kumar	239	1255					1255
25	Raghubir Singh	238	150	_		_		150
26	Sh Jai Parkash	238	100	_		_		100
27	Pardeep Kumar	237	20	112	350	_		370
28	M/S Bansal Enterprises	234	250	_		183-	55	305
29	M/s Nijhawan Enterprises	231	44	-				44

30	M/- Dh-ll- C+ C-	1 201		-,				T
31	M/s Bhalla Const Co	231	52	 -		ļ-		52
	Sandeep Arora	230	12	ļ-		 -		12
32	M/s Hitesh Const Co	230	310	 - _	<u> </u>	 -		310
34	O P Tanwar	229	50		_	190	48	98
35	Mohan Lai Gyan	228	20			<u> </u>		20
36	V/W Engg Consultant	227	50					50
37	C L.Matta	227	115	-		-		115
38	S Kumar	226	95			 -		95
39	Ram Kumar	226	15					15
40	M/s Subhash Const	225	30	-		-		30
41	Hansh Kumar Singh	225	192	-		T-		192
42	M/s Guli Chand & Co	224	656	212	485	182	325	1466
43	M/s R K Const Co	224	29	219	390	_		419
44	Sanjay Uppal	224	40	215	630	1-		670
45	M/s Goyal Builders	222	315			-		315
46	Sh Ajay Kumar	222	21	 		-		21
	Sharma							
47	Sh Jitender Kumar	221	80			189	150	230
40	Matta		400	 -		<u> </u>		
48	Sh S L Arora	221	400	 - _		ļ 		400
	Sh Naresh Kumar	220	22	 - _				22
50	Ravinder Kumar	215	508	<u> </u>		<u> </u>		508
51	Narender Kumar	214	100			<u> </u>		1.00
52 53	Rajesh Kumar	213	150	 - -				150
<u> </u>	And Garg	211	140	<u> </u>				140
55	Udaibir Singh	205	258	 - -		44-	1745	2003
56	Sh Vinod Coppra	200	50			<u> </u>		50
57	M/s Naveen Kumar	189	300	<u> </u>				300
58	Gir Raj Singh	186	343	29-	17	40	1010	1370
59	M/s Deepak Enterprises	183	20	-		-		20
60	M/s Tacon Bore Well	180	50			-		50
61	Anıl Kumar Sharma	175	316	49	1224	28	145	1895
62	Om Parkash	168	90	122	60	159	125	275
63	M/s N K Electrial	161	197	Ī-		_		197
64	Sharwan Thapar	158	_	-				
65	Pritam Lai Lakhani	156	397	-				397
66	Ms Dhru Co	140	400	-		_		400
67	M/s G K Const Co	134	1110	182	275	_		1385
68	J V Const Co	130	157			I —		157
69	Vikas Const Co	122	585	58	300	12	650	1535
70	Sh Raj Mal	108	89			_		89
71	Sh Paras Ram	105	796	-		33	350	1146
72	Priya Const. Co	102	_	61		206	2656	2656
73	Ram Phool Singh	97	_	73	_			
74	G N Const. Co	92	550	21	350	67	433	1333
76	M/s Singh Contractor	80	210	-		68	95	305
						·		

78	77	M/s Sita Ram Bhalla					7		
Togesh Hooda			60	<u>86</u>	209	75 	203	10	171
BO					+=		+	1.85	
81 A.Parmar 21 320 — 320 82 M/s B N Const Co — 1 1391 4 110 1501 83 Shiv Enterprises — — 147 240 240 84 Ravinder Singh — 85 780 23 999 1779 85 M/s Rajender Const — 93 1750 — 690 86 M/s Rajender Const — 93 1750 — 690 87 Arpana Const — 101 690 — 690 87 Arpana Const — 137 300 168-100 400 88 Vinod Kumar — 140 132 — 132 89 K C Grover — 147 510 — 510 90 M/s Co Operative Borewill — 162 390 — 390 91 M/s Rajber Singh — 165 10					-		- 		
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Co		Со			93	1750			1750
B8	86				101	690	-	-	690
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90	<u> </u>	Vinod Kumar			140	132	_		132
Borewell 91 M/s Rakesh Sharma 162 390 390 390 92 M/s Rajbir Singh 165 100 100 391 Han Om Singh Rawal 185 825 825 825 94 M/s B D Sharma 196 170 118 3340 3510 96 M/s Ganga Ram 30 201 155 25 25 25 97 M/s Deepak Co 205 509 509 509 98 M/s Hittesh Const. Co 206 507 507 99 M/s Bhushan Bldg 210 88 88 88 100 M/s Shyam Lal 211 200 200 10	89	K C Grover			147	510			510
92 M/s Rajbir Singh — 165 100 — 100 93 Han Om Singh Rawal — 185 825 — 825 94 M/s B D Sharma — 196 170 118 3340 3510 96 M/s BD Sharma — 196 170 118 3340 3510 96 M/s Ganga Ram 30 201 155 25 25 97 M/s Deepak Co — 206 507 — 509 98 M/s Hitesh Const. Co — 206 507 — 507 99 M/s Bhushan Bidg — 210 88 — 88 100 M/s Shyam Lal — 211 200 — 200 101 M/s Sukhbir Singh — 211 100 — 200 101 M/s Way Tomar — 212 50 — 50 103 M/s Deep Const Co —	90		-		150	40	144	25	65
93 Han Om Singh Rawal — 185 825 — 825 94 M/s B D Sharma — 196 170 118 3340 3510 96 M/s Ganga Ram 30 201 155 25 25 97 M/s Deepak Co op Society — 205 509 — 509 98 M/s Hitesh Const. Co — 206 507 — 507 99 M/s Bhushan Bldg — 210 88 — 88 100 M/s Shushan Bldg — 211 200 — 200 101 M/s Shushar Singh — 211 100 — 100 102 M/s VMS Tomar — 212 50 — 200 103 M/s Deep Const Co — 213 250 — 250 104 M/s Yara Enterprises — 214 300 — 300 106 M/s Anli Garg — <t< td=""><td>91</td><td>M/s Rakesh Sharma</td><td>_</td><td></td><td>162</td><td>390</td><td> -</td><td></td><td>390</td></t<>	91	M/s Rakesh Sharma	_		162	390	-		390
94 M/s B D Sharma - 196 170 118 3340 3510 96 M/s Ganga Ram 30 201 155 25 25 97 M/s Deepak Co op Society - 205 509 - 509 98 M/s Hitesh Const. Co - 206 507 - 507 99 M/s Bhushan Bidg - 210 88 - 88 100 M/s Shyam Lal - 211 200 - 200 101 M/s Sukhbir Singh - 211 100 - 200 101 M/s Sukhbir Singh - 211 100 - 100 102 M/s Wis Tomar - 212 50 - 50 103 M/s Deep Const Co - 213 250 - 250 104 M/s Yara Enterpnses - 214 300 - 300 105 M/s Anil Garg - 215	92	M/s Rajbir Singh	—		165	100	-		100
96 M/s Ganga Ram 30 201 155 25 25 97 M/s Deepak Co op Society - 205 509 - 509 98 M/s Hitesh Const. Co - 206 507 - 507 99 M/s Bhushan Bidg - 210 88 - 88 100 M/s Shyam Lal - 211 200 - 200 101 M/s Syam Eal - 211 100 - 100 102 M/s WMS Tomar - 211 100 - 100 102 M/s VMS Tomar - 212 50 - 50 103 M/s Deep Const Co - 213 250 - 250 104 M/s Yara Enterprises - 213 475 - 475 105 M/s Goel Builders - 214 300 - 300 106 M/s Arit Enterprises - 216 120<	93	Han Om Singh Rawal	—		185	825			825
97 M/s Deepak Co op Society - 205 509 - 509 98 M/s Hitesh Const. Co - 206 507 - 507 99 M/s Bhushan Bidg - 210 88 - 88 100 M/s Shyam Lal - 211 200 - 200 101 M/s Sukhbir Singh - 211 100 - 100 102 M/s VMS Tomar - 212 50 - 50 103 M/s Deep Const Co - 213 250 - 250 104 M/s Yara Enterprises - 213 475 - 475 105 M/s Goel Builders - 214 300 - 300 106 M/s Anil Garg - 215 50 - 50 107 M/s Art Enterprises - 216 120 - 120 108 Ms Inder Lal - 216 315 - 315 109 M/s Har Soham - 217 <td< td=""><td>94</td><td>M/s B D Sharma</td><td>1-</td><td></td><td>196</td><td>170</td><td>118</td><td>3340</td><td> </td></td<>	94	M/s B D Sharma	1-		196	170	118	3340	
98 M/s Hitesh Const. Co — 206 507 — 507 99 M/s Bhushan Bldg — 210 88 — 88 100 M/s Shyam Lal — 211 200 — 200 101 M/s Sukhbir Singh — 211 100 — 100 102 M/s VMS Tomar — 212 50 — 50 103 M/s Deep Const Co — 213 250 — 250 104 M/s Yara Enterprises — 213 475 — 475 105 M/s Goel Builders — 214 300 — 300 106 M/s Anil Garg — 215 50 — 50 107 M/s Arti Enterprises — 216 120 — 120 108 Ms Inder Lal — 216 120 — 120 108 Ms Inder Lal — 217 50	96	M/s Ganga Ram	30		201		155	25	25
99 M/s Bhushan Bidg — 210 88 — 88 100 M/s Shyam Lal — 211 200 — 200 101 M/s Sukhbir Singh — 211 100 — 100 102 M/s VMS Tomar — 212 50 — 50 103 M/s Deep Const Co — 213 250 — 250 104 M/s Yara Enterprises — 214 300 — 300 106 M/s Anii Garg — 215 50 — 50 107 M/s Anii Garg — 215 50 — 50 108 Ms Inder Lal — 216 120 — 120 108 Ms Inder Lal — 216 315 — 315 109 M/s Har Soham — 217 50 — 50 110 M/s S C Goel — 217 135 — 135 111 M/s Harjeet Singh — 218 10 — 10 112 M/s Sudesh Kumar — 219 22 — 22 113 M/s N R Enterprises — 220 100 — 100 114 M/s Satender Kumar — 220 35 — 35 116 M/s BALA Const Co — 222 93 — 93 117 M/s M M Const Co — 223 54 — 54 118 M/s Jitender Goel — 224 90 196 150 240 120 M/s Manoj Kumar — 224 100 — 100	97	, ,	_		205	509	-		509
100 M/s Shyam Lal — 211 200 — 200 101 M/s Sukhbir Singh — 211 100 — 100 102 M/s VMS Tomar — 212 50 — 50 103 M/s Deep Const Co — 213 250 — 250 104 M/s Yara Enterprises — 213 475 — 475 105 M/s Goel Builders — 214 300 — 300 106 M/s Anil Garg — 215 50 — 300 107 M/s Arti Enterprises — 216 120 — 120 108 Ms Inder Lal — 216 120 — 120 108 Ms Inder Lal — 216 315 — 315 109 M/s Har Soham — 217 135 — 50 110 M/s S C Goel — 217 135 — 135 111 M/s Harjeet Singh — 218 10	98	M/s Hitesh Const. Co	-		206	507	_		507
101 M/s Sukhbir Singh — 211 100 — 100 102 M/s VMS Tomar — 212 50 — 50 103 M/s Deep Const Co — 213 250 — 250 104 M/s Para Enterprises — 213 475 — 475 105 M/s Goel Builders — 214 300 — 300 106 M/s Anil Garg — 215 50 — 50 107 M/s Art Enterprises — 216-120 — 120 108 Ms Inder Lal — 216-315 — 315 109 M/s Har Soham — 217-50 — 50 110 M/s S C Goel — 217-135 — 135 111 M/s Harjeet Singh — 218-10 — 10 112 M/s Sudesh Kumar — 219-22 — 22 113 M/s N R Enterprises — 220-100 — 100 114 M/s Satender Kumar <td>99</td> <td>M/s Bhushan Bldg</td> <td> -</td> <td></td> <td>210</td> <td>88</td> <td>_</td> <td></td> <td>88</td>	99	M/s Bhushan Bldg	-		210	88	_		88
102 M/s VMS Tomar — 212 50 — 50 103 M/s Deep Const Co — 213 250 — 250 104 M/s Yara Enterprises — 213 475 — 475 105 M/s Goel Builders — 214 300 — 300 106 M/s Anil Garg — 215 50 — 50 107 M/s Aru Enterprises — 216 120 — 120 108 Ms Inder Lal — 216 315 — 315 109 M/s Har Soham — 217 50 — 50 110 M/s S C Goel — 217 135 — 135 111 M/s Harjeet Singh — 218 10 — 10 112 M/s Sudesh Kumar — 219 22 — 22 113 M/s N R Enterprises — 220 100 — 100 114 M/s Satender Kumar — 220 35	100	M/s Shyam Lal			211	200			200
103 M/s Deep Const Co — 213 250 — 250 104 M/s Yara Enterprises — 213 475 — 475 105 M/s Goel Builders — 214 300 — 300 106 M/s Anil Garg — 215 50 — 50 107 M/s Art Enterprises — 216 120 — 120 108 Ms Inder Lal — 216 315 — 315 109 M/s Har Soham — 217 50 — 50 110 M/s S C Goel — 217 135 — 135 111 M/s Harjeet Singh — 218 10 — 10 112 M/s Sudesh Kumar — 219 22 — 22 113 M/s N R Enterprises — 220 100 — 100 114 M/s Satender Kumar — 220 35 — 35 116 M/s BALA Const Co — 223 54 </td <td>101</td> <td>M/s Sukhbir Singh</td> <td></td> <td></td> <td>211</td> <td>100</td> <td>_</td> <td></td> <td>100</td>	101	M/s Sukhbir Singh			211	100	_		100
104 M/s Yara Enterprises — 213 475 — 475 105 M/s Goel Builders — 214 300 — 300 106 M/s Anil Garg — 215 50 — 50 107 M/s Arti Enterprises — 216 120 — 120 108 Ms Inder Lal — 216 315 — 315 109 M/s Har Soham — 217 50 — 50 110 M/s S C Goel — 217 135 — 135 111 M/s Harjeet Singh — 218 10 — 10 112 M/s Sudesh Kumar — 219 22 — 22 113 M/s N R Enterprises — 220 100 — 100 114 M/s Satender Kumar — 220 35 — 35 116 M/s BALA Const Co — 222 93 — 93 117 M/s M M Const Co — 223 50 <td>102</td> <td>M/s VMS Tomar</td> <td>-</td> <td></td> <td>212</td> <td>50</td> <td></td> <td></td> <td>50</td>	102	M/s VMS Tomar	-		212	50			50
105 M/s Goel Builders — 214-300 — 300 106 M/s Anil Garg — 215-50 — 50 107 M/s Anil Garg — 216-120 — 120 108 Ms Inder Lal — 216-315 — 315 109 M/s Har Soham — 217-50 — 50 110 M/s S C Goel — 217-135 — 135 111 M/s Harjeet Singh — 218-10 — 10 112 M/s Sudesh Kumar — 219-22 — 22 113 M/s N R Enterprises — 220-100 — 100 114 M/s Satender Kumar — 220-35 — 35 116 M/s BALA Const Co — 222-93 — 93 117 M/s M M Const Co — 223-54 — 54 118 M/s Jitender Goel — 223-50 — 50 119 M/s Manoj Kumar — 224-90 196-150 150 240	103	M/s Deep Const Co	 		213	250			250
106 M/s Anil Garg — 215 50 — 50 107 M/s Art Enterprises — 216-120 — 120 108 Ms Inder Lal — 216-315 — 315 109 M/s Har Soham — 217-50 — 50 110 M/s S C Goel — 217-135 — 135 111 M/s Harjeet Singh — 218-10 — 10 112 M/s Sudesh Kumar — 219-22 — 22 113 M/s N R Enterprises — 220-100 — 100 114 M/s Satender Kumar — 220-35 — 35 116 M/s BALA Const Co — 222-93 — 93 117 M/s M M Const Co — 223-54 — 54 118 M/s Jitender Goel — 223-50 — 50 119 M/s Virender Singh — 224-90 196-150 150 240 120 M/s Manoj Kumar — 224-100 — <td>104</td> <td>M/s Yara Enterprises</td> <td></td> <td></td> <td>213</td> <td>475</td> <td></td> <td></td> <td>475</td>	104	M/s Yara Enterprises			213	475			475
107 M/s Arti Enterprises — 216- 120 — 120 108 Ms Inder Lal — 216- 315 — 315 109 M/s Har Soham — 217 50 — 50 110 M/s S C Goel — 217 135 — 135 111 M/s Harjeet Singh — 218 10 — 10 112 M/s Sudesh Kumar — 219 22 — 22 113 M/s N R Enterprises — 220 100 — 100 114 M/s Satender Kumar — 220 35 — 35 116 M/s BALA Const Co — 222 93 — 93 117 M/s M M Const Co — 223 54 — 54 118 M/s Jitender Goel — 223 50 — 50 119 M/s Virender Singh — 224 90 196 150 240 120 M/s Manoj Kumar — 224- 100 — 100	105	M/s Goel Builders			214-	300	-		300
108 Ms Inder Lal — 216-315 — 315 109 M/s Har Soham — 217-50 — 50 110 M/s S C Goel — 217-135 — 135 111 M/s Harjeet Singh — 218-10 — 10 112 M/s Sudesh Kumar — 219-22 — 22 113 M/s N R Enterprises — 220-100 — 100 114 M/s Satender Kumar — 220-35 — 35 116 M/s BALA Const Co — 222-93 — 93 117 M/s M M Const Co — 223-54 — 54 118 M/s Jitender Goel — 223-50 — 50 119 M/s Virender Singh — 224-90 196-150 150-240 120 M/s Manoj Kumar — 224-100 — 100	106	M/s Anil Garg			215	50	_	·	50
109 M/s Har Soham — 217 50 — 50 110 M/s S C Goel — 217 135 — 135 111 M/s Harjeet Singh — 218 10 — 10 112 M/s Sudesh Kumar — 219 22 — 22 113 M/s N R Enterprises — 220 100 — 100 114 M/s Satender Kumar — 220 35 — 35 116 M/s BALA Const Co — 222 93 — 93 117 M/s M M Const Co — 223 54 — 54 118 M/s Jtender Goel — 223 50 — 50 119 M/s Virender Singh — 224 90 196 150 240 120 M/s Manoj Kumar — 224 100 — 100	107	M/s Artı Enterprises	-		216-	120			120
110 M/s S C Goel — 217 135 — 135 111 M/s Harjeet Singh — 218 10 — 10 112 M/s Sudesh Kumar — 219 22 — 22 113 M/s N R Enterprises — 220 100 — 100 114 M/s Satender Kumar — 220 35 — 35 116 M/s BALA Const Co — 222 93 — 93 117 M/s M M Const Co — 223 54 — 54 118 M/s Jitender Goel — 223 50 — 50 119 M/s Virender Singh — 224 90 196 150 240 120 M/s Manoj Kumar — 224 100 — 100	108	Ms Inder Lal	_		216-	315			315
111 M/s Harjeet Singh — 218 10 — 10 112 M/s Sudesh Kumar — 219 22 — 22 113 M/s N R Enterprises — 220 100 — 100 114 M/s Satender Kumar — 220 35 — 35 116 M/s BALA Const Co — 222 93 — 93 117 M/s M M Const Co — 223 54 — 54 118 M/s Jitender Goel — 223 50 — 50 119 M/s Virender Singh — 224 90 196 150 240 120 M/s Manoj Kumar — 224 100 — 100	109	M/s Har Soham	_		217	50			50
112 M/s Sudesh Kumar — 219 22 — 22 113 M/s N R Enterprises — 220 100 — 100 114 M/s Satender Kumar — 220 35 — 35 116 M/s BALA Const Co — 222 93 — 93 117 M/s M M Const Co — 223 54 — 54 118 M/s Jitender Goel — 223 50 — 50 119 M/s Virender Singh — 224 90 196 150 240 120 M/s Manoj Kumar — 224 100 — 100	110	M/s S C Goel			217	135	_		135
113 M/s N R Enterprises — 220 100 — 100 114 M/s Satender Kumar — 220 35 — 35 116 M/s BALA Const Co — 222 93 — 93 117 M/s M M Const Co — 223 54 — 54 118 M/s Jitender Goel — 223 50 — 50 119 M/s Virender Singh — 224 90 196 150 240 120 M/s Manoj Kumar — 224 100 — 100	111	M/s Harjeet Singh			218	10	_		10
113 M/s N R Enterprises — 220 100 — 100 114 M/s Satender Kumar — 220 35 — 35 116 M/s BALA Const Co — 222 93 — 93 117 M/s M M Const Co — 223 54 — 54 118 M/s Jitender Goel — 223 50 — 50 119 M/s Virender Singh — 224 90 196 150 240 120 M/s Manoj Kumar — 224 100 — 100	112	M/s Sudesh Kumar	_		219	22			
114 M/s Satender Kumar — 220 35 — 35 116 M/s BALA Const Co — 222 93 — 93 117 M/s M M Const Co — 223 54 — 54 118 M/s Jitender Goel — 223 50 — 50 119 M/s Virender Singh — 224 90 196 150 240 120 M/s Manoj Kumar — 224 100 — 100	113	M/s N R Enterprises			220	100			100
116 M/s BALA Const Co — 222 93 — 93 117 M/s M M Const Co — 223 54 — 54 118 M/s Jitender Goel — 223 50 — 50 119 M/s Virender Singh — 224 90 196 150 240 120 M/s Manoj Kumar — 224-100 — 100	114	M/s Satender Kumar	_						
117 M/s M M Const Co — 223 54 — 54 118 M/s Jitender Goel — 223 50 — 50 119 M/s Virender Singh — 224 90 196 150 240 120 M/s Manoj Kumar — 224- 100 — 100	116	M/s BALA Const Co	_						
118 M/s Jitender Goel — 223 50 — 50 119 M/s Virender Singh — 224 90 196 150 240 120 M/s Manoj Kumar — 224- 100 — 100	117	M/s M M Const Co	_						
119 M/s Virender Singh - 224 90 196 150 240 120 M/s Manoj Kumar - 224-100 - 100	118	M/s Jitender Goel	_				_		
120 M/s Manoj Kumar – 224- 100 – 100	119						196	150	
	120	M/s Manoj Kumar		-					
	121	M/s Johal Builders			225				20

122	M/s Sunil Chabra		1 000	-, 		
123	M/S BHARAT Lal	+	225 215	<u> </u>		215
124	M/s Parkash Gautam	 -	226 320			320
125	M/s Santa Ram	 -	226 175			175
126	M/s Prince Const Co	+	227 200			200
127	M/s Davender Singh	 -	228 200	<u> </u>		200
128	M/s Singh Const CO	 -	228 200			200
129	M/S OP Sharma	 -	229 300			300
130	M/s C D Const Co		230 160	<u> </u>		160
131	M/s Vijay Kumar	 -	231 300			300
132	M/s Sunil Kumar	 -	231 100			100
133	M/s Upman Builders	 -	231 50		_	50
134	M/s Ghansham	 -	232 449			449
135	M/s Shokand Ahmed	ļ -	233 55			55
137	M/s Sheel Engg	 -	233- 100			100
	Works	_	234 50	_		50
138	M/s Tarun Const	_	235 320	 		320
139	M/s Ishwar Mawai	_	235 120	†=		120
140	M/s Upender Singh	_	237 50			50
141	M/s Satish Kumar		237 100			100
142	M/s S C Arora		238 50			50
143	M/s Yogesh & Co		239 250			250
144	M/s Satender Singh	_	245 —			-
145	M/s Om Const Co		247 1139			1139
146	M/s Kulbir Singh		258- 450	=		450
147	M/s Sanjeev Const Co	_	_	48-	201	201
148	M/s R C Mangla			61	290	290
149	Surender Singh	_		80	95	95
150	Rajesh Goel	_		84	245	245
151	P K Sharma		_	88	50	50
152	Kien Kibtu Parshad	_	_	112	17	17
153	Shiv Kumar		_	121	600	600
154	Yatınder Kumar		_	125	432	432
155	Om Kar Const (Parkashvir)	_		140-	200	200
157	Subash Chand	_		 		
158	Umesh Gupta			161	940	940
159	Dev Rattan		-	173	100	100
160	Adıtya Kumar & Co		-	180	50	50
161	Nitin Const Co	=		180	492	492
162	Harjit Singh Hogal			181	780	780
163	Rajinder Singh			182	60	60
164	B S Enterprises			195	200	200
165	Suresh Goel			183	50	50
166	S Kumar	_	-	190	78	78
167	Techno Industries			191	50	50
		<u>-</u> -		191	20	20

168	Jagbir Singh	_	-	192	225	225
169	Davender Singh			192	540	540
170	Bansal Builders	_	1	194-	100	100
171	Umed Singh	 	_	194-	50	50
172	Rajender Elect.		_	195	56	56
173	Varender Singh	-	_	196	150	150
174	Jasbir Singh	-		196	157	157
175	Krishan Lal		_	199	425	425
176	Ram Charan	 -	-	199	60	60
178	Neeral Fabrication	-	_	201	15	15
179	Satunder Singh	T-	-	214	400	400
180	Yogesh Kumar	-	_	76	55	55
181	Shri Chand		-	201	50	50
182	Chander Kishor Sharma		143 291			291
	Total	16750	22282		21857	60889

REPORT

ON

THE AUDIT AND INSPECTION NOTE ON THE ACCOUNTS OF MUNICIPAL CORPORATION, YAMUNANAGAR FOR THE PERIOD FROM APRIL, 2012 TO MARCH, 2013, AUDITED BY THE DIRECTOR, LOCAL AUDIT, HARYANA

The Committee scrutinized the Audit and Inspection Note on the accounts of Municipal Corporation Yamunanagar for the period from April 2012 to March 2013 audited by the Director Local Audit Haryana as under -

(PART I)

[1] Para No 1 Last Audit Note

Action taken on the last Audit Report was not satisfactory. Even its annotated replies were not prepared and sent to this office which was irregular. The indifferent attitude of municipal authorities regarding disposal of audit objections despite strict instructions issued by the government from time to time for disposal of outstanding audit objections is highly objectionable. The report still contained Audit Para's besides audit requisitions and audit objections of various natures like embezzlement/misappropriation of funds shortage of stock/stores non/short recoveries loss of revenue the excess/ irregular/ avoidable expenditure including irregularities in establishment cases irregularities in works accounts Non/defective maintenance of record and many other acts of omissions and commissions. Non placement of report before the corporation and non compliance of audit objections even the serious once is a lapse on the part of the officers of the corporations. The indifferent attitude towards this important task is defeating the very objective of day to day audit and is resulting in accumulation of audit objections year after year besides encouraging the defaulting officials to go on committing irregularities without any action against them The seriousness of matter is again brought to the notice of the government in the Urban Local Bodies Department for immediate action for early settlement of outstanding audit objections. The submission of annotated reply showing the taken on the Audit Report to the Director Local Audit Haryana within three months of receipt may also be ensured

However the position of the outstanding objections as 31 03 2012 in brief was as depicted in Appendix – A to this report

The Department in its written reply stated as under

All the best efforts are being made to settle the observations/ objections/ requisitions pointed out in audit report

The Committee observed that despite repeated notices and reminders given by the Local Audit Department the Urban Local Bodies Department is not taking care of to settle the outstanding observations/objections/ requisitions as on 31 03 2012 as depicted in Appendix A of the

Report ACS to Govt and Director, Urban Local Bodies are, therefore, advised to settle these outstanding objections and compliance report thereof be sent to the Committee within 15 working days

(PART II)

[2] Para No 2 A Record not put up

The record as detailed in Appendix –B to this report was again neither traced out nor but up to audit. The non productions of record to audit is a serious matter and is brought to the notice Commissioner Municipal Corporation Yamuna Nagar/ District Urban Development Haryana. Chandigarh for taking suitable steps for getting the relevant record productions in audit in the absence of which change of embezzlement fraud temporary misappropriations tampering with the record could not be ruled out.

The Department in its written reply stated as under

Best efforts are being made to trace/produce older record for audit. As detailed mentioned in Appendix —B to this report necessary direction issued to concerned branches to produce record for audit check.

The Committee observed that there are serious allegations against the officers/officials concerned regarding non production of record to the audit, embezzlement, fraud, temporary misappropriations, tampering with the record etc as shown in Appendix B. The Committee, therefore, recommends that responsibility may be fixed against the erring officers/officials of the Municipal Corporation, Yamuna Nagar and compliance report thereof be sent to the Committee within 15 working days

[3] Para No 3 Financial Position

The Financial Position of the Corporations fund is exhibited below in a comparative from

	2011 2012 (Rs)	2012 2013 (Rs)
Opening Balance	6 04 79 210 00	10 80 77 395 00
Income	27 31 33 647 00	30 30 44 908 00
Total	33 36 12 887 00	41 11 22 303 00
Expenditure	22 55 35 462 00	33 60 17 007 00
Closing Balance	10 80 77 395 00	7 51 05 296 00

The increase in income and expenditure during the year 2012 13 as compared to the year 2011 12 was due to more collection of Taxes/Development Charges and more executions of Development works respectively

Beside the above closing of $7\,51\,05\,296\,00$ grant worth 42 $76\,09\,606\,00$ were received (as detailed in Appendix C to this report) and spend for development works

The corporation has to discharge the liabilities of 75 69 50 67 00 as detailed below which warrants taping of new resources of income on priority basis to augment revenue of Municipal Corporation

Sr No	Particulars	Amount
1	Cess Amount to be paid to pollution Dept Haryana	68 020 00
2	One % share of D U D	1 80 65 641 00
3	Repayment of Govt Loan in addition to interest	2 42 05 469 00
4	Repayment of LIC Loan in addition to interest	
5	Govt Loan Jagadhn Zone	1 64 73 303 00
6	Audit fee arrear ending 3/13	52 54 023 00
7	Balance pension contribution share out of 8 27 949 00 transferred from P.F. Account which was to be sent to DUD Hr. Chd. still pending	3 50 000 00
8	Pension Contribution	1 12 78 611 00
	Total	7 56 95 067 00

The above positions also alarms to pay the liability of even the first essential charge and to give preference to other payment in spite of clear Govt instructions issued by the Director Urban Development Dept vide memo No B/A/2004/4411 78 dated 03 02 2004 that priority charges should be paid first. The sanction of the Deputy Commissioner as required in ibid letter was not taken. The matter is being reported to the notice of Director Urban Development Department Haryana for taking the necessary action the D D O for violation of the Government instructions.

The expenditure on establishment during the year 2012 13 was incurred to the tune of 24 52 78 851 00 against the actual income of 30 30 44 908 00 earned by the Municipal Corporation during the year. The bifurcation of the same is as under

Sr No	Branch Name	Expenditure	Percentage
1	General Administration	15512544	5 11%
2	House Tax License & Light Branch The Bazaari	4641803	1 53%
3	Engineering Branch	22391039	7 38 /
4	Fire Section	14511953	4 78%
5	Sanitation Branch	132693810	43 78 /
6	Pension of Rtd Employee	55527702	18 32%
	Total	245278851	80 90%

The above detail clearly indicates that the expenditure on establishment is on the higher side and major part of the income of the corporation is being consumed on the establishment. The expenditure on sanitation is very high and requires step to be taken to downsize the establishment in a phased manner.

The superfluous post such as Maskies Spray Belder Road Gangmen and to some extend Safai Mazdoor may be weeded out these officials may be adjusted against other vacant post

The Department in its written reply stated as under

Financial position is as per record and efforts are being made to increase the income. As aware that Corporation limit is extended wie for 17 03 2010. So extra employee are engaged on contract basis like Safai Mazdoor which is essential to keep city Green & Clean. Due to shortage of funds some Government liabilities were not paid Rs. 10 00 lacs were deposited in Government Head as Audit Fees on 26 03 2014. Other Government liabilities will be paid on priority basis. Due to extension of Municipal limit higher pay increase of D.A. & other admissible allowance expenditure on establishment increased which con not be decrease now. To increase the revenue efforts are being made.

The Committee desired to know within 15 days as to why action has not been taken so far by the Department

[4] Para No 4 Audit Fee

The actual audit fee for the year 2012 13 worked out to 20 81 544/- and for the year 2010 2011 & 2011 2012 arrear of audit fee worked out to 33 68 621/- out of which only 3 25 617/ were deposited out of funds of improvement Trust Yamuna Nagar as per detail given below

Year	Actual Audit Fee	Amt. Deposited/ Adjusted	Balance	Remarks if any
2011 12	2244224	(I T Jagadhri) 62287/ (I T Jagadhri) 263330/	_	Ch No nil Dtd 21 11 20112 Ch No 10 Dated 22 03 2013
Total		325617/		

Actual and arrear of Audit fees of Rs 5124548 00 (2081544+3043004) may be credited to the Govt revenue under head 0070 other administrative services 60 other service. No Tax revenue 110 Fee for Govt Audit and treasury challan may be show to Resident Audit Officer

The Department in its written reply stated as under

Rs 10 00 Lakh audit fee is deposited on 26 03 2014 Balance audit fee will be deposited at the earliest

The Committee desired to know the latest position about this Para within 15 working days

[5] Para No 5 Grants

(ı) Yamuna Nagar Zone

- (a) The position of grants received and utilized during the period under report are shown in appendix c to this report. The unspent balances of grants shown at Sr. No. 1 to 3 and 5 to 27 and 29 to 34 may either be utilized within the stipulated period or refunded to Government without further delay. The grants shown at Sr. No. 7, 35 & 36 was transfer to PWD (B&R) and Railway. Ambala but the utilization certificate of which may be obtained duly verified by the AG. Haryana and put up to Resident Audit Officer.
- (b) The position of grants received/ utilized prior to the period of this report i.e. up to 31 03 2012 a long with unspent balances as on 31 03 2013 is exhibited in appendix. D. to this report and summarized as under
- The unspent balance of grants shown at Sr No 124 125 127 to 135 & 138 may either be utilized or refunded to Government without any delay
- The grants at Sr No 1 to 7 9 to 17 19 to 36 41 to 48 52 to 58 61 to 77 81 to 95 97 98 & 123 were transferred to PWD (PH) Dept Yamuna Nagar by book transfer but utilizations certificates from Public Health Department duly verified by Accountant General Haryana were still awaited The same may be obtained at the earliest and shown to audit
- The detailed estimate of work for which the expenditure of grant shown at Sr 17 recorded was again not made available. Hence the expendable was not admitted in audit. The requisite details may be put to audit immediately.
- The grant at Sr No 38 79 101 107 has been fully utilized but a utilization certificate has still not submitted which should be furnished now
- V The grants at Sr No 8 18 37 39 40 49 50 51 59 60 78 80 96 99 100 to 106 & 108 109 112 114 115 to 121 are more than 3 year old but remained unspent. The same may be refunded to the concerned institution/ Government at the earliest and compliance show to audit
- (c) The position of grants received under revenue earning scheme their utilization and revenue earned grant wise is shown in Appendix E to this report. Strenuous efforts should be made to increase the revenue by revising of rent after stipulated period being charges from the occupants.

(II) Jagadhrı Zone

- (a) The position of grants received/ utilized prior to the period of this report i.e. up to 31 03 2012 along with unspent balances as on 31 03 2013 is exhibited in Appendix D (ii) to this report and summarized as under
- The grants at Sr No 1 2 4 to 16 18 to 22 31 to 35 to 37 38 41 42 44 45 49 to 53 55 56 61 to 66 72 80 (i) to (iii) were deposited with P W D Public Health Department for the execution of various development works but expenditure statement/ utilization certificates duly verified by the Accountant General Haryana were still not obtained The same may be obtained now to effect final adjustment of deposits in the books of the corporation
- The unspent balances of grants at Sr No 100 105 & 106 may either be refunded to Govt or utilized with the prior sanction of Government The grants at Sr No 17 39 40 47 57 58 were utilized without pre audit and record was not put up The grants at Sr No 23 24 30 and 36 were apent after the laps of stipulated period Sanction of govt may be obtained to regularize the matter of amount refunded to govt immediately
- III Grants at Sr No 27 spent but not admitted in audit
- ov Grants at Sr NO 36 & 70 (ii) were spent but their UC's have not been sent. Needful be done at the earliest
- Grant at Sr No 102 103 104 was spent for the purpose it was sanctioned
- VI The grants shown at Sr No 3 23 25 26 28 to 30 43 46 48 54 to 56 59 to 83 85 to 91 and 93 to 99 are more than 3 years old but remained unspent. The same may be refunded to the concerned institution/ Government at the earliest and compliance shown to audit.

The Department in its written reply stated as under -

- 5(b) (i) Grants mentioned in this Para have been partly utilized or U C sent accordingly Grants which were received for shifting of diaries their work has been started now Being State Level Policy for shifting of diaries the grants cannot be refunded at this stage works are under progress and will be completed at the earliest
 - (II) Grants mentioned in this Para was transferred to PWD (PH) Approx 20 years older record is being traced and U C awaited from PWD & PH Necessary correspondence is being made to get the UC s
 - (III) Record pertain to the year 1989 which is being traced and will be produced for audit
- (iv) (v) Grants mentioned in this Para are partly utilized & U.C. Sent accordingly and unspent amount already refunded after auditing the vouchers So para may be dropped

- (c) Grants received under revenue earning schemes are utilized for the purpose which it was sanctioned Best efforts are being made to increase the revenue Revision of rent is being made as per Government instruction issued time to time
- (ii) (i) Grants mentioned in this Para relates with the years 1948 to 1994 Which are shown that not utilized in that financial year? But these grants were utilized in next financial years. Before releasing the payment every voucher pre audited. So that para may be dropped.
- Grants mentioned at Sr No 100 105 & 106 have been utilized or refunded after auditing the vouchers Grants mentioned 17 39 40 47 57 & 58 were received in the year 1983 to 2000 which were utilized in the next financial years Being older more than 20 to 30 years it is difficult to traced the records at this stage Payment of these grants after auditing the vouchers Grant mentioned at Sr No 24 23 30 36 were received in the year 1987 1988 & some amount utilized after the March 1989 which is pointed out Payment were released after auditing of vouchers Matter is approx 25 to 30 year old not traced in future instruction will be followed strictly. So that para may be dropped now
 - (III) Record related with years 1989 being traced & will be produced it traced
 - (iv) Needful will be done
 - (v) No need of reply
 - (vi) Grant released from ADC office have been utilized or refunded after auditing the vouchers

The Committee recommends that the Utilization Certificate of the grants as shown in this Para may be obtained from the respective Department and latest position of other grants may also be informed to the Committee within 15 working days

[6] Para No 6 Loans

(I) Yamuna Nagar Zone

The position of loans received by the corporation up to 31 03 2013 and their repayment is depicted in Appendix F to this report whereas no loan has been received during period under report. Installments of loan shown at Sr No 1 were paid up to 9/92. But not efforts were made to repay the balance amount of loan and interest thereon. Concrete efforts should be made for timely payment of repayment of loan/interest. Loan shown at Sr. No. 2 to 51 and 53 to 62 can not be treated as utilized as the same were deposited with PWD (PH). Yamuna Nagar but statements of expenditure incurred against these loans duly verified by the Accountant General. Haryana were still awaited which may be called for and shown to audit upto date balances of

loans along with interest were not worked out by the Municipal authorities which is a serious lapse. Municipal authorities should make strenuous efforts to work out the balances of loan along with interest and liquidate the heavy amount of loans lest the Municipal Corporation may not have to pay penal interest on delay repayments of installments of loans.

(II) Jagadhri Zone

- (a) The loan received up to the last audit note i.e. 30 03 2013 along with repayment position thereof as on 31 03 2013 is exhibited in Appendix F II to this report
- The loans at Sr No 1 to 40 were paid by book transfer to PWD public health department for the execution of various development works but the statement of expenditure/ utilization certificates duly verified by the Accountant General Haryana were still not received which may be got expedited
- The Deputy Excise and Taxation Commissioner Jagadhri vide memo No 922/Exn Dated 13 03 1992 had deducted Rs 4 80 126/towards the repayment of loans out of amount becoming due the corporation on account of control on liquor for the period 01 04 1991 to 31 12 1991 but was not adjusted as yet by the Accountant General Haryana in its accounts. The matter stated to the under correspondence with the Director Urban Development Department Haryana and Life Insurance Corporation of India. This is again brought to the special notice of the govt for ensuring final adjustment of this heavy amount of Rs 480126/ to reduce the chances of mistranslation.
- The loan at Sr No 41 was received from MC Ambala city vide memo No 2241 dated 11 11 2003 and spent for purchase of land for milk diary complex by the Municipal Corporation and the loan is still outstanding
- Against loan at Sr No 42 (i) to (xiv) vehicles were purchased by the DUD Haryana and supplied to the corporation but repayment of loan is still outstanding
- v Loan shown at Sr No 43 amounting to Rs 3 00 000/- were deposited with the Municipal Corporation Yamuna Nagar for joint project under solid waste management scheme. The utilization is still awaited.
- The loan shown at Sr No 44 to 45 amount to Rs 6 80 500/ and Rs 18 62 700/ were utilized for the purpose for which these were sanctioned but its repayment was still was not made

- (b) No repayment of loan was made during the year 1995 96 to 2011 12 and corporation will have to pay penal interest which may be looked into for suitable action
- (c) No loan was received during the financial year 2012-13

Loans due to shortage of fund repayment of loans was not made in time best efforts are being made Some grants were deposited PWD (PH) Statements of expenditure incurred against these loans are awaited for the concerned department which will be put up to audit

The Committee observed that loans are not being repaid in time due to which interest amount thereon is increasing. The Committee recommends that stern action be taken for repayment of loans and informed to the Committee within 15 working days.

[7] Para No 7 Arrears of Taxes

(a) The position of arrears in respect of Respect Tax Rent Tehbazari and Fire Tax is given in Appendix G to this report as such the total and the balances column wise/month wise/year wise has not been struck by the concerned branches and the demand and collections Registers are lying in complete Though good recovery of these taxes expect house tax and fire charges was effected but still it could not touch the target of 90% fixed by the Government norms

Further the record of the house tax lying incomplete as the total of demand and collection registers were not struck off during the year 2012-13 in the absence of which the accuracy of the same could not be verified in audit Moreover the requisite register in form TS 1 and TS 5 were not maintained as prescribed under the provisions of Municipal account code 1930 nor their computerized record was available having horizontal/vertical total tallied with those of TS 1 The arbitrarily change/replacement of TS 1/TS 5 by computer feed demand and collection lists at their own accord was highly abjectionable because the Director Local Audit Department Haryana was the only competent authority empowered to have any change in the prescribed forms of Municipal account code 1930 and codal provisions were deceived calling suitable explanation/justification for the same Proper posting of demand and collection lists so prepared also warrants looking into and there are more chances to de fraud the funds/municipal revenue easily by vested interest/motivated employees and there could be no check of audit in case of pendency of the completion of relevant record Even these figures of tax collections/ demands raised during the year and posting of recoveries made these from also never reconciled at any stage even at the end of the year. These omissions may receive proper attention in compliance of general instructions/ guide lines issued by the Director Local Audit Department Haryana vide his No III (212) misc/2006/4 dated 27 04 2006 Audit Requisition No 4 dated 12 05 2006 audit requisition No 25 dated 18 12 2007 audited requisition No 17

dated 11 02 2011 and Audit Requisition No 8 dated 20 05 2011 in letter and spirit to streamline the accounting system for more effectiveness and clarity in self speaking manner

The posting of house tax received during the year 2012 13 was not made in the respective demand and collection registers and the balances of each units were not worked out by the corporation at the end of the financial year. In absence of which actual picture of the house tax balances was not visible. The instructions issued vide Director. Local Audit. Haryana memo No. iii. (212) misc/2006/4 dated 27 04 2006 needs to be completed with in letter and spirit and the record as detailed in audit requisition no. 10 dated 31 12 2009 & Audit requisition no. 1 dated 18 04 2013 may be completed and shown to audit

(b) Recovery of house tax is being realized by the corporation on the basis of Assessment for the year 2000 2001 which has yet not been put up to audit for necessary check. Thus the demand on the basis of assessment of 2000 2001 could not be verified in audit. Further arrears worked out by corporation could also not be checked in audit. The matter is brought to the notice of Municipal Commissioner. Yamuna Nagar for taking suitable action in the matter.

As already pointed out the audit report for the year 2004 2005 and 2005 2006 of Erstwhile Municipal Council Yamuna Nagar & Jagadhri that in view of provisions section 63 of the Municipal Act 1973 an Assessment Register is to be maintained because of the reason that there were no prescribe monthly collection column as per computerized register therefore horizontal/vertical totals could not be struck and page wise accuracy of demand and collection register could not be checked. There were cutting/over writing/additions/alterations etc on the computerized Performa without proving the accuracy of demand and collection register. The concurrence of short/less realization even embezzlement cannot be ruled out.

Necessary certificate as detailed below has not been given

- Page count certificate that the register contained pages from to ______
- II) That the entries in Register have been correctly/accurately brought from the Assessment Register in From TS 1 or the Tax Register TS 3 or TS 5
- III) That the total demand agreed with the totals in the assessment register or tax register
- That all arrears due on account of previous year have duly been include/accounted for in this demand and collection register
- v) That all the potential value G 8 s vide which amount of house tax/rent of shops were realized had been posted in concerned Registers

The supplementary assessment of newly constructed building in the subsequent years was also not conducted

Objection register of house tax assessment as required vide Rule VII of Municipal Account code 1930 in form TS 2 was not maintained to verify the accuracy whether objections were received in time or not. How many objections were received and disposed off by sub-committee. The same now be maintained and brought upto date and shown to resident audit officer.

It is advised that balance of each page may be worked out individually so that corporation may be in position to know the actual demand/collection Amount due to be recovered at the end of financial year. The above mentioned may be rectified and record brought up to date may be shown to resident audit officer.

The Department in its written reply stated as under

Demand & Collection registers of house tax has been audited upto 2009 10 and after the financial year 2009 10 recovery of property tax has been recorded during the year 2013 14 as per new policy A sum of Rs 1482 64 lacs on accounts of property tax and a sum of Rs 1 90 on fire tax has recovered During the year 2014 15 up to Nov 2014 a sum of Rs 66 59 lacs on accounts of property tax and a sum of Rs 176 lacs recovered on accounts of fire tax Survey of property tax is being conducted by M/s C E info systems Pvt Ltd New Delhi which is expected to be completed upto Jan 2015 This survey is affected from 2010 11 onwards TS-1 and TS 5 registers property tax and fire tax are being maintained and balances at the end of year has been tallied yearwise after proper posting computerized of this data is being carried out at present No case of fraud in found Necessary action is being taken to get the audit objections/ requisitions settled Posting of amount recovered in connections with property tax/fire tax is being done from the year 2010 11 onwards which is likely to be completed very soon. Government instruction in this regards are being followed meticulously and audit of TS 5 is being done properly Demand & Collection registers for the year 2010 11 to 13 14 are being printed by the above said firm and necessary certificate of page would be given Correct entries are being carried out as per TS 1 registers in TS 5. Arrears of house tax/ Fire tax are being brought forwarded in the concerned registers Total arrears of previous years will be accounted in the TS 5 register. Potential value G8 books vide which of property tax were realized are being posted in concerned registers Survey work of property tax has been completed and data is being collected from the concerned firm objection register of property tax assessment has been maintained property and all the objections has been settled by this office and in corporated the TS 1 registers. Balance as per unit wise will be worked out page wise so that the actual demand/collection can be carried out. All the registers and G8 books will be shown to the Audit after their posting Demand & Collection register of rent branch are being maintained properly which are duly audited Vertical/ Horizontal totals are made in demand & Collections registers

The Committee observed that the recovery of arrears of taxes is very slow which is required to be speeded up. The Committee also desired to know the latest position about this Para within 15 working days.

[8] Para No 8 Temporary Advances

(i) Erstwhile Municipal Council, Yamuna Nagar

The perusal of advance register revealed that 111493362/ on account of temporary advance as detailed in Appendix H-I to this note were outstanding against the Municipal Employees/ Govt Department Temporary advance to the tune of 7530082/ (as details given below) where pending the Municipal Employees/ Government Department for the last more than three years but no efforts have been made to get these advances adjusted Further 6895405/ were outstanding were older than 3 years to 25 years back which have not been got adjusted as yet Most of the employees stand transferred/ retired from the Municipal Council services without rendering the adjustment account and the issuance of NOC to such employee at the time of even was not looked into which was in contravention of instructions contained in Director Urban Development Harvana Chandigarh Memo No E-2007/680 6962 Dt 23 02 2007 The matter involving Municipal revenue is brought to the notice of Govt in Urban Development Department for taking the effective required early action against the officials/ officers facilitating for the faulty to go free without giving adjustment accounts. In view of such outstanding advances, recovery of amount be made from the Officers/ Officials responsible for issuing NOC to such employees while making payments of their retiring benefits

Sr No	Period	Govt HSEB	Firms/ Bharat Petroleum	Municipal Employees	Misc	Total
1	Upto 6 months	25664258		441510	_	26105868
2	More than 6 months but less then 3 years	21036400	759796	193067	_	21989263
3	Exceeding 3 years	55340221	957897	6895405	2047058	63398231
_	Total	102040879	1717693	7530082	2047058	111493362

(II) Jagadhri Zone

Temporary advances aggregating to 17816596/- as per given below were outstanding against the PWD & PH Department and the Municipal employees. The perusal of advance register revealed that 17816596/- on account of temporary advance as detailed in Appendix H to this note were outstanding since 1956 against the municipal Employees most of whom of left the services/ retired or transferred since long. No progress was made in the adjustment of advances in spite of clear orders of the Commissioner and

Secretary to Government Haryana Urban Development Department letter No 3E/2001/Local 9602 54 dated 27 02 2001 which interlay says that the pay of the official who failed to get their advances adjusted should withheld. The non adjustment of advances for such a long time amounts to embezzlement of corporation funds. The Executive Officer is advised to take personal interest to get the long outstanding advances adjusted in view of ibid Govt orders and also from those who issued no dues certificates at the time when concerned employees left municipal service or transferred or on retirement and got last final payment without recover/ adjustment of outstanding advances.

Statement of expenditure duly verified by the Accountant General Haryana may also be obtained from the PWD (PH) Department in respect of Municipal deposits held by them and the same should be shown to RAO for adjustment in the books of the corporation

Period	Govt Deptt	Officials/ Persons/ Firms	Private	Total
(A) Exceeding 3 years	1096738800	672218900	12701900	1781659600
Total	1096738800	672218900	12701900	1781659600

The Department in its written reply stated as under

Approx Rs 700 47 lacs advance has been adjusted or reconciled Out of which advance to Sulabh International amounting to Rs 102 85 lacs adjusted in their final bills which were duly audited. An advance of Rs 116 50 lacs to PWD B & R also adjusted they have completed the works. Advance of Rs approx 3 84 lacs given to Sh Manjeet Singh. J E. (E) Sh. Narender Clerk has deposited or adjusted the amount. Advance of Rs 200 00 lacs was give to NBCC for solid waste plant which is in working. Advance of Rs 278 50 lacs given to P. H. Department. Best efforts are being made to adjust/ deposited the advances at the earliest.

The Committee desired that latest report about this Para finding mention therein details of contracts, expenditure & adjustment of temporary advances etc may be supplied to the Committee within 15 working days

[9] Para No 11 Excess Irregular and Avoidable Payments

Corporation Yamuna Nagar in the pay scale of 9300 34800+3600 G pay vide Financial Commissioner & Principal Secretary to Government Haryana Urban Local Bodies Départment memo No 17/7/210 3C dated 07 03 2001 Accordingly two Section Officers were posted by Government and both are drawing pay in the scale 9300 34800+4600 GP (pay scale of their own cadre) As per provision of rule 4 1 (1) of C S R Vol 1 Part 1 where in it has provided that pay of an employee

shall not be so increased as to exceed. The pay sanctioned for post has been created by the Government in the pay scale of 9300-34800+3600 G pay vide memo above so the payment if higher pay scale was irregular. The matter is brought to the notice of competent authority to get the scale modified with the sanctioned of the competent authority with the request to get provision of rule 4.1 of C.S.R. Vol.1 part or the pay be fixed and paid as sanctioned pay scale of the post vide memo dated 07.03.2011 as above besides affecting the recovery of excess payment.

The Department in its written reply stated as under -

Action is to be taken at Government level

The Committee desired that the competent authority should take action in the matter immediately and compliance report be sent to the Committee within 15 working days

(ii) Dishonored cheques of Rs 933925/ as detailed in Audit Requisition no 29 dated 29 03 2013 were issued by the individual on account of cess payable and account adjustment of these payment paid by such cheques and by issuing G8 receipt by the Municipal Staff but not the amount of demand got revived in the concerned demand and collection register each concerned unit to recover the amount of Rs 933925/ Needful should be done now Demand be reviewed and got checked up from audit and sincere efforts be made for recoveries alongwith upto date interest

The Department in its written reply stated as under -

Notices were issued to concerned out of which some amount has been deposited & in another case demand has been raised in their respective accounts. Best efforts are being made & will be shown to audit at the earliest

The Committee desired to know as to whether the amount of Rs 9,33 925/ of dishonored cheques has been recovered or not, if not recovered what action has been taken by the Department The Committee also desired to ensure in future that until the amount is realized, demand may not be shown in the column of credit of Collection Register and cheque Register with proper columns may also be maintained The compliance report in this regard be sent to the Committee within 15 working days

(III) The pension to the retired employees is being distributed by the corporation @ approximately 35 lacs per month w e f 01 09 2011 But the pension fund already existing with the Director Urban Development Department Chandigarh has not been received/ demanded so far where as lacs of has been deposited as pension contribution since 16 04 1992 Moreover the Municipal Corporation also failed to maintained the own pension fund w e f 01 09 2011 as such pension contribution has not been deposited in any separate bank account so

as the discharged the liability of future pensions and commutation. Non maintenance of separate bank account for the pension fund has caused loss to the Municipal Exchequer in shape of interest. The matter is brought to the notice of Financial Commissioner and Principal Secretary to Government Haryana. Urban Local Bodies Department. Chandigarh for appropriate action in the matter.

The Department in its written reply stated as under

As per provision made in corporation rules pension is to be disbursed by corporation which is being done every month. Approx 45 00 lacs pension is disbursed every month due to shortage of funds no separate account is opened. All the liabilities of employees are being discharged by corporation. Demand of pension share was made to DULB but no share received till now. Best efforts are being made.

The Committee recommends that separate account may be opened/maintained and share of Municipal Committees deposited earlier in the account of Director, Urban Local Bodies be refunded back to that newly constituted Municipal Corporation immediately so that no loss is caused to the Municipal Committee/Corporation and compliance report be sent to the Committee within one month

An impellor of priming pump of the Fire Engine No HNX 6128 was purchased for Rs 12659/ from Mullana Motors Shop No 39 Industrial Area Yamuna Nagar vide bill No 302 dated 27 06 2012 and paid vide voucher no 204 of dated 07 12 2012 However it was noticed that 3 quotations attached with the said bill i.e. M/s Lucky Motor Bye Pass Chowk Camp Yamuna Nagar Pawan Motors Bye pass chowk Yamuna Nagar and even Multhani Motors shop No 39 Industrial Area Yamuna Nagar i.e. supplier itself were procured on 20 07 2012 which is highly objectionable as such quotation has been collected after the purchase was effected which needs to be justified. Further old impellor received back after the replacement was not entered in the unserviceable stock register. Needful may be done now under intimation to Audit failing which recovery be effected form the delinquent officer/official and credit pointed out to Audit.

The Department in its written reply stated as under

Being essential/urgent services of fire department the repair of vehicles are done immediately after collecting the quotations. Due to clerical mistake quotation were not collected at the time of repair. But before admitting the payment quotation were attached of same work. No financial loss is made in this matter purchase/repair is made at the lowest market rates & also certified by the FSO. In future it will be ensured also. Para may be dropped.

The Committee recommends that this Sub Para may be dropped The Committee also desired that in future due procedure must be followed

[10] Para No 12 Short Recoveries, Non Recoveries and loss of Revenue

(I) Two shops were rented out in open action at village Bhatouli (Jagadhri Zone) on dated 28 05 2009 for three year to Sh. Sant Ram S/o Data Ram and Kashmiri Lal S/o Jandu Ram at Rs. 780/ and Rs. 600/ per month respectively. Only Rupees 2780/ and Rupees 2600/ were deposited by the tenants for each shop and no demand was raised in any demand & collection register. Thus Rupees 19000/ for each shops was to be recovered up to the period of tendency i.e. 27 05 2012.

Further the shops were to be re auctioned after the period of three year as per conditions of action but no action has been taken to rented out the shop and for recovery of pending arrears. This has been viewed serious in Audit and it is requested that suitable auction may be taken against the tenants and concerned official for recovery of rent and auction of shops.

The Department in its written reply stated as under

Shops were rented out by the concerned Panchayats Being no proper record like agreement etc amount was not recorded. Necessary action is being made & result will be shown to audit. Shops were re-auctioned by Corporation.

The Committee desired to know the latest position within 15 working days about this Para as to whether the shops have been re auctioned or not, if not, why the shops have not been re auctioned so far, and the amount of rent of these shops has been received or not if so how much amount has been received

(ii) During the checking of register of composition of offences of Yamuna Nagar Zone for the year 2012 13 it has been observed that 125 notices of offences u/s 261 250 and 254 of Municipal Corporation Act 1994 and 162 cases of ibid sections of Jagadhri Zone were entered in the above said register but only two case of each zone were settled during the period under audit. Even most of the cases were not prepared for prosecution in the Hon ble Courts as has been shown in the respective registers. It is the matter of great concern because settlement of offences can fetch good income in the shape of development charges malba fee building application fee and composition fee etc. The matter is brought to the notice of learned Commissioner Municipal Corporation Yamuna Nagar to initiate suitable action in the matter besides taking stern action against the defaulters.

Moreover the composition register under various sections/ by laws of Municipal Corporation as required under rule XVII-9 A of Municipal Account code 1930 has not been maintained by the Corporation which is a serious matter and requires stern action against the defaulters for maintaining composition register and compliance shown to audit

Special campaign was derived by corporation to demolish unauthorized building & notices are being issued to regularize the building or to deposited demolition charges time to time. Some of them has deposited building plan Some of them has deposited the charges & being some Judicial matters charges can not be deposited at this stage. Best efforts are being made & result will be shown to audit at the earliest. Now composition register is being maintained.

The Committee desired to know the latest position of this Para including complete details of cases within 15 working days

(III) Checking of building plans of Jagadhri Zone has showed that development charges was charged less as detailed in the list below which has caused loss to the corporation to the tune of Rs 195231/ It is therefore requested that the same may be made good from the concerned parties or the official at fault under intimation to audit Further the malba fee has been charged for six months in all most all the building plans and was not charged as per duration of the project It is highly objectionable. Malba fees may be charged as per duration of the projects/ house and revised fees may be charged if any under intimation to Audit.

Sr No	BA No	Name	Amount	Particulars
1	10/2012	Sushil Gupta	18000	Malba Fees
2	11/2012	Uma Gupta	14400	do
3	24/2012	Sandeep Kumar	17910	Dev & Malba Fees
4	35/2012	Savita Devi	4566	do
5	38/2012	Vikas Kaushik	19116	do
6	39/2012	Gyan Chand	554	do
7	126/2012	Jag Mohan	21610	do
8	136/2012	Kamlesh Gupta	9600	Malba Fees
9	142/2013	Sat Goel	Cess fees not charged	
10	188/2012	Rıshı Pal	42395+1200= 42595	Dev & Malba Fees
11	195/2012	Renu Garg	3294+1200= 4494	do
12	156/2012	Ashok Kumar	19173+1200= 22013	do
13	157/2012	Shashi	20813+1200= 22013	đo
			G Total=195231	

As pointed out in this Para notices have been issued to concerned parties to deposit the balance amount. Completion certificate will be issued to the concerned after depositing these amounts. Necessary directions also issued to the concerned officials to do the needful. Compliance will be shown to the audit at the earliest.

The Committee recommends that responsibility of the officers/ officials may be fixed who realized less development charges and action taken report be sent to the Committee within 15 working days

(iv) 25 shops at villae Buria (Jagadhri Zone) were rented out and Rs 65892/ were outstanding against the tenants. Neither the arrears were recoverd in time nor interest were charged on these arrears and thus the corporation has to bear loss of Rs 80000/app. It is therefore requested that demand may be raised along with interest and recovered from the tenants under intimation to Audit.

The Department in its written reply stated as under

Notices were issued to tenants to deposit arrears with interest. Now rent & arrears is being deposited time to time i.e. with interest. Further demand raised with interest in their account & being recovered. Para may be dropped.

The Committee recommends that responsibility of the officers/ officials may be fixed on account of loss of Rs 80,000/- and compliance report with latest position of recovery etc be sent to the Committee within 15 working days

(vi) While checking the rent of shops of village Pansara (Yamuna Nagar zone) It was found that shops as detailed below were to auctioned during the period 1/2012 to 9/2012 but the same has not been re auctioned as yet also huge amount of arrears are standing against the tenants which is quite unsatisfactory. Concrete steps may be taken to recover the balance rent besides re-auctioning the shops

Sr no	Shop	Name	D&C	Rent P M	Arrears	Dates of termination of tendency
1	4	Nitin Goyal S% Ashok Kumar	51	2300	82800	30/4/2012
2	7	Raj Bhatia	51	1250	3250	4/2/2013
3	1 A	Sudarshan S & Ram Vilas	51	5850	66600	3/9/2012
4	5	Rajesh Kumar	52	2000	72000	31/3/2013
5	6	Sandeep Kumar	52	1850	66600	9/2012
6	1 B	Bhatwati Devi	52	700	25200	7/2012

7	2	Mahender S / Sher Singh	52	2350	84600	7/2012
8	3	Jasmer Singh S / ₆ Laxman Singh	53	2350	84600	7/2012
9	5	Rajesh Kumar	47	Datail not given in		
10	6	Sandeep Kumar	47	do		

Shop situated at Panasra were auctioned by the then Panchayats Record of these shops is not complete like agreement etc shopkeepers are tenant from last so many years. Notices were issued to deposit the arrear of Panchayat time & now they are depositing their rent/ arrears regularly. Para may be dropped.

The Committee desired to know latest position about this Para within 15 working days as to whether the shops have been re auctioned or not and all the arrears have been deposited or not

(VII) Rs 5000/ were paid vide vouchers no 119 of 4/2012 as cost / penalty for not making the payment in time to Yasin Khan A F S O besides the T A bill of Rs 42868/ to above employee That is not satisfactory as such cost/ penalty may be recovered out of the pockets of delinquent official and responsibility may be also be fixed for delaying the payment of T A Bill to Sh Yasim Khan which resulted in legal proceeding and further financial loss to the Corporation such as legal fees etc Similarly Rs 15000/ as penalty were paid vide voucher no 195 of 9/2012 imposed by state consumer from vide order no 23019 20 sic/2012/4 1A dt 11 9/2012 Which is not fit charge on corporation fund and may also be recovered out of the pocket of delinquent officer/ official under intimation?

The Department in its written reply stated as under

T A bill of Sh Yaseen Khan was not paid in time due incomplete paper formalities. Mean while to comply with Honble Court order penalty was deposited by M C. The dealing official (Accountant) is transferred & establishment clerk is retired from services. Notice has been issued to concerned official to explain their position & to deposit the penalty. Demand has been raised again/employee. Para may be dropped.

The Committee recommends that recovery may be made out of the pocket of delinquent officer/official and action may also be taken against him and action taken report be sent to Committee within 15 working days

(VIII) Certain contract relating to works made and work were issued to the Agencies (some instances given below). But the same were not executed by the said agencies and at a later stage the said works were executed by the corporation departmentally without risk & cost of the

earlier tendering agencies. This is not in order and may be justified suitably it is also requested that order such like cases may also be find out departmentally and such agencies, which have not completed/executed the works may be penalized by the amounts of excess of cost caused due to non execution of works.

er 10	Name of Agency	Name of work	Estimated of cost	Work order/ tender date	Particular
1	The Shasi Cooperative	Drain & pavement street from chawla karyana store	450000/	982/ME dt 21/2011	DDR of earnest dt 19/4/2011 Rs 2000/ of central co operative bank forfeited & deposited vide receipt no 4/2079 dt11/09/2012
2	The Nisha Co operative	Payment of shamshan ghat road in jammu colony	10 00000/	988/ME dt 21/1/2011	DDR No 04483 of earnest dt 19/4/2011 Rs 2000/ of central co operative bank forfeited & deposited vide receipt no 5/2079 dt11/09/2012
3	The Vijay Lakshmi Co operative	Pavement of street in shiv puri b colony near Kansapur	10 00000	933/m/ME dt 21/02/2011	Rs 2000 vide G 8 No 19/1000 dt 27/12/2010 forfeited
4	Shree Bala Co operative	Consturction of pacca passage/ way in ganganager colony from near public	638000/	996/m/M E/ 21/02/2011	DDR No 0338267 of earnest dt 19/4/2010 of central co operative bank forfeited & deposited vide receipt no 6/2079 dt11/09/2012
5	The Vijay Lakshmi Co operative	Cost of drain and c c pavement from Duhan general store to remeshmer in ram nager	41 8000/	999/M E/ 21/02/2011	G 8 No 22/1000 dt 27/12/2010 for Rs 2000/ forfeited vide commissioner order dt 03/09/2012
6	The Vijay Lakshmi Co operative	Construction of drain pavement in gall no 5 Azad nager	5 00 000/	924/M E Dt 09/02/2011	G 8 No 34/1025 dt 6/01/2011 for Rs 2000/ forfeited vide commissioner order dt 24/08/2012
7	The Vijay Lakshmi Co operative	Construction of drain pavement in gali no 8 Azad nager	4 00 000/	925/M E dt 9/2/2011	G 8 No 35/1025 dt 6/01/2011 for Rs 2000/ forferted vide commissioner order dt 24/08/2012

8	The Garıma Co operative	C C pavement of street from kullar karyana shop to back gate of D A V public School in professor colony	7 00 000/	933/M E dt 9/2/2011	DDR No 045331 dt 16/08/2010 for co operative bank forfeited & deposited vide receipt no 9/2079 commissioner order dt 24/08/2012
9	The Nisha Co operative	Payment of street from camp main bazaar to H/o ram Sharma Govt Sen Sec school camp	10 00 000	937/M E dt 9/2/2011	DDR No 045316 dt 16/08/2010 for Rs 2000/ of co operative bank forfeited & deposited vide receipt no 7/2079 dt 11/09/2012 vide commissioner order dt 24/08/2012
10	The Ranjeetpur cooperative	Payment of street from radha swamı sat sang bhawan to back gate of saubhagya resort	7 00 000/	939/M E dt 9/2/2011	DDR No 042001 dt 16/01/2011 for Rs 2000/ of co operative bank forfeited & deposited vide receipt no 8/2079 dt 11/9/2012 vide commissioner order dt 24/08/2012

Notices were issued to agencies who have not completed the works in stipulated period Earnest money of Agency/ Societies has been forfeited Agency/ Societies were black listed & not working now Works executed departmentally & const of work not increased No loss incurred to corporation In future contractor's will be penalized separately.

The Committee recommends that this Para may be dropped The Committee further desired that the Agencies/Societies may not be further registered in the name of blood relations of already black listed Agencies/Societies, in future

[11] Para No 13 Non Maintenance/Non Completion/Defective Maintenance of Record

The following records were not maintained/defectively maintained by the official/officer of the corporation inspite of repeated audit requisition in this regard. The matter is brought to the notice of higher authorities for issuing directions to Municipal Administration to comply with the observation of audit So that discrepancies if any could be brought to the notice of municipal authority without any further delay.

Sr No	Particulars	Since when not maintained/ defectively maintained
1	Reconciliation of G P F A/c	4/89 to 3/93 and 9/05 to 3/13
2	Record relation to municipal Tax on electricity Consumption	6/2002 to 3/2013
3	Register of license in form 1 2	4/2008 to 3/2013

Older record of G P F since 1993 is being traced. Now separate G P F accounts of employee are in operation & reconciled with P F Ledgers maintained and audited M Tax record has been reconciled/adjusted upto October 2014 with electricity department. Register of license in from L 2 already produced to audit. Hence para may be dropped.

The Committee recommends that the matter may be re examined and reconciled and a latest report be sent to the Committee within 15 working days

[12] Para No 14 Miscellaneous

It has been observed that several stock registers (G 29) Moveable (ı) property registers (G 31) and repair registers and other registers were being maintained and in use in different branches/Works divisions/ Zonal office of the corporation but inventory registers at the level of each branch/works division/zone were not maintained and the sr No Of inventory register at which a particular stock register/property register/repair register/other register entered were not recorded on these registers. In absence of which proper check over the maintenance of stock registers is could not be exercised in audit Similarly the total no of immoveable properties registers on R I was neither pointed out nor could be ascertained. The triennial physical verification of the balances of items as per stock registers and property registers as required vide rule XVII 12 of Municipal Account code 1930 was not carried out since long. This being a serious matter is brought to the special notice of the Corporation/ commissioner/ each head of branch getting the needful done now and ensuring proper maintenance of stock record in future besides pointing out the results of physical verification of stock

The Department in its written reply stated as under

Now Sr No /Page No are recorded in relevant register Property register(immoveable) is now being maintained/prepared computerzise to avoid any irregularities. The physical verification of stock is being made time to time

The Committee desired to know the latest position within 15 working days upto which period physical verification has been carried out

(III) The record regarding M Tax @ 5 paise per unit on electricity bills had not been maintained since long by the municipal council as was required under clause VII of municipal act 1973. Non maintenance of record is a serious matter as such and can lead to loss of municipal exchequer in shape of payment of adjustment of penalty in street light electricity bills which are being paid/adjusted against the recovery of 5 paise per unit municipal tax on electricity bill recoverable from H V P N Ltd. The matter has been pointed out to municipal administration through audit requisition and periodical reminders there of but hardly any action was taken on the part municipal authority. The requisite record may be maintained now and compliance shown at resident audit officer.

The Department in its written reply stated as under

M Tax record has been maintained now & reconciled upto October 2014 with Electricity Department M Tax is being adjusted in electricity bills of this office Para may be dropped

The Committee desired that the information may be supplied to the Committee within 15 working days regarding number of electricity bills number of units consumed and amount accrued on account of M Tax @ 5 paisa of last 3 years i.e. 2011 12, 2012 13 & 2013 14

(v) The issue and return of potential value books has not been controlled in the corporations head office. Whereas the books were issued from the separate stores i.e. Yamuna nagar and Jagadhri which is not in order and free of audit particularly of jagadhri zone as such the potential value books has not been returned to the stores after their utilization and can cause misuse of the same. It is advised that record may be completed now and put up to audit to point out discrepancies if any

The Department in its written reply stated as under

Potential value books are now being issue by corporation Head office Almost income of G 8 being traced by audit also Para may be dropped

The Committee desired that a latest report alongwith the report of RAO be sent to the Committee within 15 working days as to whether the return up of potential value books of last three years i.e. 2011 12, 2012 13 & 2013 14 has been done or not

(vi) Triennial verification of the corporation properties moveable or immoveable including investment as provided in clause XVII 12 municipal account code 1930 was to be done by a member or members of the corporation specially appointed for this purpose But no action has taken by the corporation as yet and there are every chances of

encroachment on valuable corporation land besides lot of litigacy in this regard

The Department in its written reply stated as under

Immoveable property register is being prepared/maintained computerized. The necessary directions have been issued to concerned M E to verify all properties entered in the record & also to ensure that no encroachment be made in future.

The Committee desired to inform the Committee within 15 working days as to whether the immoveable property register has been prepared/maintained & computerized Besides this list of properties of the Municipal Corporation duly verified by the M E may also be sent to the Committee

- (VII) The following byelaws were not enforced to augment the income of corporation the some may be introduced forth with and compliance shown to Audit
 - Making compost bye laws 1976
 - ii) Import of meat bye laws1976
 - iii) Cow bye laws1978
 - iv) Piggery bye laws 1976

The Department in its written reply stated as under

Solid Waste Management plan is being run at Ambala Road under scheme Making compost bye laws is not practically applicable now E O I were called to construct modernize slaughter house as per direction of Govt Under the scheme for shifting of dairies land has been purchased necessary development works are being carried out some of dairies already have been shifted in dairy complexes. Licences under Cow Bye Laws 1978 are not being issued so that nuisance may not be create in the city. Licences under Piggery bye laws 1976 are not being issued. Notices have been issued to shift piggery houses from the city.

The Committee recommends that the byelaws may be enforced immediately so as to augment the income of the Corporation and the compliance report with regard thereto be sent to the Committee within 15 working days

Appendix - 'A'

(Referred to in Para I of Annual Audit report on the accounts of Municipal Corporation Yamuna Nagar for the year 2012 13)

Detail of outstanding audit paras/ objections as on 31 03 2013

Sr No	Year/Period	No of Paras involved	Remarks/Amt. where ever envolved
A)	Embezzlement/ Misappropriations Shortages/ Likely cases of Embezzlements		
1	Municipal Corporation Yamuna Nagar		
2	Yamuna Nagar Zone		
	2004 05	11 (1)	
3	Jagadhri Zone		
	6/67 to 9/68	15	
	(vi) 1982 83	19 (1)	+=
	(v) -do	19 (II)	
	(iv) 1984 85	11 (1)	 -
	2009 10	11 (i)	89000/
	2009 10	11 (11)	-
	2003 10	1 11 (11)	494258/
8)	Short Recovery/ Non Recoveries/ Loss of Revenue		
1	Municipal Corporation Yamuna Nagar		
	2010 11	12 (1)	
		12 (II)	367000/
		12 (m)	
		12 (IV)	562795/
		12 (v)	106950/
	2010 11	12 (vi)	180000/
	2011 12	12 (1)	120000,
	2011 12	12 (111)	
		12 (vi)	105415/
2	Yamuna Nagar Zone		
	1985 86	12 (II) a & 12 (XI) b	
	1991 92	16 (1)	
	2005 06	12 (IV)	_
	1994 95 & Inspection Note of Deputy Director dt 02 12 97	12 (v) & 3 (c)	51384/ 13420/
	1994 95	12 (viii)	25000/
	2001 02	13 (vII)	21000/ & 75000/
	1996 97	10 (i)	4250/
	Deputy Director's Inspection note dt 12 12 97 1998 99	12 (m)	55400/ + 55400/ & 53173/ 150055/ & 87472/
_	1999 2000	11 (i)	229356/
	1999 2000	11 (III)	325179/
	2000 01	13 (v)	
	2001 02	13 (vi)	61275/
	2001 02	13 (VIII)	400000/
	2002 03	12 (1)	49195/

	2002 03	12 (11)	38 Lacs 405882/
		5 (b) (vi)	& 168691/
	2003 04	13 (11)	8700/
_	2003 04	1.3 (1)	5862/
	2003 04	13 (III)	79280/
	2003 04	13 (IV)	
	2005 06	12 (n)	309563/
	2006 07	12 (i)	53250/
	2006-07	12 (11)	195170/
-	2006 07	12 (11)	38968/
_	2006 07	12 (IV)	51858/
	2007 08	12 (1)	
	2007 08	12 (11)	414606/
	2008 09	12 (11)	_
	2008-09	12 (111)	13500/
	2008 09	12 (v)	212000/
	2009 10	13 (1)	520815/
	2009 10	13 (11)	
	2009 10	13 (11)	220000/
	2009 10	13 (IV)	8300/ pm
3	Jagadhri Zone		
	(v) 1987 88	12 (b)	2520/
	(vii) 1992 93	13 (11)	1140/
	(ix) 1995 96	12 (I)	93077 88
	4/66 to 3/67	10 (1)	500/ to 45000/
	1976 77	15 (II)	
	1979 80	18 (iv)	40000 + interest
	1982 83	21 (11)	
	Deputy Director's Inspection note dated 08 12 99		
	1982 83	21 (a) (l)	
	1992 93	15 (iv)	350294/
	1995 96	14 (ii) a	5000/
	Joint Director's Inspection note dated 18 03 1998 and 1997 98	9 12 (a)	202100/
	1997 98	10 & 12 (b)	975/
	Joint Director's Inspection note dated 18 03 1998 and 1998 99	12 12 (vı)	44203 36 1026/ 3233/ and 1290/
	1999 2000	12	20625/
	2000 01	11 (a)	84855/
	2000 01	11 (g)	15632/
	2001 02	11 (b)	24831/
	2001 02	13 (1)	
	2002 03	12 (b)	31671/
	2002 03	13 (b)	2500/ each
	2003 04	10 (a)	121800/
	do	10 (b)	111365/
	2003 04	10 (c)	560/
	do do	11 (1)	78052/ 518709 8 167068/
	2004 05	11 (1)	259/ 323/ 540/ 8 653 75

	do	11 (11)	68317 50
	do	11 (vii)	47445/
_	do-	11 (viii)	34353/ and 9510/
	2004 05	11 (iv)	3491/
	2004 05	11 (ix)	3491/
	2004-05	11 (x)	
	2006 07	11	4446 + 000574
	2008 09	11 (1)	4446 and 66857/
	2008 09	11 (II)	84608/
	2008 09	11 (III)	3456257/
_	2009 10	13 (11) (1)	
	2009 10		139483/
	2009 10	13 (II) (II)	19525/
C)	Excess/Irregular and avoidable Payment	13 (n) (m)	1522586/
٠,	including establishment cases		
1	Municipal Corporation Yamuna Nagar		
	2010 2011		
		11 (1)	
		11 (11)	Rs 70694/
	2011 12	\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \	1.0 700047
	2011 12	11 (1)	27280/
		11 (m)	35 lacs p m
	W	11 (IV)	15150/
_	Yamuna Nagar Zone		1
2_	1986 87		
		18 (ii)	876/
	1992 93	12 (II) & (III)	1943 70
	2000 01	11	2205/
	2000 01	12 (ı) & 12 (vı)	38299 & 60499/
	2000 01	12 (II)	21319 67
	2002 03	11	227710/ & 255410/
	2003 04	12 (v)	
	2003 04	12 (1)	3994/ & 5667/
	2003 04	12 (11)	44268/
	2003 04	12 (IV)	200000/
	2003 04	1 (IX)	5225/
	2004-05	12 (ı)	56890/
	2004 05		1000 & 84092/
	2004 05		9900/
	2004 05		2106 & 1356 02
	2006 07		
	2005 06		10383/ & 10749/
_	2005 06		
	-do		317858/
	2004 05	12 (vi) &	73524/ & 722204/
	2005.00	(xı)	256699/ & 40490/
	2005 06	11 (i)	
	2006 07	11 (1)	
	2005 06	12 (x)	
_	2005 06	11 (III)	
	2006 07	11 (n)	143012/
	2007 08	11 (ı)	-

	2007 08	L1 (II)	45000 & 8500/
		L1 (I)	4577/
		11 (II)	228950/
		11 (111)	31429 + 5550/
		11 (IV)	299300/
	12000 00	11 (v)	1027/
	12000-03	12 (1)	44687/
		12 (II)	702388/
	12003 10	12 (111)	50000/
	1 2003 10	12 (IV)	619/
	Jagadhn Zone		
	4/62 to 9/62	111 (III)	
	T 7/ 02 to 0/ 02	13 (11)	58914 80
	& &	(.,,	
	1992 93	14 (11)	
_	1994-95	14 (1)	11000/
	2001 02	14 (a)	
	1997 98	13 (a)	84555
	Jt. Director's inspection Note Dated 18 03 98	7	
	1997 98	13 (b)	
	2002 03	12 (a)	37683/
_	2004-05	10	160471/
	2005 06	10 (1)	2896/
_	2005 06	10 (11)	66887/
	2005-06	10 (m)	160863/ & 793155 50
	2006-07	11	137724/
	2008-09	10	20350/
_			
D)	Irregulatives in works accounts		
1	Yamuna Nagar Zone		
	2003-04	5 (111)	1401098/
2	Jagadhri Zone		
_	1984-85	12	
	2001-02	14 (a)	
E)	Sanction Wanting		
1	Jagadhn Zone	<u> </u>	770000 00
-	10/73 to 3/75	10 (III)	70000 00 15668 70
		<u> </u>	124000 00
_	2001 02	15 (a)	124000 00
	2001 02	15 (b)	
2	Taxes and other Levies	ļ	
2	Yamuna Nagar Zone	 	
Г	1991 92	12 (8)	
	1994 95	13 (1)	
F)	of Record		
1	Yamuna Nagar Zone	1 0 (1)	1000/ each case
	Inspection note of Deputy Director date 04 12 1997	d 6 (d)	

	2007-08	13	<u> </u>
G)	Miscellaneous		
1	Municipal Corporation YNR		
<u> </u>	2010-11	14 (ı)	
	2010-11	14 (II)	
	2011 12	14 (m)	
	2011 12	14 (iv)	
 -		14 (v)	
		14 (i)	
		14 (1)	-
ļ ···			-
		14 (111)	
		14 (IV)	-
	\ <u>\</u>	14 (v)	
2	Yamuna Nagar Zone		
	Assistant Examiner's Inspection note dated 14 02 1988	2	
	1993 94	16 (1)	
	DDLAs Inspection note dated 10 11.1999	11	_
	do	15	
	-do-	16 (t)	80000/ P M
	2001-02	16 (11)	840/ & 4580/
 	2003 04	15 (II)	<u> </u>
	2003-04	15 (VII)	_
\vdash	do	15 (viii)	3684 53
	-do	14 (III)	
<u> </u>	2005 06	13 (1)	
	2006-07	13 (i)	
	2008-09	14 (11)	
	2008 09	14 (IV)	
	2008-09	14 (v)	
	2008 09	14 (vi)	
	2009 10	15 (I)	
 	2009 10	15 (II)	-
-	2009 10	15 (III)	
	2009 10	15 (IV)	
	2009 10	15 (v)	
_	2009 10	15 (vi)	
3	Jagadhrı Zone	V-7	
Ě	1998 99	15 (e)	-
	1998 99	15 (f)	_
	2001 02	16 (a)	
	1999 2000	13 (1)	70000/
	Deputy Director's Inspection Note dated 21 09 2000	Para 1	
	2001 02 & Deputy Director's Inspection Note dated 17 12 2002	2	142700/
	2001 02	7	
	Deputy Director's Inspection Note dated 17 12 2002	4	

1				
	2002 03		14 (a)	
	2003 04		11 (III)	
	2004 05		12 (v)	
1	2002 03		14 (c)	-
	2003 04		11 (IV)	1
	2004 05		12 (iv)	4450000/ &
	2004 05		12 (II) 12 (III)	1650625/
	2004 05			10000207
	2005 06 2005 06		12 (II) 12 (III)	
	2003 00			
	2005 06		12 (iv)	
	2006 07		13 (III)	
			40.43	
	2005 06		12 (v) 13 (ıv)	
	2006 07		12 (14)	
	2006 07		13 (1)	3060/
	2006 07		13 (v)	60797/
_	2006-07		11	
	2008-09		13 (m)	
	2008 09		13 (vi)	
_	2008 09		13 (vi)	
	2008 09	_ _	13 (vII)	
_	2008-09		13 (vIII)	
	2008-09		13 (ix)	<u> </u>
	2009 10		15 (II) (I)	
	2009 10		15 (II) (II)	
	2009 10		15 (II) (III)	
	2009 10		15 (ii) (iv)	
	2009 10		15 (II) (V)	<u> </u>
	2009 10		15 (II) (VI)	
H)	Objection Stater	nent		
	The following a	udit requisitions and mind	or audit objections	were still remained pending for
D		ch may be attended to early Audit Requisition	·	Audit Objection
Perio	unicipal Corporatio			
2010		2 14 16 3	17	
2010		26781718		
2012		14 15 19 21 23 28		
	muna Nagar Zone			
1985-86 8			11 15 16 21 23 24 27 2 29 35 & 38	
		17		4 7 8 9 10 11, 12 16 1
1986-87			18 19 20 21 22 23 26 2 29 & 30	
1987 88 41			4 & 8	
200.00		Nil		1 2 & 3
1989	1990 91 2 4 5(i) 9 11 20 22 2		-1	Nil
	0 91	2 4 5(i) 9 11 20 22 2 31 32 36 37 39 42 4		IVII

	59 60 61 62 63 64 72 73 82 83 84	
	87 88 89 90 91 92 93 94 100 101 &	
1992 93	2 3 5 12 13 19 23 26 28 29 30 33	N. i
12022 30	39 40 42 45 46 48 54 55 56 58 59	Nil
	60 & 61	
1993 94	10 14 15 16 18 22 23 25 26 28 30	123456789&10
	32 33 37 38 & 39	
1994 95	1 2 5 8 & 11	3 5 8 9 12 15 17 18 19
		22 27 (a) 27 (b) 27 (c) 28 29
		30 32 & 36
1995 96	2 5 8 9 10 15 17 18 19 20 21 22	Nil
	25 26 27 28 29 30 31 32 33 34 38	
4000.07	39 40 41 42 & 43	
1996 97	7 & 8	3 9 27 & 32
1997 98	7 8 12 16 & 17	2 5 7 9 11 12 13 16 17
[21 23 25 27 32 33 34 35 36 42 44 45 46 49 50 51
		52 54 55 58 60 61 62 63
	<u> </u>	64 65 66 67 68 69 70 71
1]	72 73 74 75 76 77 78 79
		80 & 81
1998 99	2 9 13 22 23 25 26 29 38 51 57	Nil
	59 61 64 65 66 67 68 69 74 75 76	
	77 78 & 80	i
1999 2000		1 2 & 3
000004	35 36 40 42 43 45 46 47 50 & 53	
2000 01	1 4 9 13 14 15 17 19 24 28 29 32	Nil
	33 37 37A 38A 39 40 42 43 44 45 46 48 50 51,52 53 55 57 60 & 61	
2001.02	2 3 10 11 12 13 15 16 18 19 23	Mut
200102	24 27 29 31 33 34 35 36 38 43 44	Ntl
	45 50 52 53 54 55 56 57 59 61, 62	
	64 65 66 67 68 69 70 72 74 76 77	i
	78 80 83 84 88 89 9091	
	92 93 98 100 101 102 103 104 105	
	107 108 109 & 110	
2002 03	2 3 7 13 20 23 24 25 26 35 44 53	
	57 63 65 74 78 79 83 84 85 86 87	
2003-04	88 & 89	
2003-04	21 49 50 51, 52 56 57 62 82 85 87	
2004-05	89 92 94 1 2 3 4 7 9 10 11 12 14 18 19 20	
2004-03	21 22 25 31 32 33 34 39 41 43 45	
	46 47 48 49 50 52 53	
2005 06	2 10 14 18 19 20 22 26 27 28 32 &	
	34	
2006 07	4 6 18	-
2007-08	5 16 20 27	
2008-09	1 6 7 9 10 11 15 17 18 19 22 24	
2009-10	4 6 7 9 & 11	
2010-11	4 9 11 12 13 15 16 18 21 22 26	
	27 28 29 30 31 33 36	
3 Jagadhri Zone		
10/55 to 9/56	32 to 34	
10/56 to 6/57	7 (c) 13 & 16	
		

7/57 to 6/58	3 10 11 20	
7/58 to 3/59	3 (b) & 5 (b)	
4/59 to 9/59	1 to 4	
10/59 to 3/60	3 12 (p) 17 (p) 24 33 40 51 56 63	
10/33 (0 3/00	67 70 71 75 77 79 80	
4/60 to 9/60	11 14 16 20 29 (11) 32 33 35 36 37	
4,00 @ 3,00	39 42 44 48	
10/60 to 3/61	20 21 44 46	
4/61 to 3/62	1 21 41 42 & 43	
4/62 to 3/63	2 (p) 3 (p) 4 6 9 10 12 (p) 13 to 24	
4/63 to 3/64	2 3 23 to 25 28 31 to 33	
4/64 to 3/65	1 2 7 9 25 54 56 to 65	
4/66 to 3/67	1 to 6 8 to 10 12 13 17 to 24 30 to 32	
•	36 & 37	
4/67 to 9/68	1 to 17	
4/69 to 3/70	5 7 10 12 15 17 to 19 22 to 28 30	
	31 33 to 35 & 40	
4/70 to 9/71	35 48 60 61 & 62	
10/71 to 9/72	2 10 1 (a) (b) (c) 4 (a) to 4 (c) 8 10 (l) to	
	10 (iv) 11 11 (a) 12 (ii) & 12 (iii)	
10/74 to 3/75	10 11 13 14 21 22 25 26 (I) to 26 (III)	i
4.75 - 0.730	28 to 33 & 35 to 39 1 (III) 2 3 5 8 18 20 to 28 31 to 34 &	
4/75 to 3/76	36 to 41 (p) 42 (b) 43 to 45 & 48 to 57	
4/76 to 3/77	1 3 4 6 8 to 11 (a) 11 (c) 11 (d) to 17	1 to 6 8 to 10
,	19 20 34 37 to 39 43 44 47 50 52 to	
,	55 (p) 56 57 62 63 64 71 to 74 76 to	
	78 83 84 86 89 (P) 113 118 199	4 - 0 0 40 40to 40
4/77 to 3/78	4 6 7 8 12 to 18 19 20 21 24 27 31 38 39 44 45 to 49 51 52 53 54 to 57	1 10 6 8 10 12 10 19
	& 61 to 67 69 to 72 & 75 to 99	1
4/79 to 2/70	2 to 8 20 21 25 26 27 34 36 to 38	1 to 6
4/78 to 3/79	41 43 44 46 53 56 59 to 60	
4/79 to 3/80	17 18 22 to 32 34 to 48 50 to 56 58 to	1 to 7
14/13 (03/30	61 63 67 69 71 72	
4/80 to 3/81	1 to 5 9 10 12 16 to 18 20 21 24 to	2 & 3
,,,,,,,	30 32 33 35 36 37	
4/81 to 3/82	10 34 59 69 78 88 90 92 & 106	3 to 6
4/82 to 3/83	1 3 4 8 9 11 (p) 13 14 16 18 41 43	
	50 54 64 66 68	
4/83 to 3/84	1 to 3 7 to 9 11 13 16 18 21, 24 29 & 30	1 only
4/84 to 3/85	1 to 6 10 12 22 23 27 32 34 36 37	1 to 10 12 to 30 and 31 to 33
4/64 (0 3/65	39 to 42 45 to 49 57 to 59 61 63 64 &	
	65	
4/85 to 3/86	1 3 5 7 8 9 19 20 21 29 30 32 to	12 to 20
,,,	34 37 38 40 42 47 54 55 57 & 58	
4/86 to 3/87	6 & 54	
4/87 to 3/88	1 to 22 23 to 43 45 to 52 54 & 55	1 to 3 5 & 7 to 23
4/88 to 3/89	3to 8 11 & 12	1 to 4 6 to 9 11, 12 13 to 20
] '		21 to 28
4/89 to 3/90	1 to 40	1 to 3 (p) 4 to 7 9 to 21 23 to 36 38 to 63 (p)
4/90 to 3/91	1 to 18	1 to 19 & 22
4/30 to 3/3T	1.010	<u> </u>

1 to 9	1 to 21 & 23 to 27
2 3 6 8 10 12 14 15 20 & 21	1 2 7 9 & 10
10	1 4 8 & 11
19 & 21	2 & 4
1 to 3 6 to 9 16 (i) to 16 (iv) 16 (viii)	
2 & 3 to 36	7 to 9 & 11 to 13
1 2 4 & 5	1 to 35
2 only	1 3 4 5 16 19 & 37 36 to 40
	& 47 48
33	17
11 12 13 21 (a) 22 24 25 27 28 31	26 33 34 36 39 40
32 (a) 37 to 48 50	
28 36 45 & 49	1 5 (a) 8 17 21 28 30 to 38
<u> </u>	41 42 44 45 47 to 52
3 4 5 6 7 8 9 10 14 15 16 17 19	1 3 4 5 10 11 13 to 19 22
20 21 22 to 29	
1 2 5 6 8 10 17	2 to 11
NIL	1 to 35 37 to 54 56 to 71
NIL	3 5 to 8 12 14 16 18 to 20
	22 23 25 27 to 35
NIL	1 to 7 9 11 to 20
NIL	8 21
	2 3 6 8 10 12 14 15 20 & 21 10 19 & 21 1 to 3 6 to 9 16 (i) to 16 (iv) 16 (viii) 2 & 3 to 36 1 2 4 & 5 2 only 33 11 12 13 21 (a) 22 24 25 27 28 31 32 (a) 37 to 48 50 28 36 45 & 49 3 4 5 6 7 8 9 10 14 15 16 17 19 20 21 22 to 29 1 2 5 6 8 10 17 NIL NIL

Certified that while drafting Part I of Draft Audit Report. No pending Audit Objections has been omitted from the statement of outstanding audit objections and that the periods of audit reports/notes and Para Nos of the pending audit objections/ requisitions as shown in the said statement has been verified and are correct.

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Resident Audit Officer, Municipal Corporation, Yamuna Nagar

Appendix B

Referred to Para 2A of Annual Audit report on the accounts of Municipal Corporation Yamuna Nagar for the year 2012 13

Statement showing the position of record not produced in Audit

Sr	Praticulars	Period	Remarks
No			Tomarra
A) M	unicipal Corporation Ya	muna Nagar	
1	A/R No 10	10 08 2011	Various income realized but their paper/files still not put up to Audit
2	A/R No 11	22 09 2011	do
3	A/R No 15	24 11 2011	Grant cash book not put up to Audit since Jan 2008
4	A/R No 16	24 11 2011	Show tax record not put up since 2003
5	A/R No 21	21 02 2012	G 8/potential value books register of Jagadhri zone not maintained in proper way
6	A/R No 22	09 03 2012	-do-
7	A/R No 24	30 03 2012	Misc income realized by their paper/file not put up to audit
8	A/R No 30	31 03 2012	Misc vouchers not put up to audit
9	A/R No 1	18 04 2013	Non Production/ maintenance of House Tax record since 2001 02
10	A/R No 3	05 07 2012	Non Production of Miss Record for the period 10/2011 to 6/2012
11	A/R No 5	16 08 2012	Non Production of transfer cases for the period 1 04 2011 to 31 03 2013
12	A/R No 9	17 10 2012	Non Production of Miss Record for the period 9/2011 to 6/2012
13	A/R No 12	08 01 2013	Non Production of Miss Record for the period 17 03 2012 to 07 09 2012
14	A/R No 17	20 03 2013	Non Production of Miss Record for the period 07 09 2012 to 31 03 2012
15	A/R No 33	29 03 2013	Non Production of vouchers as detailed in requisition
16	A/R No 34	29 03 2013	Non raising of demand for the period 9/2001 to 31 03 2013 of projection fees
B) Ya	muna Nagar Zone		
1	Water Rate Record		
	a) Sewer Connection fee	2/92 to 10/92	Through the water rate stands transferred to the Public Health Depratment since
	Water Rate	1/82 to 3/89 & 1/90 to 3/93	Public Health Department relating the
	c) Posting of Water Rate	4/84 10/84 to 3/93	period referred in the Original Paras of audit report was not transferred to the Municipal Council Yamuna Nagar so far as the record of this period was with the Public Health Department

2	Accounts of Works	3/93 to 3/2000	Neither the stock register were completed nor the balance of items as per stock
	Branch		register was carried over to year to year showing the existing position of stock
3	A/R No 5	03 05 1999	Record as detailed in Audit Requisition still not put up
4	A/R No 22	24 09 1999	-do
5	A/R No 35	01.02.2000	do
6	A/R No 39	03 02 2000	do
7	A/R No 41	17 02 2000	-do
8	A/R No 43	28 02 2000	-do
9	A/R No 45	07 03 2000	-do-
10	A/R No 48	22 03 2000	do-
11	A/R No 14	12 05 2000	do
12	A/R No 15	12 05 2000	do
13	A/R No 24	29 06 2000	-do-
14	A/R No 32	20 07 2000	-do
15	A/R No 33	26 07 2000	Record as detailed in Audit Requisition still
	,		not put up
16	A/R No 37	06 10 2000	-do
17	A/R No 39 A	30 10 2000	do-
18	A/R No 59/51	16 01 2001	-do
19	A/R No 62/53	23 01 2001	do
20	A/R No 68/59	20 02 2001	do
21	A/R No 67/60	21 02 2001	do
22	A/R No 7	03 05 2001	-do
23	A/R No 8	09 05 2001	-do
24	A/R No 18	28 06 2001	do
25	A/R No 32	16 08 2001	do
26	A/R No 35	21 08 2001	do
27	A/R No 42	12 09 2001	-do
28	A/R No 58	05 11 2001	do
29	A/R No 59	05 11 2001	do
30	A/R No 69	21 11 2001	do
31	A/R No 70	21 11 2001	-do
32	A/R No 72	28 11 2001	do
33	A/R No 73	05 12 201	do
34	A/R No 74	06 12 2001	do
35	A/R No 78	11 01 2002	do
36	A/R No 79	11 01 2002	-do
37	A/R No 80	17 02 2002	do
38	A/R No 89	05 02 2002	do
39	A/R No 96	14 02 2002	-do-
40	A/R No 100	20 02 2002	-do
41	A/R No 101	20 02 2002	-do
42	A/R No 104	01 03 2002	do
43	A/R No 105	05 03 2002	do

Not put up	44	14/24/	~	
46 A/R No 16 01 07 2002 do- 47 A/R No 20 08 07 2002 do 48 A/R No 31 26 07 2002 do 49 A/R No 48 30 10 2002 do 50 A/R No 60 21 01 2003 do- 51 A/R No 64 22 01 2003 do 52 A/R No 2 27 04 2003 do 53 A/R No 3 28 04 2003 do 54 A/R No 3 28 04 2003 do 55 A/R No 36 01 07 2003 Record as detailed in Audit Requisition s not put up 56 A/R No 45 05 08 2003 do 57 A/R No 58 06 10 2003 do 58 A/R No 70 15 12 2003 do 59 A/R No 73 13 01 2003 do 60 A/R No 74 15 01 2003 do 61 A/R No 94 24 03 2003 do 62 A/R No 19 05 07 2003 do 63 A/R No 41				-do-
47 A/R No 20 08 07 2002 do 48 A/R No 31 26 07 2002 do 49 A/R No 48 30 10 2002 do 50 A/R No 60 21 01 2003 do 51 A/R No 64 22 01 2003 do 52 A/R No 74 24 02 2003 do 53 A/R No 2 27 04 2003 do 54 A/R No 3 28 04 2003 do 55 A/R No 3 28 04 2003 do 55 A/R No 3 28 04 2003 do 56 A/R No 3 28 04 2003 do 57 A/R No 58 06 10 2003 do 58 A/R No 70 15 12 2003 do 61 A/R No 73 13 01 2003 do 61 A/R No 74 15 01 2003 do 61 A/R No 3		 		do
48 A/R No 31 26 07 2002 do 49 A/R No 68 30 10 2002 do 50 A/R No 60 21 01 2003 do 51 A/R No 64 22 01 2003 do 52 A/R No 74 24 02 2003 do 53 A/R No 2 27 04 2003 do 54 A/R No 3 28 04 2003 do 55 A/R No 3 28 04 2003 do 55 A/R No 36 01 07 2003 Record as detailed in Audit Requisition s not put up 56 A/R No 76 15 12 2003 do 57 A/R No 58 06 10 2003 do 58 A/R No 70 15 12 2003 do 59 A/R No 73 13 01 2003 do 60 A/R No 74 15 01 2003 do 61 A/R No 94 24 03 2003 do 62 A/R No 19 05 07 2003 do 63 A/R No 19 05 07 2003 do 64 A/R No 64		<u> +</u>		do-
49 A/R No 48 30 10 2002 do 50 A/R No 60 21 01 2003 do 51 A/R No 64 22 01 2003 do 52 A/R No 74 24 02 2003 do 53 A/R No 2 27 04 2003 do 54 A/R No 3 28 04 2003 -do 55 A/R No 36 01 07 2003 Record as detailed in Audit Requisition s not put up 56 A/R No 36 05 08 2003 do 57 A/R No 45 05 08 2003 do 57 A/R No 58 06 10 2003 -do 58 A/R No 70 15 12 2003 do 59 A/R No 73 13 01 2003 do 61 A/R No 74 15 01 2003 do 62 A/R No 3 09 04 2003 do 63 A/R No 41 07 02 2005 do 64			08 07 2002	do
50		<u> </u>	26 07 2002	do
51 A/R No 64 22 01 2003 do 52 A/R No 74 24 02 2003 do 53 A/R No 2 27 04 2003 do 54 A/R No 3 28 04 2003 -do 55 A/R No 36 01 07 2003 Record as detailed in Audit Requisition s not put up 56 A/R No 45 05 08 2003 do 57 A/R No 70 15 12 2003 do 58 A/R No 73 13 01 2003 -do- 60 A/R No 74 15 01 2003 do 61 A/R No 94 24 03 2003 do 62 A/R No 3 09 04 2003 do 63 A/R No 19 05 07 2003 do 64 A/R No 41 07 02 2005 -do- 65 A/R No 49 29 03 2005 do- 67 A/R No 1 29 04 2005 do- 68 A/R No 3 24 05 2005 do- 68 A/R No 3 24 05 2005 do 69 A/R No 6			30 10 2002	do
52 A/R No 74 24 02 2003 do 53 A/R No 2 27 04 2003 do 54 A/R No 3 28 04 2003 -do 55 A/R No 36 01 07 2003 Record as detailed in Audit Requisition's not put up	50	A/R No 60	21 01 2003	do-
53 A/R No 2 27 04 2003 do 54 A/R No 3 28 04 2003 -do- 55 A/R No 36 01 07 2003 Record as detailed in Audit Requisition sont put up 56 A/R No 45 05 08 2003 do 57 A/R No 58 06 10 2003 -do 58 A/R No 70 15 12 2003 do 59 A/R No 73 13 01 2003 -do- 60 A/R No 94 24 03 2003 do 61 A/R No 94 24 03 2003 do 62 A/R No 19 05 07 2003 do 63 A/R No 19 05 07 2003 do 64 A/R No 41 07 02 2005 -do- 65 A/R No 49 29 03 2005 -do- 66 A/R No 52 29 03 2005 -do- 67 A/R No 1 29 04 2005 do 68 A/R No 2 24 05 2005 do 69 A/R No 12 06 04 2005 -do 71 A/R No 2	51		22 01 2003	do-
54 A/R No 3 28 04 2003 -do- 55 A/R No 36 01 07 2003 Record as detailed in Audit Requisition s not put up 56 A/R No 45 05 08 2003 do 57 A/R No 58 06 10 2003 -do 58 A/R No 70 15 12 2003 do 59 A/R No 73 13 01 2003 -do- 60 A/R No 74 15 01 2003 do 61 A/R No 94 24 03 2003 do 62 A/R No 19 05 07 2003 do 63 A/R No 19 05 07 2003 do 64 A/R No 41 07 02 2005 -do- 65 A/R No 49 29 03 2005 do 66 A/R No 52 29 03 2005 do 67 A/R No 1 29 04 2005 do 68 A/R No 5 24 05 2005 do 69 A/R No 12 06 04 2005 -do 71 A/R No 21 30 09 2005 do 72 A/R No 3 </td <td>52</td> <td>A/R No 74</td> <td>24 02 2003</td> <td>do</td>	52	A/R No 74	24 02 2003	do
S5	53	A/R No 2	27 04 2003	do
Not put up	54	A/R No 3	28 04 2003	-do-
56 A/R No 58 06 10 2003 -do 57 A/R No 58 06 10 2003 -do 58 A/R No 70 15 12 2003 do 59 A/R No 73 13 01 2003 -do- 60 A/R No 74 15 01 2003 do 61 A/R No 94 24 03 2003 do 62 A/R No 19 05 07 2003 do 63 A/R No 19 05 07 2003 do 64 A/R No 41 07 02 2005 -do- 65 A/R No 49 29 03 2005 do 66 A/R No 52 29 03 2005 do 67 A/R No 1 29 04 2005 do 68 A/R No 5 24 05 2005 do 69 A/R No 12 06 04 2005 -do 70 A/R No 21 30 09 2005 do 71 A/R No 23 27 10 2005 -do 72 A/R No 33 10 03 2006 -do 74 A/R No 33 10 03 2006 -do	55	A/R No 36	01 07 2003	Record as detailed in Audit Requisition still
57 A/R No 58 06 10 2003 -do 58 A/R No 70 15 12 2003 do 59 A/R No 73 13 01 2003 -do- 60 A/R No 74 15 01 2003 do 61 A/R No 94 24 03 2003 do 62 A/R No 3 09 04 2003 do 63 A/R No 19 05 07 2003 do 64 A/R No 41 07 02 2005 -do- 65 A/R No 49 29 03 2005 do 66 A/R No 52 29 03 2005 do- 67 A/R No 1 29 04 2005 do 68 A/R No 3 24 05 2005 -do- 69 A/R No 12 06 04 2005 -do 70 A/R No 12 06 04 2005 -do 71 A/R No 23 27 10 2005 -do 73 A/R No 30 17 02 2006 -do 74 A/R No 3 10 03 2006 -do 75 A/R No 8 04 07 2006 -d	-	1.00.11		
S8				
59 A/R No 73 13 01 2003 -do- 60 A/R No 74 15 01 2003 do 61 A/R No 94 24 03 2003 do 62 A/R No 19 05 07 2003 do 63 A/R No 19 05 07 2003 do 64 A/R No 41 07 02 2005 -do- 65 A/R No 49 29 03 2005 -do- 66 A/R No 52 29 03 2005 -do- 67 A/R No 1 29 04 2005 do 68 A/R No 3 24 05 2005 -do 69 A/R No 12 06 04 2005 -do 70 A/R No 12 06 04 2005 -do 71 A/R No 21 30 09 2005 -do 72 A/R No 23 27 10 2005 -do 73 A/R No 33 10 03 2006 -do 74 A/R No 8 04 07 2006 -do 75 A/R No 14 14 09 2006 -do 77 A/R No 11 13 12 2006 <				-do
60		<u> </u>		do
61 A/R No 94		<u> </u>	13 01 2003	-do-
62 A/R No 3		A/R No 74	15 01 2003	do
63	61	A/R No 94	24 03 2003	do
64		A/R No 3	09 04 2003	do
65 A/R No 49	63	A/R No 19	05 07 2003	do
66	64	A/R No 41	07 02 2005	-do-
67	65	A/R No 49	29 03 2005	do
67 A/R No 1 29 04 2005 do 68 A/R No 3 24 05 2005 -do 69 A/R No 5 24 05 2005 do 70 A/R No 12 06 04 2005 -do 71 A/R No 21 30 09 2005 do 72 A/R No 23 27 10 2005 -do 73 A/R No 30 17 02 2006 -do 74 A/R No 33 10 03 2006 -do 75 A/R No 8 04 07 2006 -do 76 A/R No 14 14 09 2006 -do 77 A/R No 11 13 12 2006 -do 79 Asst Examiner's Inspection Note dated 15 02 1984 Inspection note was not put up 80 A/R No 3 17 04 2007 A P R of Securities deposited in securi Account not shown 81 A/R No 14 13 07 2007 Register in form L 2 of licence branch in completed/put up 82 A/R No 21 04 12 2007 Details of pension contribution worth R 221821/ not put up	66	A/R No 52	29 03 2005	-do-
69	67	A/R No 1		
70	68	A/R No 3	24 05 2005	-do
71 A/R No 21 30 09 2005 do 72 A/R No 23 27 10 2005 -do 73 A/R No 30 17 02 2006 -do 74 A/R No 33 10 03 2006 -do 75 A/R No 8 04 07 2006 -do- 76 A/R No 14 14 09 2006 do 77 A/R No 11 13 12 2006 -do- 78 A/R No 20 21 03 2007 do 79 Asst Examiner's Inspection Note dated 15 02 1984 Inspection note was not put up 80 A/R No 3 17 04 2007 A P R of Securities deposited in security Account not shown 81 A/R No 14 13 07 2007 Register in form L 2 of licence branch in completed/put up 82 A/R No 21 04 12 2007 Details of pension contribution worth R 221821/ not put up 83 A/R No 23 04 12 2007 Record as detailed in requisition not put up	69	A/R No 5	24 05 2005	do
71 A/R No 21 30 09 2005 do 72 A/R No 23 27 10 2005 -do 73 A/R No 30 17 02 2006 -do 74 A/R No 33 10 03 2006 -do 75 A/R No 8 04 07 2006 -do- 76 A/R No 14 14 09 2006 do 77 A/R No 11 13 12 2006 -do- 78 A/R No 20 21 03 2007 do 79 Asst Examiner s Inspection Note dated 15 02 1984 Inspection note was not put up 80 A/R No 3 17 04 2007 A P R of Securities deposited in securi Account not shown 81 A/R No 14 13 07 2007 Register in form L 2 of licence branch in completed/put up 82 A/R No 21 04 12 2007 Details of pension contribution worth R 221821/ not put up 83 A/R No 23 04 12 2007 Record as detailed in requisition not put up	70	A/R No 12	06 04 2005	-do
73 A/R No 30 17 02 2006 -do 74 A/R No 33 10 03 2006 -do 75 A/R No 8 04 07 2006 -do- 76 A/R No 14 14 09 2006 do 77 A/R No 11 13 12 2006 -do- 78 A/R No 20 21 03 2007 do 79 Asst Examiner s inspection Note dated 15 02 1984 Inspection note was not put up 80 A/R No 3 17 04 2007 A P R of Securities deposited in security Account not shown 81 A/R No 14 13 07 2007 Register in form L 2 of licence branch not completed/put up 82 A/R No 21 04 12 2007 Details of pension contribution worth R 221821/ not put up 83 A/R No 23 04 12 2007 Record as detailed in requisition not put up	71	A/R No 21	30 09 2005	
74 A/R No 33 10 03 2006 -do 75 A/R No 8 04 07 2006 -do- 76 A/R No 14 14 09 2006 do 77 A/R No 11 13 12 2006 -do- 78 A/R No 20 21 03 2007 do 79 Asst Examiner's inspection Note dated 15 02 1984 Inspection note was not put up 80 A/R No 3 17 04 2007 A P R of Securities deposited in security Account not shown 81 A/R No 14 13 07 2007 Register in form L 2 of licence branch in completed/put up 82 A/R No 21 04 12 2007 Details of pension contribution worth R 221821/ not put up 83 A/R No 23 04 12 2007 Record as detailed in requisition not put up	72	A/R No 23	27 10 2005	-do
74 A/R No 33 10 03 2006 -do 75 A/R No 8 04 07 2006 -do- 76 A/R No 14 14 09 2006 do 77 A/R No 11 13 12 2006 -do- 78 A/R No 20 21 03 2007 do 79 Asst Examiner's inspection Note dated 15 02 1984 Inspection note was not put up 80 A/R No 3 17 04 2007 A P R of Securities deposited in security Account not shown 81 A/R No 14 13 07 2007 Register in form L 2 of licence branch in completed/put up 82 A/R No 21 04 12 2007 Details of pension contribution worth R 221821/ not put up 83 A/R No 23 04 12 2007 Record as detailed in requisition not put up	73	A/R No 30	17 02 2006	-do
75 A/R No 8 04 07 2006 -do- 76 A/R No 14 14 09 2006 do 77 A/R No 11 13 12 2006 -do- 78 A/R No 20 21 03 2007 do 79 Asst Examiner's Inspection Note dated 15 02 1984 Inspection note was not put up 80 A/R No 3 17 04 2007 A P R of Securities deposited in securi Account not shown 81 A/R No 14 13 07 2007 Register in form L 2 of licence branch in completed/put up 82 A/R No 21 04 12 2007 Details of pension contribution worth R 221821/ not put up 83 A/R No 23 04 12 2007 Record as detailed in requisition not put up	74			
76 A/R No 14 14 09 2006 do 77 A/R No 11 13 12 2006 -do- 78 A/R No 20 21 03 2007 do 79 Asst Examiner's Inspection Note dated 15 02 1984 Inspection note was not put up 80 A/R No 3 17 04 2007 A P R of Securities deposited in securi Account not shown 81 A/R No 14 13 07 2007 Register in form L 2 of licence branch in completed/put up 82 A/R No 21 04 12 2007 Details of pension contribution worth R 221821/ not put up 83 A/R No 23 04 12 2007 Record as detailed in requisition not put up	75	<u> </u>		
77 A/R No 11 13 12 2006 -do- 78 A/R No 20 21 03 2007 do 79 Asst Examiner's Inspection Note dated 15 02 1984 Inspection note was not put up 80 A/R No 3 17 04 2007 A P R of Securities deposited in securion Account not shown 81 A/R No 14 13 07 2007 Register in form L 2 of licence branch not completed/put up 82 A/R No 21 04 12 2007 Details of pension contribution worth R 221821/ not put up 83 A/R No 23 04 12 2007 Record as detailed in requisition not put up	76	A/R No 14		
78 A/R No 20 21 03 2007 do 79 Asst Examiner's Inspection Note dated 15 02 1984 Inspection note was not put up 80 A/R No 3 17 04 2007 APR of Securities deposited in securification not shown 81 A/R No 14 13 07 2007 Register in form L 2 of licence branch not completed/put up 82 A/R No 21 04 12 2007 Details of pension contribution worth R 221821/ not put up 83 A/R No 23 04 12 2007 Record as detailed in requisition not put up	77			
Asst Examiner's Inspection Note dated 15 02 1984 Inspection note was not put up Note dated 15 02 1984 A/R No 3 17 04 2007 A P R of Securities deposited in securification and securification in the		<u> </u>		·
Inspection Note dated 15 02 1984 80 A/R No 3 17 04 2007 A P R of Securities deposited in securing Account not shown 81 A/R No 14 13 07 2007 Register in form L 2 of licence branch in completed/put up 82 A/R No 21 04 12 2007 Details of pension contribution worth R 221821/ not put up 83 A/R No 23 04 12 2007 Record as detailed in requisition not put up		<u> </u>		
Account not shown 81 A/R No 14 13 07 2007 Register in form L 2 of licence branch in completed/put up 82 A/R No 21 04 12 2007 Details of pension contribution worth R 221821/ not put up 83 A/R No 23 04 12 2007 Record as detailed in requisition not put up		Inspection Note	1	inspection note was not part up
completed/put up 82 A/R No 21 04 12 2007 Details of pension contribution worth R 221821/ not put up 83 A/R No 23 04 12 2007 Record as detailed in requisition not put up	80		17 04 2007	APR of Securities deposited in security Account not shown
82 A/R No 21 04 12 2007 Details of pension contribution worth R 221821/ not put up 83 A/R No 23 04 12 2007 Record as detailed in requisition not put up	81	A/R No 14	13 07 2007	Register in form L 2 of licence branch not completed/put up
The state of the s		A/R No 21		Details of pension contribution worth Rs
04 14/04/ 00			04 12 2007	Record as detailed in requisition not put up
A/K NO 26 18 12 2007 Record regarding recovery of rectification	84	A/R No 26	18 12 2007	Record regarding recovery of rectification

	T		charges/Road cut charges not put up
35	A/R No 29	28 03 2008	Record as detailed in requisition not put up
36		31 03 2008	Exemption cases of house tax of block 5 6
	.,,		and 8 not put up
37	A/R No 12	21 11 2008	Record of GPF M Tax Shifting of Diary
			Demand & Posting of Tehbazaari Show Tax
38	A/R No 20	24 03 2009	Exemption Cases U/s 83 (1) 85 of 2006
			07 of House Tax not put up in respect of
			block No 5 6 & 8
89	A/R No 23	31 03 2009	Exemption of Interest on arrear of House
			Tax under Govt policy
90	A/R No 10	03 12 2009	GPF H Tax Tehbazaarı & Show Tax record
			not put up
91	A/R No 12	30 03 2010	Cases of exemption of H Tax of block 5 6 8 of 2007 08 not put up
			Expemption of cases of interest of H Tax
92	A/R No 13	30 03 2010	under Govt Policy not put up
	·	10 06 2010	Non production of G.8 receipt books of
93	A/R No 1	10 06 2010	Jagadhri zone
		20 08 2010	Record of actual payee receipt not put up
94	A/R No 3		-do
95	A/R No 6	06 10 2010	G 8 receipt books not produced
96	A/R No_7	13 10 2010	Record of GPF M Tax Diary Development
97	A/R No 10	27 01 2011	Show Tax & House Tax not completed
	1 /D N = 44	11 02 2011	Voucher's for tracing in cash book not put
98	A/R No 14	11 02 2011	up
99	A/R No 17	11 02 2011	Non production of house tax record
	A/R No 19	11 02 2011	Non production G 8 receipt books
100		17 02 2011	Record of works/stock not maintained
101	A/R No 32	11 02 2011	Trosora el tromej esta
	gadhrı Zone		Building Application
1	Objection No 41-42 Dt 08 07 96	_	Building Application
	Requisition No 95	2 A 1977 78	Auction Paper of Sale of Plots
2	Dt 21 03 78	27 1377 10	/ doddon'r apor ar ama ar
<u> </u>	Requisition No 95	2 A 1982 83	Vouchers not put up
3	Dt 21 07 79	2 / 1302 00	
4	Dt 210713	2 A 1983 84	do-
5		2 A 1984 85	do
	Requisition No 48	2 A 1986 87	Record of Income Not show
6	Dt 12 12 80	2 / 1300 07	
7	Requisition No 59 &	2 A 1986 87	do
1'	60 Dt 24 02 87		
8	Requisition No 9 &	2 A 1986 87	-do-
10	10 Dt 01 05 87		
		2 A 1999 2000	Building applications & Register u/s 208
9		Z A 1333 2000	
9	_	2 A 1999 2000	House Tax Income
9	Objection No 48 Dt 31 02 1999		

12	Objection No 12	14 07 2000	do
13	Objection No 13	14 07 2000	-do
14	Objection No 17	10 08 2000	-do
15	Objection No 21 A	17 08 2000	do
16	Objection No 22	17 08 2000	-do
17	Objection No 25		
18	Objection No 25	31 08 2000	U/s 208 & 209
19	Objection No 25	31 08 2000	do
20		28 08 2000	Actual Payee s Receipt
	Objection No 28	13 09 2000	do
21	Objection No 31	11 10 2000	Building Application
22	Objection No 32 A	20 10 2000	Actual Payee s Receipt
23	Objection No 37	15 11 2000	do-
24	Objection No 38	15 11 2000	do
25	Objection No 39	15 11 2000	do-
26	Objection No 40	15 11 2000	do
27	Objection No 41	16 11 2000	do
28	Objection No 42	21 11 2000	do
29	Objection No 43	21 11 2000	do
30	Objection No 44	21 11 2000	do
31	Objection No 45	21 11 2000	-do-
32	Objection No 46	21 11 2000	do-
33	Objection No 47	21 11 2000	do
34	Objection No 48	22 11 2000	do
35	Objection No 50	22 11 2000	do
36	Objection No 40	23 11 2000	-do-
37	Objection No 08	28 02 2001	Building Maps
38	Objection No 08	12 07 2001	Shop Rent
39	Objection No 16	27 07 2001	U/s 208 & 209
40	Objection No 02	17 08 2001	House Tax
41	Objection No 18	20 04 2001	APR
42	Objection No 36	16 08 2001	APR
43	Objection No 42/23	11 02 2002	Building Maps
44	Objection No 78/10	18 06 2002/	-do
	<u></u>	18 11 2002	
45	Objection No 09	20 06 2002/	APR
	<u> </u>	04 07 2002	
46	Objection No 13	21 06 2002	Road Cut Charges
47	Objection No 94	25 09 2002	APR
48	Objection No 12	22 10 2002	House Tax
49	A/R No 5 6 7	23 04 2004	Actual Payee's Receipt
50	A/R No 9	07 05 2004	Miscellaneous
51	A/R No 15 16	11 05 2004	Actual Payee s Receipt
52	A/R No 19 20	09 06 2004	-do
53	A/R No 22	24 06 2004	do
54	A/R No 37 38	25 08 2004	do
55	A/R No 51	17 11 2004	Non Production of Different Record

56	A/R No 65 66	22 03 2005	do
57	A/R No 67 68	23 03 2005	Actual Payee's Receipt Non Production of
			Misc Record
58	A/R No 69	24 03 2005	Actual Payee s Receipt
59	A/R No 5	21 04 2005	do-
60	A/R No 6	25 04 2005	Record Not put up
61	A/R No 12	01 07 2005	Actual Payee s Receipt
62	A/R No 14	22 07 2005	do
63	A/R No 16	22 07 2005	Record not put up
64	A/R No 23	19 09 2005	Actual Payee's Receipt
65	A/R No 25	19 09 2005	Record as detailed in AR not put up
66	A/R No 27	30 12 2005	Actual Payee s Receipts
67	A/R No 30	30 01 2006	Record not put up
68	A/R No 31	20 02 2006	Actual Payee s Receipts
69	A/R No 32	28 02 2006	do
70	A/R No 33	21 03 2006	do
71	A/R No 34	22 03 2006	do
72	A/R No 7	05 04 2006	do
73	A/R No 11 13 14	24 11 2005	Non Production of Misc Record
1		29 01 2007	
	<u> </u>	27 02 2007	
74	A/R No 12	25 01 2007	Non Producation of Record on Investment
75	Objection No 3	19 06 2007	Actual Payee's Receipts
76	Objection No 4	13 07 2007	Non Production of Stock Register
77	Objection No 7	13 07 2007	Non Productiaon of House Tax/ Rent
78	Objection No 8	30 08 2007	Non Producation of Stock Register
79	Objection No 10	20 08 2007	Actual Payee s Receipts
80	Objection No 11	20 08 2007	Non Production of Cash Book/ Rent Registar
81	Objection No 18	21 11 2007	Non Production of Stock Register
82	Objection No 20	21 11 2007	Non Producation of cellular towers record
83	Objection No 1	02 05 2008	Non Production of Stock Register
84	Objection No 9	08 07 2008	Non maintenance/ Non Producation of Record
85	Objection No 10	08 08 2008	Actual Payee s Receipts
86	Objection No 15	10 12 2008	Non maintenance/ Non Producation of Record
87	Objection No 17	03 03 2009	Actual Payee's Receipts
88	Objection No 18	03 03 2009	do
89	Objection No 19	03 03 2009	do
90	Objection No 20	03 03 2009	do
91	Objection No 24	03 03 2009	Maintenance of Dev Charges Register
92	Objection No 25	03 03 2009	Actual Payee s Receipts
93	A/R No 3	25 05 2009	do
94	A/R No 4	09 06 2009	Non Production of Stock Register
95	A/R No 5	09 06 2009	Non Production of Stock Register of receipt books

96	A/R No 6	09 06 2009	Actual Payee s Receipts
97	A/R No 7	12 06 2009	Record pertaining to rent
98	A/R No 10	19 06 2009	Actual Payee s Receipts
99	A/R No 11 & 11A	03 07 2009	Non Production of Record
100	A/R No 12	03 07 2009	do
101	A/R No 13	13 07 2009	Grants in Aid Cash Book
102	A/R No 16	06 10 2009	Stock register of potential value of receipt book
103	A/R No 17	08 10 2009	Non production of record
104	A/R No 21	27 10 2009	Unauthorized transfer of Municipal shops
105	A/R No 22	27 10 2009	New allotment of shops files not put up
106	A/R No 23	27 10 2009	Disposal Audit Objection
107	A/R No 26	30 11 2009	Non production of Record
108	A/R No 29	11 12 2009	
109	A/R No 32	06 01 2010	
110	A/R No 35	03 03 2010	Actual Payee s receipts
111	A/R No 40	22 03 2010	Stock register of potential value Receipts book
112	A/R No 3	06 08 2010	Mutations files of house tax not shown
113	A/R No 5	06 08 2010	G 8 receipt books not returned to record
114	A/R No 13	13 01 2011	Non maintenance of General cash books since 11/99 PF Register since 4/90 House Tax and Advertisement by laws
115	A/R No 15	14 02 2011	Utilization of advances/ Loans not shown
116	A/R No 16	25 02 2011	Misc Record
117	A/R No 17	01 03 2011	Non return of potential value books

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Resident Auditor Officer Municipal Corporation Yamuna Nagar Jagadhri

Appendix C"

Referred to in Para 5 (i) (a) of Annual Audit Report of Municipal Corporation Yamuna Nagar for the period 2012-13

Statement showing the position of grants received during 2012 13 & remained pending as 31 03 2013

Yamuna Nagar Zone

ភ	_	Purpose	Head of	Amount of Date of		Amount	Amount		Remarks
ž	sanctioning authority		Account	grant	Credit into	Admitted in audit	spent but not admitted	balance as	_
							ın audıt	31 03 2013	
-	B A 4/2012/13468 75 DT 12 4 12	CFC		1826000				1826000	May be utilized
2	B A 4/2012/13468 75 DT 12 5 12	Dev of S C Bastı		4954000				4954000	op
က	B A 4/2012/13468 75 DT 18 5 12	SFC		20900000		15921483		4978517	op
4	MPLADS/DRDA/(6) 2012/779 DT 16 5 12	MPLADS		550000		550000			ඉ
ς,	MPLADS/DRDA/(6) 2012/779 DT 29 6 12	MLA GRANT		350000		149800		20020	May be utilized
ဖ	MPLADS/DRDA/(6) 2012/779 DT 18 7 12	MLA GRANT		200000				200000	May be utilized
~	6/16/2012 4c 1 DT 11 7 2012	OFC		16062000				16062000	Transfer to PWD B&R U C awaited
ω	6/11/2012 4 C I DT 16 7 2012	Меда D		37400000				37400000	May be utilized
6	6/11/2012 4 G I DT 12 7 2012	Mega Turisam Project		00000089		3253600		3046400	op
유	6/34/2012 4C/1 DT 24 8 2012	Dev of SC Bastı		3963000				0006966	May be utilized
Ξ	6/35/2012 4C/1 DT 24 8 2012	SFC		16720000		6013417		10706583	op
12	MPLADS/DRDALY/2012/3273 DT 10 9 12	MPLADS		350000		349820		180	op

								68				 +				
д	о р	May be refunded	May be utilized	op	op qo	op	op	ව	ဓ	op	op Op	op	용	op .	op	용
1000000	700000	4511500	2838000	19881000	493000	20900000	1000000	30336	811000	9144000	93705000	115198	20000000	200000		400000
		488500						327664				12865906			1311502	
1000000	700000	2000000	2838000	19881000	4923000	20900000	100000	358000	811000	9144000	93705000	12981104	50000000	500000	1311502	400000
MLA Discreatio nry	MPLADS	HSDP	HSDP	IHSDP	DEV OF SC BASTI	SCF	MP LADS	SJSRY SCHME UWEP COMP	go	IHSDP	UIDSMT	EXCISE DUTY	RGUDMH		FIR EQUIPEM ENTS	MP LADS
1569/B C DT 11 10 2012	MPLADS/DRDAL (Y) 2012/6818 DT 65 11 2012	DT	DT	ΤO	6/34/2012 4C 1 DT 26/11/2012	8/34/2012 4C 1 DT 5/11/2012	971 DT	2012/775 DT 27 12 2012	T	ΤO	DT 1 1 2013	8 1 2013	B 4/2013/1424 1501 DT 9 1 2013	AP LADS		MP LANDS/DRDA (Y) 2013/8719 DT 8 2 2013
13	4	15	16	17	18	19	82	24	8	ន	24	52	26	27	28	83

ဓ	13/B C DT 18 2 2013	MLA	350000	350000	00	
		DISERETI				
		ONERY			_	
31	14/B C DT 18 2 2013	op	1300000	1300000	op 000	
32	14/B C DT 632013	SCF	24246000	24246000	op 000s	
ಜ	14/B C DT 632013	DEV OF	2905000	2905000	900 000	
		SC			_	
		basties			_	
34	14/B C DT 632013	CFC	17576000	17576000	op 0000	
32	MP LANDS/DRDA (Y) 2013/9725 DT	MP	2500000		Tra	ransfer to
	23 3 2013	LANDS			Rai	Railway
					ΑA	bala
36	MP LANDS/DRDA (Y) 2013/9722 DT	MP	2500000		Tra	Transfer to
	23 3 2013	LANDS	_		Rai	Railway
					Am	bala
37	HUDCO/CHRO/CSR/3/2013/5816 DT 22 3 2013	нирсо	38805000		 	
			427609606			

Certified that checks prescribed vide HO Memo No 3(90)xxviii/90/94/69 dt 24 04 1990 and prescribed in office manual have been duly excerse while verifying the statement of grants

Sd Executive Officer, Municipal Corporation, Yamuna Nagar-Jagadhri

Sd

Resident Auditor Officer,

Municipal Corporation Yamuna Nagar Jagadhri

70

Appendix "D"

Statement showing the position of grants received upto the period of last audit i.e. 31 03 2012 and remained unspent upto 31 03 2013 pending as 31 03 2013 Referred to in Para 5 (i) (b) of Annual Audit Report of Municipal Corporation Yamuna Nagar for the period 2012 13

Yamuna Nagar Zone

Second to the field by the fi			70		
Designation of Sanctioning authority prant whether Grant and admitted in spent but balance as per admitted spent but belance as per admitted spent but been sanctioned conditional or conditional or audit to the last of admitted admitted been sanctioned been sanct	Remarks	13	Amount deposited with P H on 06 09 72 but Uc not received	Amount transferred to Govt through PH division on 22 3 77 but UC not received	Amount transferred to PH but UC not received
Designation of Sanctioning authority grant whether Grant Sanctioning authority grant whether Grant and admitted in Spent but balance as per admitted spent for the last audit to the last admitted been sanctioned been sanctioned been sanctioned Sanctioning authority grant has grant and to the last audit to be last audit to the last audit to be last year Sawenage 150000 1500000 1500000 150000 150000 150000 1255/PG/63 et 15 02 77 Sawenage 150000 120	Unspent balance of grant	12			
Designation of Sanctioning authority grant whether Grant and admitted in Spent but and admitted in Spent but and admitted in Spent but admitted in Spent but admitted in Spent but and admitted in Spent but in Spent but in Spent but admitted in Spent but in	Total Amount spent but not admitted	11	150000	20000	20000
Designation of Sanctoning authority orant whether Sanctoning authority grant whether conditional or vide which grant has unconditional or vide which grant has a different admitted in current admitted	Total Amount spent admitted in audit	10			
Designation of Sanctioning authority grant whether Grant conditional or vide which grant has unconditional or vide will be unconditional or vide which grant has unconditional or vide will be unconditional or vide which grant has unconditional or vide will be unconditional or vide and which or vide which are vide which is vide will be unconditional or vide which are vide will be unconditional or vide and which or vide which or vide which are vide which and vide which are vide which and vide which are vide which are vide will be unconditional or vide which are vide will be unconditional or vide which are vide will are vide will be unconditional or vide will be	Amount spent during the current year but not admitted	6			
Designation of Sanctioning authority grant whether Grant and admitted in spent but Letter No and date conditional or vide which grant has unconditional or note and admitted upto the period of last year 225/PG/63 dt 18 1291 Sewerage 150000 150000 150000 Chief Engg PWD B&R Aryana Scheme 50000 20000 12 10 77 Secy Board Haryana scheme 50000 50000 12 10 77 Secy Sanitation Board Hity S	Amount admitted in current audit penod	8			_
Designation of Sanctioning authority grant whether Grant and admitted in Letter No and date conditional or vide which grant has unconditional been sanctioned 2 3 4 5 71/6806 dt 18 1291 Sewerage 150000 Secy Board Haryana Scheme Chief Engg PWD B&R HRY HRY Endst No 1053 dt Sewerage 50000 Endst No 1053 dt scheme Sanitation Board Hry Sanitation Bry Sanitatio	Unspent balance as per last audit note	2			
Designation of Sanctioning authority prant whether Grant Letter No and date conditional or vide which grant has unconditional or vide which grant has been sanctioned 2 3 4 71/6806 dt 18 1291 Sewerage 150000 Secy Board Haryana Scheme Scheme 225/PG/63 dt 15 02 77 Water supply 20000 Chief Engg PWD B&R HRY HRY Endst No 1053 dt Sewerage 50000 12 10 77 Secy Sanitation Board Hry Sanitation Board Hry	Amount spent but not admitted upto the period of last year	9	1500000	20000	20000
Designation of Sanctioning authority prant whether Grant Letter No and date conditional or vide which grant has unconditional or vide which grant has been sanctioned 2 3 4 71/6806 dt 18 1291 Sewerage 150000 Secy Board Haryana Scheme Scheme 225/PG/63 dt 15 02 77 Water supply 20000 Chief Engg PWD B&R HRY HRY Endst No 1053 dt Sewerage 50000 12 10 77 Secy Sanitation Board Hry Sanitation Board Hry	Amount spent and admitted in audit to the last note	5			
Designation of Sanctoning authority Letter No and date vide which grant has been sanctioned 2 71/6806 dt 18 1291 Secy Board Haryana Secy Board Haryana 225/PG/63 dt 15 02 77 Chief Engg PWD B&R HRY HRY Endst No 1063 dt 12 10 77 Secy Sanitation Board Hry		4	150000	20000	20000
Designation of Sanctoning authority Letter No and date vide which grant has been sanctioned 2 71/6806 dt 18 1291 Secy Board Haryana Secy Board Haryana 225/PG/63 dt 15 02 77 Chief Engg PWD B&R HRY HRY Endst No 1063 dt 12 10 77 Secy Sanitation Board Hry	Purpose of grant whether conditional or unconditional	3	Sewerage Scheme	Water supply	Sewerage scheme
	(2		225/PG/63 dt 15 02 77 Chief Engg PWD B&R HRY	
		-	-	2	

		- E		t	9				
op op	පි	Amount transferred to public health Ynr	용	May be refunded to Govt	Amount transfer to PH deptt but UC awalted	6	용	ę	ф
				1000					
30000	114000	33000	130000		10000	130000	80000	40000	40000
								-	
							i		
			į			_			-
				1000					
30000	114000	33000	130000		10000	130000	80000	40000	40000
30000	114000	33000	130000	1000	10000	130000	00008	40000	40000
Exention of raising carry sullage for Jamuna Gali	Water Supply	9	ę,	Purchase of Lib Books	Sewerage scheme	Water supply	op	Sewerage scheme	op
Enst No 388 dt 13 3 78 Secy Sanitation Board Hry	PH/SE/2035 T 17 10 78 Secy Sanitation Board Hry	9485 PHD Dt 17 10 78 Engineer in Chief PWD B&R	223/2086 dt 17 7 79 Secy Sanitation Board Hry	1380/65/LFA dt 18 06 79 DC Ambala	Endst No 223/1580 dt 19 05 80	Endst No 21 06 1724 WW dt 22 05 90	1030/25/1510 dt 01 08 82 Secy to Govt of Haryana	1034/PH/SB/1317 dt 27 05 82	887/1088/PH/SBdt 27 05 82 Member Haryana Santation Board Hry
4 = ± 0	.α - α − α	8 11 89	- S = S	8	6	6	=	12	5 8 4 1 3

_	7							
용	9	æ	Detailed estimate not shown to audit (Referred to para 5 (b)	Unspent grant of Rs 3475 should be refunded to	Amount deposited with PWD by B T UC still awaited to Govi	g	ф	Transfer to PH UC awarted
				3475				
160000	120000	120000	150020		2200000	200000	125000	7000
				3475				
150000	120000	120000	49980	16525	2200000	200000	125000	7000
160000	120000	120000	200000	20000	2200000	200000	125000	70000
Urban Sewerage 160000 water supply	Water supply	op.	Drain and brick paving	Repair of family planning building	Water supply sanfation prog Conditional	ę.	용	Sewerage scheme
2/82/844/88/PH/SB dt 17 06 86	820/1655/2671/PH/SB dt 04 11 87	op	21/89/213 dt 19 03 89 statistical officer	Secy Indian Red Cross Society RCY/94/171 dt 05 01 94	Member Secy Santation Board No. 8 82/252/30/PH/SB I) dt 31 12 93	Member Secy Sanitation Board No 8 82/208/38 2/PH/SB 11 dt. 2 2 94	ор	Sanitary Board Haryana 8/82 PH/SB II dt 28 01 96
4	15	16	12	82	19	20	21	22

qo	op	ep G	8	Transferred to PH and UC awarted	Transfer PH deptt UC awaited	ф	op	ф	Transfer to PH Dept UC awaited	පි	8
100000	15000000	12000000	400000	100000	9700000	150000	76000000	32008000	400000	10000000	1000000
	:										
						i	:				
100000	15000000	12000000	400000	100000	9700000	150000	76000000	32008000	400000	100000000	1000000
	,										
100000	15000000	12000000	400000	100000	9700000	150000	76000000	32008000	400000	10000000	1000000
Water supply	Yamuna Action Plan	op	Water Supply	ф	Ganga Action Plan	Maintenance of Newly developed colonies	Ganga Action Plan Phase II	do (4215 SEW Board)	Water Supply Scheme	op.	do
Sanitary Boar Haryana 8/92/383 99/PH/SB I dt 02 02 96	Sanitary Board Haryana No 7/38 03 PH 3 dt 1 3 96	Sanitary Board Haryana 7/31/93 PH 3 dt 29 03 96	Santary Board Haryana 8/12/383/99 PH dt 02 02 96	ор	Sanitary Board dt No 7/31/93 dt 02 02 95	8/82/2808/35/PH dt 07 12 98 Sanitary Board Haryana	Comm Secy to Govt of Haryana C 7/31/93 PH/3 dt 25 03 97	g	7/41/94/Ph dt 07 03 96	3/31/93/PH/3	7/1/95/PH 3 dt 24 12 96
23	22	52	26	27	28	29	30	31	32	33	뚕

Transferred to PH deptt UC awaited	Op.	Unspent balance may be utilized or	Spent but UC not sent	May be utilized or refunded	ę	Transferred to PH and UC awaited	op Op	Transferred to PH and UC awarted	ор	8
		4497		75000	28153					
240000	400000				5457	100000	70000	70000	110000	200000
			20000							
			22127 50		28153		! 			
		4497	22127 50	75000	5457			i		
240000	400000				691390	100000	00002	70000	110000	200000
		1725	27872 50							
240000	400000	6222	20000	75000	000969	100000	70000	70000	110000	200000
Water supply in Bhatia Nagar	Water supply scheme in Vanous Colonies	Repair of Kalyan Kender	Development in Rural Area	op	ор	Sew In Chopra Garden	Sew in Hamida Colony	Suit of G Pipe Heal P & S Bank	W/s in un approached Shiv Pun Colony	Sewerage Scheme
7/11/95/PH 3 dt 14 12 96	7/32/94 PH 3 dt 7 2 97	Secy Distt Read Cross	ADC cum CDPO 2000/770 dt 12 9 2000 M P Grant	do 2000/1081 dt 8 12 2001 M P Grant	BA/4/2001/2392 2401 dt 15 01 2001	Member in Secy State Sanitary Board	qo	ор	qo	ор
35	36	37	38	39	40	41	42	43	44	45

			Unspent balance may be utilized or refunded	May be utilized or refunded		Deposited with P H U C awaited						
용	용	පි	Unspent balance may be utilized o	May othliz refur	용	Dep with U C	ಕ	용	용	용	용	용
			58414	3434092	453000							
80000	100000	400000				20000	150000	100000	100000	100000	100000	000009
	ļ		:			ı				ļ		
			58414	3434092	453000							
80000	100000	400000				20000	150000	100000	100000	100000	100000	000009
			4100586	6565908								
80000	100000	400000	4159000	10000000	453000	50000	150000	100000	100000	100000	100000	000009
Sbl repair of Sewerage	ob	Sewerage Scheme of Ganga action Plan	For Employees DLB	IDSMT	M P Grant	ву втлРн	ф	op	op Op	op	op	op
op	op	7/31/93/2001 PH/CB 27 28 03 dt 27 3 2001/FCS in Chandigarh PH Deptt Chandigarh	DLB BA 4/2001 41844 dt 09 10 2001	Commissioner and Secy No Hr 5/53/2001 ycs dt 12 10 2001	ADC office 2001 2002	D.C. Office	Member Secy State Sanitary Board dt 31 01 03	op	op	162 63/PHS B II dt 22 02 03	qo	4062 74/PH SB dt 23 11 2001
46	47	48	49	20	53	25	53	¥	55	56	25	58

			I				T	П	$\neg \tau$	\neg		
May be utilized or refunded	8	Deposit with P H U C awaited	e l	Deposit with (P H) but U C awaited	윤	do	ę	용	음	용	Deposit with P H U C awaited	8
1112847	427074											
		225000	375000	300000	225000	225000	225000	225000	225000	225000	1000000	450000
1112847	427074											
		225000	375000	300000	225000	225000	225000	225000	225000	225000	1000000	450000
7272153	1021371											
8385000	1448445	225000	375000	300000	225000	225000	225000	225000	225000	225000	1000000	450000
BIS.	11th Finance	Water Supply	eg e	op	g.	op.	8	ę	e e	op Op	Yamuna Action Plan Project Tre Automatic Teller Machineent of Plan 10 MLD	STD Installation Tubewell No 7 Ps
0 U D A B 4/2002/48173 dt 17 09 2002	amo No '02 46318 19 2002	 	Commissioner & Secretary 2605 35 PH 48 dt 17 02 2002	Commissioner & Secretary 2605 35 PH 4B dt 17 02 2002	op		go	op	op Op	op	Member Secy to State Sanitary Board Chd 1195/1036 42 dt 20 03 2003	ф
29	8	61	62	8	2	ន	88	29	89	69	70	7

op	Deposit with PH U C awaited	op	op	පි	op	Unspent Balance may be utilized	Utilized but U.C. Not sent	Unspent Balance may be utilized	Deposited with Ph U C awaited
						402754 25		317006	
1750000	150000	150000	225000	225000	150000				375000
								317006	
				-					
						402754 25		317006	
1750000	150000	150000	225000	225000	150000				375000
						12097245 75	3845000	9682994	
1750000	150000	150000	225000	225000	150000	12500000	3845000	10000000	375000
Providing Ext of Water Supply near Dev Colonies	Sewerage Scheme	op	op	op	op	UIG	NSDP	C M Announcement	Prov W/S m Parts of has Bans basspura
ор	Member Secy to State Santary Board Chd 2605 35 dt 07 02 2002	op	ф	op	o p	Commissioner Sacy No Govt 6/12/2003 04 Cl (ii) dt 31 3 2003	D U D a No D U D (U) 2003/97 dt 9 9 03	Comm & Secy Letter No 77/2004/UCE (8) dt 16 01 2004	No 8/82/1858 903 PH dt 2/4 10 03
72	£	74	75	9/	77	78	62	80	18

op .	op	op	qo	Transfer to PWD (Public health) Ynr	op	qo	do	op	op
:									
125000	2000000	502000	462000	1125000	380000	765000	1125000	1125000	1125000
125000	2000000	502000	462000	1125000	380000	765000	1125000	1125000	1125000
125000	2000000	502000	462000	1125000	380000	765000	1125000	1125000	1125000
ę,	Prov of w/s in vill Bana	Prov of w/s in parts of Harbans pura	Prov T/Well Anand Colony	Sewer link in Tilak Nagar	Paymant of Various tubewell	Water Supply in 765000 Harbanspura Colony	Water Supply in Joginder Nagar	Water Supply in 1125000 Veena Nagar	Water Supply in 1125000 Gobindpun & Anand Colony
9	ф	op	op	Member & Secy State Santary Board 2004 46 dt 5/10/2004	op	ор	op	ор	op .
82	8	88	器	98	87	88	88	86	91

qo	ор	op	ор	May be utilized	Transfer to XEN (Public health) Ynr	Transfer to XEN (Public health) Ynr	May be utilized	May be utilized	Utilized
750000	1125000			1400000			6948000	364089	
		750000	1530000		1530000	1500000			
					· · · · · · · · · · · · · · · · · · ·				
			_					1644612	140606
				1400000			6948000	2008701	140606
750000	1125000	750000	1530000		1530000	1500000			
		,						1691299	2920394
750000	1125000	750000	1530000	1400000	1530000	1500000	6948000	3700000	3061000
Water Supply InYogesh Nagar	Water Supply in Harinda Golony & Vishvkarma Mohalla	Water supply in 750000 Patel Negar	Water Supply in New Developed colonies	EIUS	Water Supply in 1530000 New Dev Colonies	Providing water supply in new Colonies	Solid waste Management scheme	Solid waste Management scheme	op Op
ор	ф	ор	ор	op	DUDA No BA 4 2005/3101 Dt 21 01 2006	Member Secy Har State Santary Board	DUDA B4 DULB/2008/5694 dated 7 2 2008	DUDA Memo No BA 4/2008/36346 421 dt 8 9 2008	ADC Cum CPDO Letter No CPDO (X) 2008 dt 7 11 2008
36	83	28	95	96	97	86	66	100	101

102 DUDA, B.A. 270 2010A, B.A. 246 26639 2170 121 1711066 2170 121 1711066 2170 121 1711066 2170 121 1711066 2170 121 1711066 2170 121 1711066 2170 121 1711066 2170 121 1711066 2170 121 1711066 2170 121		Т	,		80			
DUDA BA APP LAD 10000000 6516342 3483658 2030000 1453655 450418200001509 12652879 1711086 1711	May be utilized	용	op g	May be utilized	8	U C Not Sent	May be utilized	May be utilized
DUDA BA APP LAD 1000000 6516342 3483658 2030000 1453655 452402000000 4516365 4524020000000 4516365 452000000000000000000000000000000000000			205316	81000	338450		611944	534855
DUDA BA 4DULENCOGATYS MP LAD 10000000 6516342 3483658 2030003 4DULENCOGATYS STC 14823000 12652879 2170121 1711066 DUDA Letter No BA 27 2 2009 SFC 7700000 5889109 1710891 1711066 DUDA Letter No BA 4576/22000-25603 dt 50 072009 MLA Grant 50 072009 1627000 604068 822832 741932 SDD Chul Jagadhn Memo No 374 dt 4 8 2009 MLA Grant 50 072009 1657000 604068 822832 741932 CPDO Letter No 60 072009 D Plan 5783200 5424250 338950 1518525 CPDO Letter No 60 072009 D Plan 2613800 1095275 151825 1518525 CPDO Letter No 60 072009 Labour Comm cum Nortex Welter No 72 08 2009 1880507 1695275 1618225 1518525 Labour Comm cum Nortex Welter No 12 08 2009 1880507 1182251 162249 1010865 Seet Hayara Building Abour dept Chul Letter No 1477 09 812099 1880597 15182403 1618548 1518548	1453655	458655						
DUDA BA 4/DULR/2009/7759 MP LAD 10000000 6516342 3483658 B34 dt 28 02 2009 SFC 14823000 12652879 2170121 DUDA BA 4/2008/7543 7649 dt 27 2 2009 SFC 7700000 5889109 1710891 DUDA Letter No BA 4/5/C/2009/25603 dt 69 072009 SFC 7700000 5889109 1710891 CPD Letter No 12 08 2009 D Plan 5763200 5424250 338950 CPD Letter No 12 08 2009 D Plan 2613800 1095275 1518525 Labour Comm cum Workers Welfare board Letter No 12 08 2009 Labour Welfare CPD (A772008/HBO/CWWD) 2613800 1182251 1522749 Af7 77/2008/HBO/CWWD 5778 dt 19 08 2009 SFC 3134000 380597 2153403 DUDA Letter No 7/77/2008/HBO/CWWD 5778 dt 19 08 2009 SFC 3134000 380597 2153403			7494684	1546000	5424250	2613800	2193056	2599145
DUDA BA 4/DULR/2009/7759 MP LAD 10000000 6516342 3483658 B34 dt 28 02 2009 SFC 14823000 12652879 2170121 DUDA BA 4/2008/7543 7649 dt 27 2 2009 SFC 7700000 5889109 1710891 DUDA Letter No BA 4/5/C/2009/25603 dt 69 072009 SFC 7700000 5889109 1710891 CPD Letter No 12 08 2009 D Plan 5763200 5424250 338950 CPD Letter No 12 08 2009 D Plan 2613800 1095275 1518525 Labour Comm cum Workers Welfare board Letter No 12 08 2009 Labour Welfare CPD (A772008/HBO/CWWD) 2613800 1182251 1522749 Af7 77/2008/HBO/CWWD 5778 dt 19 08 2009 SFC 3134000 380597 2153403 DUDA Letter No 7/77/2008/HBO/CWWD 5778 dt 19 08 2009 SFC 3134000 380597 2153403								
DUDA BA 4/DULB/2009/7759 MP LAD 10000000 6516342 834 dt 28 02 2009 SFC 14823000 12652879 DUDA BA 4/Z008/7543 7649 dt 27 2 2009 SFC 14823000 12652879 DUDA Letter No BA 4/SC/2008/7563 dt 69 072009 SFC 7700000 5889109 SDO Civil Jagadhn Memo No 374 dt 4 8 2009 MILA Grant GPDC Letter No CPDC/Y2009/672 dt 12 08 2009 D Plan 5763200 5424250 CPDD Letter No CPDC/Y2009/672 dt 12 08 2009 D Plan 2613800 1095275 1 Labour Comm cum Workers Welfare board labour deptt Cind Ar7772008/HB0/CWWD AF378 dt 19 08 2009 Labour Welfare AF378 dt 19 08 2009 2805500 1182251 1 21 8 2009 BA442009/31424 dt 578 dt 19 08 2009 CFC 3134000 980597 2	2030003	1711066	1505575	741932		1518525	1010805	1618548
DUDA BA MP LAD 10000000 4/DULB/2009/7759 SFC 14823000 834 dt 28 02 2009 SFC 14823000 27 2 2009 SFC 7700000 DUDA Letter No BA SFC 770000 A/SFC/2009/25603 dt 09 072009 SFC 770000 SDO Civil Jagadhn Memo No 374 dt 4 8 2009 MLA Grant 162700 1627000 CPDO Letter No CPDO(Y)/2009/681 dt 12 08 2009 D Plan 5763200 5763200 CPDO Letter No CPDO(Y)/2009/681 dt 12 08 2009 D Plan 5763200 563200 Labour Comm cum Sect Haryana Building & other construction Workers Welfare board leabour deptt Chd Letter No 1717/2008/HBO/CWWD 578 dt 19 08 2009 12 08 2009 DUDA Letter No CFC 3134000 SECT 3134000 SECT 3134000	3483658	2170121	1710891	822932	338950	1518525	1622749	2153403
DUDA BA MP LAD 10000000 4/DULB/2009/7759 SFC 14823000 834 dt 28 02 2009 SFC 14823000 27 2 2009 SFC 7700000 DUDA Letter No BA SFC 770000 A/SFC/2009/25603 dt 09 072009 SFC 770000 SDO Civil Jagadhn Memo No 374 dt 4 8 2009 MLA Grant 162700 1627000 CPDO Letter No CPDO(Y)/2009/681 dt 12 08 2009 D Plan 5763200 5763200 CPDO Letter No CPDO(Y)/2009/681 dt 12 08 2009 D Plan 5763200 563200 Labour Comm cum Sect Haryana Building & other construction Workers Welfare board leabour deptt Chd Letter No 1717/2008/HBO/CWWD 578 dt 19 08 2009 12 08 2009 DUDA Letter No CFC 3134000 SECT 3134000 SECT 3134000								
DUDA BA 4/DULB/2009/7759 MP LAD 10000000 834 dt 28 02 2009 SFC 14823000 DUDA BA 4/2008/7543 7649 dt 27 2009 SFC 14823000 DUDA Letter No BA 4/SFC/2009/25603 dt 09 072009 SFC 7700000 SDD Civil Jagadhn Memo No 374 dt 4 8 2009 MLA Grant A 8 2009 1627000 CPDO Letter No CPDO(Y/2009/672 dt 12 08 2009 D Plan 5763200 CPDO Letter No CPDO(Y/2009/672 dt 12 08 2009 D Plan 2613800 Labour Comm cum Sect Haryana Building & other construction Workers Weifare board babour deptt Chd Letter No 7/17/2008/HBO/CWWP /578 dt 19 08 2009 265 DUDA Letter No 5/578 dt 19 08 2009 CFC 3134000 BA42009/31424 dt 21 8 2009 CFC 3134000	6516342	12652879	5889109	804068	5424250	1095275	1182251	980597
DUDA BA 4/DULB/2009/7759 834 dt 28 02 2009 DUDA BA 4/2008/7543 7649 dt 27 2 2009 DUDA Letter No BA 4/SFC/2009/25603 dt 09 072009 SDO Civil Jagadhn Memo No 374 dt 4 8 2009 CPDO Letter No CPDO(Y)/2009/681 dt 12 08 2009 CPDO(Y)/2009/681 dt 12 08 2009 Labour Comm cum Sect Haryana Building & other construction Workers Welfare board Letter No A/77/2008/HBO/CWWD /578 dt 19 08 2009 DUDA Letter No BA4/2009/31424 dt 21 8 2009	10000000	14823000	7700000	1627000	5763200	2613800		
DUDA BA 4/DULB/2009/7759 834 dt 28 02 2009 DUDA BA 4/2008/7543 7649 dt 27 2 2009 DUDA Letter No BA 4/SFC/2009/25603 dt 09 072009 SDO Civil Jagadhn Memo No 374 dt 4 8 2009 CPDO Letter No CPDO Letter No CPDO(Y)/2009/681 dt 12 08 2009 CPDO(Y)/2009/682 dt 12 08 2009 Labour Comm cum Sect Haryana Building & other construction Workers Werfare board Letter No Letter No A/17/2008/HBO/CWWD /57/8 dt 19 08 2009 DUDA Letter No BA4/2009/31424 dt 21 8 2009	MP LAD	SFC	SFC	MLA Grant	D Plan	D Plan	Labour Welfare	CFC
	DUDA BA 4/DULB/2009/7759 834 dt 28 02 2009	DUDA BA 4/2008/7543 7649 dt 27 2 2009	DUDA Letter No BA 4/SFC/2009/25603 dt 09 072009	SDO Civil Jagadhn Merno No 374 dt 4 8 2009	381 dt		Labour Comm cum Sect Haryana Building & other construction Workers Welfare board labour deptt Chd Letter No 7/17/2008/HBO/CWWD	
	102	103	104					

utilized		May be utilized	utilized	May be utilized	ę,	용	qo
Ni		230000		320000	5325000	3008000	3741000
1800000			200000				
168497			41105				
168497			41105	320000	5325000	3009060	6741000
831483			158895				
900000	400000	23000	200000	320000	5235000	3003000	6741000
MLA Grant	MLA Grant	SJSRY	MP LAD	SJSRY	Shifting of Diarres	Solid Waste Management Scheme	Development of SC Bastı s
SDO Civil Jagadhn Letter No. 3093/BAP 1(5) 09/3483 dt 17 08 2009	Letter No 3198/BAP 1(5) 09/3628 dt 20 08 2009	ADC cum GEO DUDA Yamuna Nagar Letter No 2009/409 dt 28 08 2009	ADC cum CEO DUDA Yamuna Nagar Memo No (Y/2009/20 dt 03 01 2009	ADC cum GEO DUDA Yamuna Nagar Memo No (Y/2009/787 dt 12 01 2010	DULB HR CHD Letter No BA/04/DUBL/2010/911 5 21 dt 05 03 2010	DULB Haryana Letter No BA 4/2010/5009 86 dt 04 02 2010	DULB Haryana Chd Letter No BA 4/DULB/2010/9016 93 dt 05 03 2010
110	111	112	113	114	115	116	117

May be utilized	op	ор	ор	utilized	Transfer to Public Health Ynr	May be utilized
99336	1321397	55115	503800			4173363
					1165000	
2743664	8368603	144885	446200	1199000		6091637
	_					
289724	2562643	89770	446200	1199000		5347838
389060	3884060	144885	950000	1199000		9530201
38					1165000	
2453940	5805960	55115				743799
2843000	0000696	200000	000036	1199000	1165000	10265000
D Plan	D Plan	CC Pavement from Ho Dewatra to Ho Mohan Lal Gupta near Anadi Divya Ashram W No 31	Const of CC Road in Kansapur	Const of CC Road Linking Sasoli Road & Railway Colony	Dev Works	Const of Road from S K Road to Sai Mandir Palam Vihar Colony
ADC cum CPDO Yamuna Nagar Letter No CPDO (Y) 2010/169 dt 08 03 2010	ADC cum CPD0 (YNR) Letter No CPD0(Y) 2010/172 dt 8 3 2010	CPDO(Y) 2010/311 dt 29 04 2010	8011 dt 16 01 2010	CPDO(Y) 2010/287 dt 22 04 2010	BA 4/DULB/2010/ 13927 67 dt 15 04 2010	BA 4/DULB/2010/ 2666 739 dt 28 07 2010
118	119	120	121	122	123	124

14575000 do	000 Utilized	2938000 May be utilized	1145000 do	16089000 do	232000 do	232842 May be utilized	7155700 do	5079892 5668712 do
	221000						715	202
	213535						6247739	5079892
14575000	213535	2938000	1145000	16089000	232000	232842	8729709	1074804
	7465						907961	
14575000	221000	2938000	1145000	16089000	232000	232842	0292630	10748604
Dev Works	M/s Bracket Pipe 1 dia	Shifting of Milk Dairy	op op	Dev of Sc Basti	Const of CC Street & Drains from H/o Subhash to H/o Ranjıt Ynr	Const of Balmik Chopal In Han Nagar Ynr	Dev Works	op.
BA 4/DULB/2010/ 29481 554 dt 19 08 2010	IHSDP/DUDA(Y) 2010/ 927 dt 28 01 2011	BA 4/DULB/2010/29459 dt 19 08 2010	BA 4/DULB/2011/ 10319 391 dt 14 03 2011	BA 4/DULB/2011/ 11930 12006 dt 21 03 2011	DUDA(Y) 2010/1072 dt 31 03 2011	DUDA(Y) 2010/1073 dt 31 03 2011	BA 4/2010/37383 057 dt 1910 2010	BA 4/2010/37823 96
125	126	127	128	129	130	13	132	133

				84
op	ф	utilized	do	May be utlized
10540000	250000			200000
	2434000	650000	229000	
	2434000	350000	165000	
10540000	2684000	3-0000	165000	200000
		300000	64000	
SC Basti 10540000	2684000	650000	229000	200000
	Solid Waste Management Scheme	MP LAD	MP LAD	AP LAD
BA 4/2010/40727 800 Dev of dt 3 11 2010	ADC cum CEO DRDA (Y) MP LAD/DRDA (Y)/2010 1072 dt 21 12 2010	DRDA (Y) 2010/3848 dt 8 12 2010	137 DRDA (Y) 2011/4726 dt 20 1 2011	ADC cum GEO DRBA (Y) MP LAD/DRDA (Y)/2011-4606 dt 13 01 2011
134	135	136	137	138

Certified that checks prescribed Vide H O Memo No 3 (90)xxviii/90/94/69 dt 24 04 1990 and prescribed in office manual have been duly eccercise while verifying the statement of grants

Sd Executive Officer Municipal Corporation Yamuna Nagar Jagadhri

Sd Resident Auditor Officer Municipal Corporation Yamuna Nagar Jagadhri

Appendix E

(Referred to in Para 5 (i) (c) of Annual Audit Report of Municipal Corporation Yamuna Nagar for the period 2012 13)

Statement showing the position of grants in aid sanctioned under Revenue Earning Scheme upto 31 03 2013

				,	
Remarks	15				
Total revenue earned (12+13)	14		14487011	1433000	
Revenue Total earned revenue grantwise earned furing the (12+13 period of current Audit	13		129220	106148	
Revenue earned against the grant upto the period of last Audit	12		14357791 129220	1326852	
Unspent balance at the end of financial year (3+9+10)	=			1326852	
Amt advanced to PWD other works executing agencies	10		Utilized by M C	op	
Amt spent but not admitted in audit	6				
Total grant utilized and admitted till the present period of audit	80		802000	700000	90625
Grant utilized & admitted in audit during the present period of audit	7				
Grant utilized & admitted in audit upto the previous period of audit	9		802000	200000	90625
te Perrod of utilization prescribe d	5		Upto 31 3 90	ор	op op
Purpos of gran	4		00 ARES 97	ARES	ARES
Amt of grant and date of credit in MiP Fund	3		8020 dt 313	700000 dt 31 3 93	90625 dt 31 3 93
Sanctioning Authority alongwith no and date of sanction	2	Yamuna Nagar Zone	Comms Secy to Govt Hr LG Dept Memo No 6/8/97 ACF dt 28 3 97	Comms to Govt Hr Local Dept Chd Memo No 6/15/95 4Cl dt 30 03 95	Comms to Govt Hr Local Dept Chd Memo No 6/13/93 4Cl dt 31 3 93
No No	-	Yam	_	8	3

			86
2454265	2033605	6913123	2833030
199809	170402	1954839 6913123	830915
2254456	1923203	4958284	2002115
			op -
op	op	op	
			000608
125000	199280	500000	
			809000
125000	199280	200000	3 10 05
ор	op	ор	ор
ARES	ARES	ARES	ARES
125000 dt 31 3 93	199280 Dt 31 3 92	500000 Dt 10 3 03	809000 dt 3 10 05
Comms to Govt Hr Local Dept Chd Memo No 6/13/93 4Cl dt 31 3 93	Gomms Secy to 199280 Govt Hr 6/4/03 Dt 4Cl 6 dt 25 2 03 31 3 92	Comms Secy to 500000 Govt Hr 6/4/03 Dt 4Cl 6 dt 25 2 03 10 3 03	Dir DUD Hry Chd Memo No BA 04/2005/43002 1 10 05
4	သ	9	7

Certified that checks prescribed Vide H O Memo No 3 (90)xxviii/90/94/69 dt 24 04 1990 and prescribed in office manual have been duly excercise while verifying the statement of grants

Resident Auditor Officer Municipal Corporation Yamuna Nagar-Jagadhri -Sd Municipal Corporation Yamuna Nagar Jagadhri Executive Officer Sd

Appendix F

(Referred to in Para 6 (i) (c) of Annual Audit Report of Municipal Corporation Yamuna Nagar for the period 2012 13)

Statement showing the position of Loans received upto the period of last audit i.e. 31 03 2012

Yamuna Nagar Zone

		_			
Remarks		Inst Pad upto 9/92	LIC Loan 2/99	Govt Loan 3/91	Govt Loan 3/91
Bai of Inan as on	31 3 06	100000	545134	150000	150000
% to	Try No Dt				
ent	Total				
of Repayn	intt				
Particulars of Repayment	Principal				
Amt if	utilized				
Year of					
Amt			Deposit with PH	PWD (PH)	PWD (PH)
No of inst	loan is repayable	30 equal Installment	ор	др	ор
Rate of	<u> </u>	//	85/	12 /	12 /
Date of	foan try Ch No & Ot	3 12 65	7 4 84	31 3 97	31 3 97
Amt		100000	1400000	150000	150000
Particular of		Purchase of Fire Equipemts	Water Supply	Water Supply	Sewerage scheme of W/s
Sanction		1 11 244 8095 65 9351 dt 15 9 65 Fire office Pb Chd	2795 4C 11 75/1128 dt 23 3 84 Secy & Govt HR	Govt Memo No 17/6/96s 3C I dt 6 2 97	Govt Memo No 1776/96 3C I dt 6 2 97
દે જ		-	22	ო	4

					· · · · · · · · · · · · · · · · · · ·		
op .	용	op	ф	Govt loan 3/99	LIC upto 8/99	Govt Loan transfr To PWD (PH)	g
180000	240000	30000	360000	22733	54550	00009	40000
			_				
	-1						
		-				·	
:							
do	ф	ор	op	Dep With PWD (PH)	ор	ę	ор
do	do	op	ор	22 Eq Inst	22 Eq Inst	30 Eq Inst	ච
12/	ор	ор	op	//	85/	12 /	12 /
op	op	op	op	8 9 75	10 7 79	음	31 3 99
180000	240000	30000	360000	200000	000009	00009	40000
op	op	op	Sewerage Scheme	op	Water Supply	ę	Water Supply
No 17/6/96 3C dt 6 2 97	17/6/96 3C I dt 6 2 97	do dt 6.2.97	do dt 17 6 96	4327 4C 1175 18533 dt 19 6 75 Loan sum to Govt HR LIC	No 314/78 4C II dt 23 11/78 loan from Govt Comms & Secy Local		Letter No 17 1 99 5C 1 Dt 24 3 99 Finance Comms Secy to Local Govt of Hr
200	8	7	σ ₀	ъ	01	=	15

ор	op Op	op op	op	р	op	Govt loan transferred to PWD (PH)	op O	op op
65000	130000	200000	100000	100000	100000	100000	20000	20000
<u> </u>								
					_			
용	용	- B	- GP	පි	8	용	용	용
op Op	8	30 Eq Inst	g	g g	ф	ę ę	Ф	op
9	ap	ор	ф	op op	ę	g	ф	op
op	op	31 3 00	ę	9	ę	op	ор	31 3 2K
65000	130000	200000	100000	100000	100000	160000	50000	300000
Sewerage Scheme	op	Water Supply in various colonies	Sewerage Scheme	Special repair for laid by ME in various Colonies	Providing Sewerage	Sewerage system in unapproved colony near new Market	Water Supply & Sanitation professor Colony YNR	Sewerage Scheme
op o	op	No 17 2 99 5C 1 dt 21 10 99 Local Govt	op	17 1 99 5(1) dt 21 10 99 Local Govt	ор	17 1 99 5C (ı) dt 10 11 99	17 1 99 5C (i) dt 13 3 2000	17 1 99 5C (I) dt 20 02 2001
13	4	15	16	17	18	19	20	21

		· · · · · · · · · · · · · · · · · · ·			
ср	op Op	9	Ð	g	ор
40000	50000	50000	100000	30000	40000
ар	ор	op	op op	do do	ęp
op op	op	ф	ච	Op.	op
op op	g g	ę ę	8	ор	-bp
ор	op	op Op	op O	og og	g
40000	20000	50000	100000	30000	40000
Special repair of sewerage laid by MC YNR	Sewerage Scheme in Eash Chopra Garden	Sewerage Scheme in Professor Colony YNR	Sewerage Scheme in varous colonies in YNR	Shifting of CI pipe line alongwith main road near Punjab & Sindh	Water supply in unapproved colony Shivpurl
17 1 99 5C (1) dt 20 02 2001	op	ор	ор	ę	op
22	23	24	52	26	23

25 2 02	9	Govt loan transferred to PWD (PH)	9	ор	ар	9
		_	50000	20000	250000	75000
		Dep With PWD (PH)	ę	ಕ 	8	8
		30 Equal Instl	ę	6	g B	9
ę	ę ę	12 /	12 /	Deponen t PH	8	පි
31 3 02	31 3 02	31 3 02	31 3 02	30 Yrs	op .	op
250000	250000	250000	250000	12/	ę <u> </u>	op
31 3 02	8	31 3 02	31 3 02	31 3 03	8	op
250000	200000	160000	50000	20000	250000	75000
Providing 2 W/s to various Colomy	Providing w/s to Arjun Nagar	Providing w/s to Professor Colony	Instal of TrWell to Modern Colony	Prov./ Installing of T/Well abandoned T/W 7 PH	Water supply nearly Newly Const	Prov Instal of T/W
Comm & F Sec Urban V Dev Hr V Chd 17/12K/SCI dt 18 12 01	do dtd 10 1 2002	do dt 18 12 01	do dt 27 03 02	17/9/2002 S 1 dt 26 03 03	op .	용
58	53	30	31	32	83	8

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75000	75000	75000	75000	75000	125090	125000	50000
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Op Op	ę	op	op	ор	op D	op	ор
9	ф	ф	ор	op .	ор	g g	op
-B	do	op	8	op op	ę	op	op
op Op	op Op	op		g	ęg .	op	op I
		- 8	eg eg	op	ç	op op	op Op
75000 do	75000 do	75000 d	75000 d	75000 d	125000 d	125000 0	20000
Prov os Sewerage of YNR	For Inst 7/2 Water supply pipe line	Prov of T/W 7 abandoned T/W N/8	Inst Of T/W 7 in Model Colony	Installing of 7 T/w in Model Colony	Prov Ext 1 Water Supply Newly Dev Colony	Prov & 1 Facility Balwant Rai Colony	New Hamida E Colony New Market
og.	op op	op op	op	op	17/9/2002 dt 10 10	op	op Op
35	98	37	38	39	64	14	42

	- 				
op op	qo	op	9	පි	op op
100000	50000	20000	75000	75000	20000
ор	op .	ĝ	ор	op	g
Q	9	do	g	원	op Op
ę	9	op op	OĐ	Deposit with P4	Deposit with PH
op D	g	ę O	op op	30 equal Inst	do
8	ę	op O	op .	ф	12/
op 	op Op	ę	유	25/3	31 03 04
100000	50000	20000	75000	75000	50000
Provision Water supply/facili ties in Part old Harbanspur	Prov Sewerage project colonies Yogesnals	Prov of Sewerage facility Munda Majra	Prov Sewerage facility Joginder Nagar & Part of Harbans	Prov of water supply in Veena Nagar	Prev /Instl Of 1 No
g.	qo	ę	Đ	13/9/2002 dt 10 10 02	Letter No 179/2002 5 CI Dt 25 03 03
65	44	45	46	47	48

50000 do 190000 do 138000 do 138000 do 120000 May be refunded 120000 Govt loan deposited to PH	375000 do
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do do Ao Wuth DOPPO YNR (PH)	8
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do do do 30 03 05	op
190000	375000
wys cheme lewly Dev cozal YNR cozal YNR cozal YNR scheme in bart of Harbans Pura Loginder Nagar Nagar Nagar Nagar Nagar Nagar Nagar Nagar Nagar Nagar Nagar TWell & Colomy YNR Replacemen t pumping Machinery of Various TWell Under water Supply	W/s of Venna Nagar Shrv Pun
No F 1719/2002 SCI dt 24 03 04 F 1719/2002 SCI dt 24 03 04 F 1719/2002 SCI dt 24 03 04 F 1719/20 dt 33 0 03 05	ę.
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do 375000 do	
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375000 375000 375000 470000	
Prov Sew Facility Joginder Nagar part of Harbans Pura Prov Sew System approved colony i e Hamida Col Vish Karma Moh Harn PD Col Vish Karma PD Col Vish Secheme in New Sew S D F Col W/s scheme in New Dev Col W/s in parts of Harbanspur/Joginder	Ngr
do do do No 17 dt 31 03 05 31 03 05 31 03 05	
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	Prov W/s in 250000 Munda Maira Patel	Pun	Prov W/s in 250000	Dev Colomy	
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	19		28		

Certified that checks prescribed Vide HO Memo No 3 (90)xxvIII/90/94/69 dt 24 04 1990 and prescribed In office manual have been duly excercise while verifying the statement of grants

sd Resident Auditor Officer, Municipal Corporation, Yamuna Nagar-Jagadhri

> sd Executive Officer, Municipal Corporation, Yamuna Nagar-Jagadhri

Appendix "F II"

(Referred to in Para 6 (ii) of Annual Audit Report of Municipal Corporation Yamuna Nagar for the period 2012 13)

Statement showing the position of Loans received upto the period of last audit i.e. 31 03 2013

Jagadhri Zone

		- 			
Rema	Rs 333 79 excess dep In Princi pal	Rs 964 72 excess dep In Pnncipal			
Bal as on 313	i		42889 0 8	7503 29	666637
Re Pamt dr 2005 07	8				
Bal as on 31 03 06	æ		42889 08	9526 06	66663 74
Chalan	&				
Total	2			2022 77	
tt.	Rs 333 79	984 72			
Principal Intt	Rs 333 79	984 72		2022 77	
Yr in Amt Which not Util					
Which Cel					
Amt. Uul	Deposited into Govt accorded of the Executive Engire P. H. Divin Ambala Cantt. U. Is awaited	ф ф	ę	-¢p	පු
No of Amt. Inst Which Util Amt in repard	30	30	30	30	8
Rate of int (/)	51/4	윰	530	ę	2
Date of Receipt of loan vide Try Ch No & Dt	07 12 59	30 03 81	28 03 65	31 03 65	31 10 69
Amt of Loan Sanct	100000	100000	25000	44000	250000
Particulars of Scheme (Purpose)	For Execution of Drng Scheme	do-	For W/s & drainage scheme in the Town	ę	For Executio-n in W/s Scheme in Town
Sanctoning Letter No & Dt of Sanctoning Authority	Pb Govi letter No For 12799 G- Execution 55/6430&07 C-III of Ding 59/35960 dt Scheme 30 09 58		Pb Govt Memo Ro Mo Mo Mo Mo Mo MC-III (XXI) C0/63/8158 s dt 07 03 64	Pb Govt Memo No MC-III(XXI) 17/65/7965 dt 08 03 65	Commr & Secy L G Deptt Hr letter No 2582 III OSD(LG) S 1/69/15088 at T 17 06 69
න ද	-	1	ო	4	ι,

					
	Loan paid upto date Bal NIL	-op	-ф-	င့်	ф
	70912	68188	95460	159096	95450
Payment of loan perd and balance NIL	82730	81624	109096	181822 181822	109096
	8/92 1/93	8/92 1/93	1/93	8/92 1/93	1/93
	2896 147714	6500	4228 17864	30454	4637 18273
	2896 2896	2864	4228	77 <i>27</i> 6761	4637
	11818	13636	13636	22727	13636
Deposited into Govt aic credit of the Executive Ergir P H Divin Ambala Cantt U C is awarted	ор-	-op-	-ор	Deposited into Govt a/c credit of the Executive Engrr P H Divin Ambala Cantt UC is awarted	ş
8	30	<u>8</u>	8	<u>8</u>	8
08 9	7 25	7 25	7 25	<u>8</u>	8 25
12 08 71	07 11 73	12 07 72	15 03 75	28 12 76	20 03 78
160000	260000	300000	30000	200000	300000
For W/s Jagadhn	W/s & eme in	Under ground Sew Scheme	For Sew Scheme	For W/S & Sew Scheme	For Execution W/s Scheme
LIC loan Govt Memo No 7508- 4C-II 71/22803 dt 65 08 71 taken from LIC of Indian BOM	LIC loan Searchoned vide Sew Govt. Memo No Sch 103314CJ7332114 Jag 4t D7 11 73 from LIC of Indian Bombay	LIC loan letter No 4469-4CII 72/15467 dt 15 05 73	LIC loan letter No 92910 4Cil 74/36513 dt. 04 12 74 LIC BOnmay Code 18300150	LIC loan Memo No 11858-4Cil 76/36364 dt 08 04 76 LIC Bom code 18300177	LIC loan Memo No 1534-Clil 78 dt 03 02 78 LIC India Bombay No 18300202
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ģ	용	용					Not repaid	
120000 -do-			300000	100000	120000	2000Z		00003
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120000	120000	300000	300000	100000	.120000	200000	60000	20000
			-					
Deposited with PH on 31 03 97	Deposited with PH on 31 03 97 U C is awaited	ф	\$	Deposited with PH on 31 03 98 U C is awaited	-ор	÷	ę	Deposited into Govt account with XEN Public Health U G is awaited
8	e 08	30	30	90	œ	æ	8	30
12	12	12	12	12	12	12	12	12
31 03 97 Varous Cols	31 03 97	31 03 97	31 03 97	31 03 98	31 03 98	Γ	31 03 97	31 03 00
120000	120000	300000	300000	100000	120000		00009	20003
Providing W/S scheme in 1777/96-3CI 06 02 97	Providing W/S Scheme in Durga Garden				1		n W/S	\$
Commr & Secy L G dept Hr Memo No	ф	Q.	\$		ę	ę	um & Secy Depti Hr r No 17/1/99	Commr & Secy L G Deptt Hr Letter No IVIGASIANWI33 2190-93 dt 27 Brd Nr Vde No 192933-PH/SB II 07 11 94
12 N	13	4	15	9	17	48	19	20

		Deposited with PH deptt Until Cert 31 03 01 ficate awarted	op	슝	ф	op Op	Deposited with PH deptt on 31 03 02 U C awaited	육	-op
30000	170000	250000	30000	30000	30000	40000	125000 13 3 3 10 10 10	100000	125000
30000	170000	250000	30000	30000	30000	40000	125000	100000	125000
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		250000	30000	30000	30000	40000			
þ	-ор	Deposited with Ph By B T Dinv YNR on 31 03 01	Ф	ф	ф	무			
30	30	30	30	30	30	30	99	30	30
12	12	12	12	12	12	12	5	12	12
31 03 00	31 03 00	31 03 01	31 03 01	31 03 01	31 03 01	31 03 01	31 03 02	27 03 02	27 03 02
30000	170000	250000	30000	30000	30000	40000	125000	100000	125000
슝	ф	Urban W/s & Sewerage Scheme	W/s and Sewerage Scheme	-op	Providing National W/s & Saniation Prog	-00-	Prov Sewerage In left out area of Sawan Pun Guru Nanak Pura Jagadhn	_	Installation of Additional tubewell in Nalagarh Ki
-op	\$	Сотт & Secy	Member Secy Sanitary Brd Hr Letter No 17/1/99 5C dt 31 01 01	-op	Commr & Secy L G Letter No 17/1 99 5Cl dt 31 01 01	-op	Member Secy Sanitary Board Hr 19/07/4006 PH/SB 11	Member Secy Santary Board Hr 10-10/4342 PH/SB 11 dt	Member Secy Santary Board Hr 10-10/4342 PH/SB 11 dt 12 12 01
21	22	23	24	25	29	27	28	23	30

	31	32	æ	ಸ	35	æ	37	8
	Member Secy Sanitary Board Hr 19-10/897 PH/SB 2 dt. 31 03 01	Member Secy Santary Board Hr 19 10/26-70 PH/SB 11 dt 12 07 01	Member Secy Santary Board Hr 19-10/26-70 PH/SB 11	Member Secy Santary Board Hr 19-10/26 70 PH/SB-11 dt 12 07 01	Member Secy Sanitary Board Hr 19-10/26-70 PH/SB 11 dt. 12 07 01	Member Secy Sautary Board Hr 19-10/26-70 PH/SB 11 dt 12 07 01	Chef Admn Hr Slum Clearance Board No HSC- 2003/3499 ct 21 01 03	Member Secy Sanitary Board Hr 17/9/02 5C dt 10 10 02
Majn	W/s n various colonies	U/s in Durga Nagar	W/s in Unapprove d colonies	W/s & Sew in Bharat Sewak Nagar	W/s in Jagadhri	W/s in Agun Nagar	Shifting of Milk Daines	Prov sewerage in Left out area of
	100000	125000	20000	320000	250000	200000	4450000	75000
	27 03 02	22 03 02	22 03 02	22 03 02	22 03 02	22 03 02	27 01 03	28 03 03
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	5	12	35	28	25	20		
	100000	125000	50000	320000	250000	200000		
	6	12	90	33	25	202	44	751
	100000	125000 -do-	9 0000g	320000 d	250000 d	Z00000	4450000 Amt Dep To PWD on 27 08 03	75000 DA
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	T	T		T			_
	Dep With PH dept 22 03 03	Dep With PH depti 22 03 03	Loan still not refunded				
	125000	75000	1650625		124160	338325	315770
					Amt Directly Utilised by DUDA HR. for Purchase of		
			-				
							_
					-		
	æ	8	N 16506 M 25				
	22	12	15				
	22 03 03	22 03 03	11 11 03		05 05 03	23 05 03	
	125000	75000	1650625		124160	338325	315770
Shankar Pun Arjun Nagar Durga Garden Puran Vihar	Providing water supply scheme in various colonies Jagadhn	Providing Add Tube well in Nalagarh Ki Majn	Shifung of Milk Danes	Solid Waste Mgt. Head	Collection & Collection of Transportation of Solid Waste	-do-	-ор-
	Member Secy Sanitary Board Hr 179/02 5C 1 dt. 10 10 02	Member Secy Santary Board Hr 17 02 02 5Cl Dt 10 10 02	MC Ambala City Shifting of Memo No 2241 dt. Milk Danes 11 11 03	Chief Admn Solid Waste Mgmt. Hr Slum Clear board Ch. Dt. 10 10 02	Invoice No 0154 dt 05 05 03 Or No 42/HR/E/ 3/2002 03 dt 05 05 03	Order No 42/HRE 3/202 03/195 dt 23 05 03	-do-
	£	9	14	42	· · · · · · · · · · · · · · · · · · ·	e e	(ii)

											Amtt Transfer to MCYNR for exect for exect of wall as the payment is joint for cities ie Jgd &
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23 06 03	04 09 03		19 02 03	22 10 03	18 10 03	22 02 04	23 02 04	29 11 03	29 11 03	29 11 03	23 1204
14170 23	24465 0	78288	262632	330408 2	700000	196000	196000	185000	185000	185000	300000
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Order No 42/HR e-3/2002-03/195 dt 23 06 03	Order No 42/HR e-3/2002-03/195 dt 04 09 03	슝	Bill No 669 dt. 19 02 03	Bill No 669 do- dt. 22 10 03	Invoice No 4237 dt 18 02 03	Bul No 49 49 dt 22 02 03 Or No 42/Hr/E 3 2002 03 18th dt 22 02 04	Buli No 50 23 02 04	Invace No 39 dt. 29 11 03	Invoice No 40 dt 29 11 03	Invoice No 45 dt. 29 11 03	Chref Admn HSEB Solid Waste
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Certified that checks prescribed Vide HO Memo No 3 (90) xxviii/90/94/69 dt 24 04 1990 and prescribed in office manual have been duly exercise while verifying the statement of grants

Sa Executive Officer, Municipal Corporation, Yamuna Nagar- Jagadhri

Resident Audit Officer, Municipal Corporation, Yamuna Nagar Jagadhri

Appendix "G"

(As referred to in para 7 (a) of Annual Audit Report of Municipal Corporation Yamuna Nagar for the year 2012-2013

Statement showing the position of recovery & arrear as on 31 03 2013

rs ON	Name	Arrears on 01 04 2012	Demand 2012 2013	Total	Recovery During 2012 2013	Balance as on 31 03 2013	Percentage of Recovery
-	House Tax	68702121	40000000	108702121	32986273	75715848	30 34 /
	Fire Charges	276900	55000 00	331900 00	109500 00	222400 00	32 99 /
1 6	Bent	13824117	30000000	43824117	24753690	19070427	56 48 /
2 4	Tehabazan		15000000	15000000	11514633	3485367	/9/9/

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Executive Officer Municipal Corporation Yamuna Nagar Jagadhn

Resident Audit Officer Municipal Corporation Yamuna Nagar Jagadhr

Apppendix – "H"

(As referred to para 8 (II) of Annual Audit Report of Municipal Corporation)
Yamuna Nagar for the year 2012 13

List of Temporary Advances pending against Municipal Employees as on 31 03 2013

Jagadhrı Zone

Sr No	Name of Employee	Purpose Advance	Date of Advance	Amount Rs
1	The X E N public Health	Const of Drainge Works	01/19/1941 42	4360 00
	- do	do	2/16	3734 00
<u>-</u> 3	do	Works Market	1/66 43 44	5000 00
<u>-</u> 4	do	do		5502 00
	A G Office Medical Store	Animal Ins Menu	1/16/1946 47	164 75
5	A G Office Wedical Gloro		1/16/47 48	
6	- do	Medical 3/16/1946 47		444 00
7	do	do		120 00
8	do	do		66 00
9		- do		637 50
10 11	do	Annual Installment of Medicose		2000 00
12	The A G PG through Civil Surgeon Ambala	Cost of Roads Jagadhri		610 59
13	The A G Court New Delhi	Balance cost of 20 / Bituminous	16 Sep	173 39
14	The Civil Surgeon Ambala	Cost of medicos	11/16/1955 56	144 00
15				100 00
16				27 00
17				80 50
18	The Sec M C Jagadhri	Repair of Kacha road Hanuman Gate	16 Dec	10000 00
19	Mining Eaditor 58th Ceerought	For the purchase of equipments	13/16	300 00
20	The Chairman Proda	Repair of Nala teili Gate	14/16	1182 00
21	do	Repair of road	15/16	150 00
22	do	Repair of Hanjan street	16/16	205 00
23	do	Repair of pathro wala bazaar	18/16	476 00

24	do	Repair of chowk bazaar	17/16	2000 00
25	The XEN P H Karnal		19/16	4870 00
26	The Chairman P W D B&R	For Buria Road works	20/16/1956 57	154 00
27	The Chairman P W D B&R	For Buria Road works	20/16/1956 57	154 00
28	The Chairman P W S C	Repair of Buna Road Jagadhri	27	500 00
29 30	The XEN P H Karnal	Daily W/F	23/17/ 1957 58	371 00
31 32	Haryana Store Dept Karnal	Supply Medicine of Civil Hospital Jagadhri	20/3 1957 58	5000 00
33 34	do	do	26/3 1958 57	4309 00
35 36	The Chairman P W Sec	Providing GI sheet on Chowk	28/3	100000 00
37	The M C Jagadhn	Supply of Material	33/3	140 00
38	do	Purchase of Coal	34/3	5000 00
39	The Sec M C Jagadhri	Purchase of car	36/3	334 3
40	Chairman P W Sec	Hire of H S R 1960 61	39	308 8
41 42	The Sec M C Jagadhri	Purchase of stationery	2/7 1960 61	393 00
43 44	The Chairman P W Se	Drainage and planning	3/7 1960 61	280 00
45	The Chairman P W Se	Purchase of Stationery	4/7	100000 00
46	do	Repair of road	12/1	225 10
47	do	do	43/58	709 00
48	do	do	do	150 00
49	– do	Const of Street	44/58	910 00
50	do	do	45/58	130 00
51	The Chairman P W Sec	Repair of Street & Drain	51/58	200 00
52	The Controller Printing and Stationery	Purchase of Stationery	52/58	300 00
53	The N R Officer New Delhi	Collection Charges	54/58	143 00
54	M/s ramijation road of India Ltd New Delhi	Collection Charges	55/58	183 00
55	The EOMC Jagadhri	Loading & unloading Charges	58/59	4993 32
56	The Chairman P W Sec	For Bura Gate road	59/59	200 00
57	The Chairman P W Sec	Purchase of Material	60 59	449 57

				
58	Chairman P W Sc	Repair of Varanda	62/59	156 00
59	do	do	63/59	300000 00
60	The EOMC Jagadhn	Purchase of tyre for Trolly	67/59	222 00
61	Sh Ram Kishon Tx Suptt	Purchase of Library books	69/59	223 00
62	Sh Ramji Das Kapoor S L I	Cleaning of Nala	73/59	223 00
63	The Dean of Hy Yeal Vaccant Ind Amritsar	Supply of Vacines	75/79	193 00
64	The X E N P H DIVN Kamal	Water supply	76/59	249 13
65	-do	W/s Scheme		222 15
66	Sh Ram Saran W/s Har Plak Jagadhri	One Month Pay	77/59	223 44
67	Sh Rami Dass Kapoor S I	Purchase of Art Vac From CRI	78/59	222 95
68	do	do	78/59	250000 00
69	do	do	78/59	275 00
70	do	do	81/59	610 00
71	do	do	82/59	146 00
72	do	do	83/59	225 94
73	The Director CRL Kasauli	Purchase of Art Vac From CRI	84/59	16000 00
74	The Director CRL Kasauli	- do	85/59	157 00
75	The X E N Engg PH Division Karnal	Surcharge Scheme	87/11	225 59
76	M C Yamunanagar	SRB	8/11	980 00
77	The ATR ambala	Town Planning	89/60	315 00
78	The ATR Ambala	Town Planning	90/60	180 00
79	Director CRT Kasauli	Supply of ART Vacc	91/60	4071 51
80	The XEN Enginer PH Division Karnal	Survey Scheme	92/60	268 00
81	The EO MC Jagadhri	Repairing of Veg Market	93/60	3799 00
82	Director CRT Kasauli	Supply of ART Vacc	94/60	500 00
83	Sh Ramji Dass Kapoor S I	Cleaning of Nala	95/60	1550 00
84	The EOMC Jagadhri	Survey Scheme	96/60	260 00
85	ATP Ambala	Arean	97/60	1000 00
86	M S D Kamal	For Com Jagadhri	98/60	225 89
87	ATP Ambala	In Leelt Asan	Sep 60	50000 00
88	The XEN Engg P H Drainage Karnal	Sewerage Scheme	100/60	50000 00
89	Sh Phool Singh LI M C Jagadhri	Purchase of Material	101/60	500 00

30	Sh Brij Hantesh M C Jagadhri	Cost of Boundary Wall	102/60	1550 00
01	Sh Phool Singh Li M C Jagadhri	Purchase of Material	103/60	260 00
	Sh Brij Haritesh M C Jagadhri	Purchase of Material	104/60	1000 00
33	Director CRT Kasauli	Supply of ART Vacc	105/60	225 68
94	The XEN Engineer P H Division Karnal	W/s Scheme	106/60	50000 00
 95	The Astt Civil Surgeon C H	Execution of Scheme	108/60	50000 00
96	ERI Kamal	Supply of ART Vacc	109/60	224 89
97	EOMC Jagadhri	Purchase of Cloths	110/60	2000 00
98	CRI Kasauli	Purchase of Art Vac From CRI	114/61	220 77
99	The EXN Engg Drainage Kamal	Sewerage Scheme	115/61	44000 00
100	EOMC Jagadhri	Purchase of Material	116/61	250 00
101	HSD Karnal	Supply of Medicine	117/61	5000 00
102	EOMC Jagadhn	Supply of Medicine	118/61	150 00
102	CRI Kasauli	Supply of ART Vacc	119/61	220 77
103	do	do	120/61	224 50
105	do	do	121/61	227 50
106	do	do	123/61	230 00
107	do	do	125/61	228 15
108	The XEN Engg P H Draining Karnal	W/s Scheme	126/61	30000 00
109	The XEN Engg P H Draining Kamal	W/s Scheme	127/61	35000 00
110	CRI Kasauli	Supply of ART vacc	128/66	280 00
111	Communication Security New Delhi	Supply of Cement	130/6	4500 00
112	SDO P W D	Supply of Cement	134/6	408 00
113		Repair of Handpump	127/6	100 00
114		Self Clomy	141/6	750 00
115		Cost of case of Sh Brij Lal	142/6	440 00
116		Hire of S R R	138/8/6	440 00
117		Supply of ART	B1 5/67	400 00
118		do	B1 7/67	450 00
119	to the state of	Petty Purchase	69 5/67	800 00
120		Supply of ART	1 OCT	400 00
12	DIL Designation	W/s Scheme	B1 11/67	150000 0

122	MST Kasaulı	Supply of Art	B1 11/67	3926 72
123	CRI Kasauli	do	B1 11/67	376 00
124	SDO Sub Division N III H S E B Jagadhri	Of tubes	65/11/67	104 00
125	The SDO PH yamunanagar	Supply of 200 Bag Cement	34/11/67	2137 00
126	do	Challan	62/12/67	1854 61
127	M/s Jesco Engg Works Jagadhri	Repair of road roller	62/6/68	700 00
128	CRI Kasaulı	Art	BT 4/68	391 72
129	-do	do	BT 2/68	290 89
130	Dr Waryam Singh C H Jagadhn	Batree purchase of Medicine	31/3/68	3980 84
131	SDO HSEB Jagadhri	Light tube	63/6/68	238 00
132	Sh Raghubir Singh SOIMC Jagadhri	Petty purchase	153/6/68	100 00
133	do	For handpump	154/11	200 00
134	CRI Kasauli9	Art	вт	435 40
135	MC Maihotra ADM MC Jagadhri	Transfer of TA from Jagadhri to Fandabad	157/6/68	150 00
136	CRT Kasaulı	Art	BT 8/63	200 00
137	SDO HSEB Jagadhri	Installation of tube	52/10/68	285 00
138	HSD Karnal	Supply of medicine	BT 10/68	285 00
139	HSD Karnal	do	81/11/68	152 00
140	DTP Ambala	Surcharge area Jagadhri	BT 11/68	216 00
141	Sh Brij Hantesh MC Jagadhri	Purchase of cloths	58/12/68	7747 00
142	CRT Kasaulı	ART	BT 12/68	600 00
143	The XEN Engg Drainage Karnal	W/s 1968/69	12/11/1968	55000 00
144	The EO PH Drainage Kamal	MTC of Drainage scheme		25000 00
145	CRT Kasaulı	1968 69 ART	BT 2/69	591 50
146	The XEN Engg Drainage Karnal	Providing pipe line	BT 3/69	15000 00
147	do	Cost of new chowk	BT 3/69	5000 00
148	CRT Kasauli	ART	BT 4/69	586 20
149	The SDO HSEB Jagadhn	do	7/2/1969	90 00
150	SDO III Jagadhri	Installation of tube	110/8/69	538 00
151	The XEN PH Drainage Ambala cantt	Installation of tube	BT 10/69	225000 00
152	Sh Phool Singh LI MC Jagadhri	For hire of tube light	187/11/69	195 00

53	The XEN PH Drainage Ambala Cantt	W/s	BT 3/69	20000 00
154	CRT Kasaulı	ART	13/69	460 00
155	do	Purchase of cloths		1700 00
156	Lajja Ram Cashier MC Jagadhn	In front of market road	73/10/70	2300 00
157	Ch Phool singh LI MC Jagadhri	Purchase	43/1/71	150 00
158	Lajja Ram Cashier MC Jagadhri		46/1/71	650 00
159	Ch Phool singh LI MC Jagadhri	Repair of toll	47/1/71	341 30
160	do	Purchase of cloths	103/1/71	204 00
161	Sh Brij Haritesh MC Jagadhri	Purchase of tube lights	1 mar	650 00 2500 00 5000 00 8150 00
162	The XEN PH Drainage ambala Cantt	W/s Scheme		48000 00
163	do	Drainage		246000 00
164	do	do		28000 00
165	do	W/s repair pipe line	16/3/09	25000 00
166	do	do	30/3/71	18500 00
167	do	MTC 20/5	BT 2043	1162367 0 0
168	do	Sewreqage scheme 1970 71	BT 7117	10877 00
169	Sh S N Dhawan	Legal tolly of office incharge of Ramesh	48/5/73	400 00
170	_ do	do	49/5/73	1000 00
171	Sec MC Yamunanagar	Petty purchase	109/1/74	300 00
172	Sh OP Garg Supdt MC Jagadhn	Petty purchase		200 00
173	The XEN PH Drainage Ambala	Drainage Scheme	BT 30/12/72	300000 00
174	do	вт	вт	47796 00
175	do	W/s Drainage Scheme	20/8/72	60000 00
176	The Executive Engg PWD	For the cost of market Jagadhri	103/3/73	34075 00
177	The XEN PH Draqinage Ambala Cant	W/s	56/3/73	116000 0
178	-do	For year 1972 73	BT 12/73	1070 00
179	- do	For MTC Sewerage 1973 74	вт	60000 00
180	do	Sewerage Scheme	BT 12/73	30000 00
181	-do	do		50000 00

182	The XEN PWD B&R YNR	Cosnt Of sabzı mandı		6000 00
183	do -	do	85/30/5/74	7000 00
184	The XEN PH Ambala	W/s Scheme	BT 3/74	260000 00
185	The XEN PH Drainage YNR	do		5580 00
186	do	Sewerage scheme	BT 7/74	50000 00
187	The GM Milk Plant Ambala Cantt	Supply of milk	56/18/74	0000 00
188	Sh S N Dhawan	Republic Day Celebration	48/8/74	300 00
189	do	- do	130/20/08/74	5000 00
190	-do	do	==	5000 00
191	do	do	3/9/1974	10000 00
192	do-	do	74/9/74	10000 00
193	do	 do	15/11	10000 00
194	do	do	81/10/74	10000 00
195	do	do	81/10/74	10000 00
196	The XEN PWD YNR	For W/s Scheme	BT 31/3/75	50000 00
197	The EO MC Jagadhn	Purchase of sewing machine welfare centre	60/63	20000 00
198	do	do	11	4168 00
199	do	Purchase of book	62/63	100 00
200	The XEN PH Divn Ynr	MTC of W/s scheme	40203	63000 00
201	do	Sewerage scheme	61/6/75	300000 00
202	do	do	3/75	63000 00
203	M/s Darshan elec Store Sec 17 Chandigarh	Supply of bill	5/75	42000 00
204	Bank of India Jagadhn	For supply of cement	7/75	3179
205	do	do		17000 00
206	do	do		8000 00
207	Survey of MC Yamunanagar	Tift charge pay of Bituminous	10/75	625 00
208	do	do		2200 00
209	Sh S N Dhawan	Purchases	3/76	4812 00
210	- do	do		439 00
211	do	do	1/62	3500 00
212	Temple property Raja Sahib Jagadhri	1952 53	3/62	619 25
213	HSD Kamal	Supply of medicine	985	874 00
214	Owner of school of building in Raja Sahib	do-	36 24/62	432 00

215	Sh Prabha Singh Cost	Tele No 208	24/62	205 37
216	Telephone Deptt. Jagadhn		38/62	636 22
217	Sh S N Dhawan	Purchase of cement	69/64	625 00
218	The sec MC Jagadhri	Street light		177 00
219	do	Transport charges of Bituminous		3750 00
220	Chairman red Cross smiti			250 00
 221	The SDO PH YNR			436 00
222	The XEN PH Drainage Ynr			300000 00
223	do	W/s Sewerage	112/8/71	100000 00
224	do-		28/3/71	40000 00
225	do	W/s Sewerage		50000 00
226	do	do		60000 00
227	do			1000 00
228	do	For cement	65/9/77	1000 00
229	do	do	133/10/77	2560 00
230	do	do		4464 00
231	do	Adv To lighting pipe		50000 00
232	M/s Hindustan Store Coop Ltd	Supply of Bituminous		22500 00
233	SDM Construction PWD Ynr		15/12/7	2840 00
234	XEN PH Divn	MTC Charges W/c severage 1977/78		140000 00
235	SDO PWD B&R Jagadhri		3/2/78	3838 00
236	MD aggersain Committee Jagadhri		9/71 72	541 00
237	Sh O P garg Supdt M C Jagadhri	House tax	9/73 10/71	333 00 144 24
238	Tax supdt	House tax	10/72	10000 00
239	Tax XEN drainage Ynr	Const of flash	14/2/72	77500 00
240	Hindustan pvt Ltd Chandigarh	Supply of bituminous	15/2/7	
241	do	Kedı audıt 170 N - III	4/61 5/62	17281 08
242	Tendon gopal Ind Ltd	For supply of Bituminous	28/2/78	1393 41
243	Philips India Ltd New Delhi	For purchase of street light	17/3/78	253 38
244	do	Bill no 4666	03/03/78	2851 75
245	The XEN PH Divn Ynr	W/s	31/03/78	200000 0
⊢ −	do	do		6522 00
246	Sh S K Jindal MC Jagadhn	Purchase of tele No 24852	01/01/87	173 00
247		Purchase of furniture	07/04/78	5729 27

249	XEN PH Divn	Sewerage Scheme	By BT	65000 00
250	The SDO Ambala Cantt	Purchase of bitumen		7735 00
251	The XEN PWD Ambala Cantt	Supply of material	24/04/78	15651 03
252	The XEN PWD Ynr	Supply of 200N bag of cement		3115 00
253	The XEN Divn Ynr			50000 00
254	Cashier MC Jagadhri	Charger of bitumen		550 00
255	The SDO HSEB Jagadhri	Elc poll for Civil Line		677 00
256	Architedc Coment Co New Delhi	For supply of cement	30/08/78	19200 00
257	Gaında Mal Kalka	Supply of 48N cement	25/09/78	ı728 00
258	SDO HSEB Jagadhri	For 253 street lights	27/09/78	17620 00
259	The sec PH Kamal	20/3	20/10/78	50000 00
260	do	do	1978 79	50000 00
261	do	do	21/7/79	100000 00
262	do	20/3	01/09/79	100000 00
263	do	13/7/78	05/03/79	100000 00
264	The Sec haryana pollution control board	W/s Scheme	22/03/79	250 00
265	The XEN PH Divn Ynr	W/s Servage of	28/03/79	200000 00
266	The SDO PH Sub Divn	Cost of 200 bagsw cement	26/03/75	5438 00
267	The XEN PH Divn Ynr	MTC W/s Sewerages	28/03/79	70000 00
268	do	do	28/03/79	50000 00
269	The SDO PH Ynr	Purchase of 100 bags of cement	23/04/79	2719 20
270	The SDO PH B&R Ynr	Const of 200 bags cement	09/05/79	6333 47
271	The SDO Sub Divn N 173 Ambala	Purchase of 100 bags of cement	06/09/79	26928 00
272	The SDO PWD B&R Ynr	Cost Of 40 bags cement	12/07/79	922 35
273	The SEC MC Jagadhri	Yamunanagar	02/11/79	500 00
274	The SD PH Divn NI	Cost of BO	07/11/79	8777 70
275	M/s Gang Parkash Agency of India Ltd New Delhi	Supply of street lights	26/11/79	23973 00
276	The Asstt Co Ltd New Delhi	Cost of cement	27/11/79	4800 00
277	The SDO Project sub Divn Ynr	Cost of Bitumen	01/12/79	9043 00
278	M/s Goyal Kalba	Cost of cement	18/12/79	3840 00
279	CII Ltd	Cost of cement	262/80	5305 00
280	Bajaj Sales Corpn Ynr	Supply of street lights material	27/02/80	1143 33

281	The XEN Project divn PWD B&R YNR	Sewerage Scheme	27/03/80	100000 00
282	do	W/s	27/03/80	100000 00
283	The XEN PH Divn Ynr	мтс	31/03/80	57000 00
284	do	do	31/03/80	150000 00
285	M/s Bharat Petroleum Ltd New Delhi	Bitumen	31/03/80	140000 00
286	M/s Dalmia Const Ltd Sec MC Jag SN Dhawan	Purchase of cement	08/06/1990	24899 60
287	M/s Bhatat Petroleum Ltd New Delhi	Purchase of bitumen	22/07/80	64000 00
288	Cement Corp of India Ltd	Cost of 280 bags of cement		2518 00
289	HR Gandhi Adm MC Jagadhri		16/09/80	3375 00
290	The XEN PH Daivn Ynr		14/07/80	30000 00
291	do –		22/08/80	70000 00
292	do		22/09/80	130000 00
293	do	For Sewerage	21/04/81	37262 74
294	do	W/s		113000 00
295	The SDO Project Sub Divn & PWD B&R Ynr	Cost of 10 drains bitumen		4949 62
296	do-		24/08/81	4300 00
297	-do		16/09/80	300 00
298	do		16/09/81	7424 44
299	do			24492 91
300	Cement Corp of India Ltd	Cost of cement	16/10/87	3735 74
301	Adm M C Jag	Purchase of 500 N bags cement	16/10/81	16750 00
302	do	Purchase of bitumen	60/100	11000 00
303	Water pollution Board Haryana	Cost of water pollution		150000 00
304	The XEN PH PWD YNR	Sewerage of pipe	MTC Supply	2000 00
305	do	Amount MTC of W/s supply for 1981 82		22000 00
306	The XEN PH Divn Ynr	Amount MTC Sewerage	13/82	45000 00
307	-do	W/s Sewerage Scheme	208882	80000 00
308	The Water Pollution Board Haryana	Cost of water pollution	24/03/82	90000 00
309	The XEN PH PWD B&R YNR	For W/s Scheme	25/03/82	120000 00
310	The adm MC Jagadhri	Purchase of 700 bags cement	29/03/82	28000 00
311	SDO Project Sub Divn PWD B&R YNR	Cost of pipe line	28/04/82	3137 00

12	do			7364 50
13	The BDO Jagadhri			2310 00
14	The SDO	Cost of 50 bitumen		2676 70
		Cost of matador Ambala (Ambulance)	07/06/82	84894 70
16	The XEN PH Division Ynr	W/s Scheme		50000 00
	The SDO PH Division	For supply		50000 00
18	The SDO HSEB Jagadhri	Cost of street light		340 00
319	The XEN PH Division Ynr	W/s		50000 00
320	do	MTC W/c Scheme		50000 00
321	SDO Sub Division HSEB	Cost of street light		625 00
322	SDO Sub Urban Division HSEB	Lightening trans	24/852	5000 00
323	Sh Raj Kumar MC Jagadhri	Purchase of 500 N bags cement		22400 00
324	The XEN PH Division PWD B&R	20/03		50000 00
325	The Board Manager of India	6 18 ofo HMT Employees		6000 00
326	The SDO Project Sub Division Ynr	Purchase of 25 drum bitumen		12374 06
327	do	-do		12374 06
328	The SDO PWD	For road roller		2051 28
329	Sh Alam of the HSEB Project Ynr	Purchase 300		101970 00
330	Sec S N Dhawan MC Jagadhri	Purchase	10/81	60000 00
331	do	do		7896 00
332	Water Pollution Board H No	For 4/78 to 3/83		7896 00
333	Distt Red Cross Society Ambala			300 00
334	Sec MC Jagadhri			815 24 105 34
335	Oct Mohasın 27 MC Jagadhrı	Cr 16/48		444 96
336	The SDO HSEB Jagadhri			2331 00
337	SDO PH Divn Jagadhri	MTC of W/s Supply Scheme		20000 00
338	Asstt Executive Engg Sub	For street light points		1605 00
339	Director Local Bodies Haryana Chandigarh	On employees consultation		10000 00
340	The Asstt Executive Engg Electrical SDO HSEB	For installation of street lights Ambala Road		6000 00
341	The director Local Bodies	On W/s scheme 1984 85		10000 0

	Haryana Chandigarh			<u> </u>
342	The XEN PH Divn Ynr	W/s for 1984 85	31/03/1985	50000 00
343	M/s Bajaj Electrical New Delhi	Purchase of street lights points	68/88	32205 00
344	SDO PS YNR	Supply of bitumen	06/06/86	7749 72
345	Sh S K Jindal Ad MC Jagadhri	Tele No 24852	09/06/86	173 00
346	SDO HSEB Elec Jagadhn	For providing Street lights pints 93	25/05/87	49147 87
347	SDO PH Jagadhri	Pipe lind durga Garden of Slam	25/05/87	10000 00
348	SDO Sub Division HSEB Jagadhri	Providing street lights points		10748 00
349	XEN PH Division	Tube well durga garden		50000 00
350	Sh Gurdeep Singh H Tax Suptt Improvement Trust Jagadhri	N 1965 29/07/1994	V/s MC Jagadhri 10/88	3423 00
351	Thana Chhappar Pabni Kala	do	224/88	200 00
352	Thana Chappar	do	9/10	275 00
353	BDO Chhachhrouli	-do	14/10/88	275 00
354	Well Goden	-do	12/2	275 00
355	The XEN PH Division Ynr	Deptt Of Comm From Govt	By BT	6000 00
356	Director court Haryana 1074 75 Sector 22 B Chandigarh	TA/DA Sh Shiv Kumar Brij Bhushan Driver A R Saini som dutt Peon Shiv Kumar Pardeep Kumar Sha		70 00 25 00 80 00 60 00 69 00 20 00 420 00
357	The XEN PWD B&R division Jagadhn	Transfer of room W/s Durga Garden Jag Sanitation vide 11/102065 pvt 03/02/80		200000 00
358	M/s Hindustan Pvt Ltd Dinesh Goel President MC Jagadhri	CWN 6666/HR 02A		150500
359	THE Executive Engg (PH) Division Ynr	Transfer loan W/s Scheme loan sanctioned 43/02/90 dt 13/02/92		400000 00
360	do	Transfer of prviding S/w loar in New Colony n 43/06/90	1	200000 00
361	XEN PH Division Ynr	Transfer of Govt. Ioan sanctioned vide 43/02/90 sec 30/03/93 121 2/11/92 o 201 supply Jagadhri	f	250000 00

260	do	do		100000 00
362			As per say	100000 00
363	XEN PH Division Ynr	Transfer of govt loan sanctioned 42/02/90 3ci dated 22/01/92	order dated 11/03/90	100000 00
364	BDPO Chhachhrauli	Carfe charge		275 00
365	XEN Jagadhri Division PWD B&R Ynr Through Ieela JE MC Jagadhn	Advance for the purchase of Bitumen 25 drum		30730 00
366	Election Deptt Chandigarh			7594 47
367	do	Purchase of white paper for electron purpose 04/02/94	64/03/95	600 00
368	Election Committee Haryana Sh Brij Mohan Singh Clerk Jagadhri	T A Bill of Election aloty dt 10/94		366 00
369	do	T A Bill Brij Bhushan Driver		240 00
370	Ch Vijay Kumar S I			150 00
371	do	do		150 00
372	do	do		140 00
373	do	– do		150 00
374	do	do		65 00
375	do	do		70 00
376	do	do		150 00
377	do	do		143 00
378	do	do		345 00
379	do	do		45 00
380	do	do		4949 00
381	do	Purchase of stamp pad	As per Adm Order 30/03/98	99 00
382	do	do	do	80 00
383	Election Commissioner through Sh Vijay Kumar SI MC Jagadhri	Print of nomination paper	do	350
384	do	Photo state	do	43 75
385	Election Commissioner through Sh Vijay Kumar SI MC Jagadhn	Photo state	As pe rAdm order 30/03/98	70 00
386	-do	-do	-do	21 00
387	do	Paper duplicate 4		144 00
388	The XEN PH Division Ynr	Transfer of Govt Loan by BT for W/s in durga Garden aug on	N43/02/90	200000 00

389	do	Aug on 20/5 nala clean of Jagannath Road Scheme and Huda Colony	10/2	400000 00
390	XEN PH Division N 882/2808 dated 05/01/95	W/s		375000 00 100000 00 50000 00
391	Sh Gulshan Kumar clerk improvement Trust Jagadhri	17/01/96	13 / 94/95 cost of 25 No Road Election	7356 00
392	Election Commissioner chandigath	Bill 30/12/94 999 999 1004 995 994 992 1002 1001 1000 997	140 217 273 993 350 78 35 35 35 35 35 70 70	3136 00
393	Sh Nand Kumar President MC Jagadhri Dev Charges	Cost of Dt The D C Ynr Letter No 321/LFA dt 13/12/96	Order of DC Ynr Of 13/02/96 of EO order 23/02/96	45150 00
394	Election commissioner D&B Haryana Chandigarh	TA bill of Han Chand	As per order of EO dt 28/12/85	780 00
395	The XEN PH Division Ynr Sanctioned vide M/s Secy Board Haryana 8 2/23/05/62 PH/SB dated 13/12/95	Grant Sanctioned W/s Scheme Jagadhn	BT 22/01/96	120000 00
396	do	do		66000 00
397	do-	-do		90000 00
398	do	do		180000 00
399	Election Deptt Haryana Chandigarh	On election of Advance TA Smt Laltesh & Smt Madhoo	As per order of EO MC jagadhn dated 13/04/96	675 00
400	Election Deptt Haryana Chandigarh		As per order of EO	2558 00
401	Sh Ashok Kumar	Tehsildar jagadhri	As per order of EO dt	975 00

agadhri do	Tractor of insurance	Order of EO dt 28/03/97107 50 00 As per order of EO dt 10/04/85 As per order EO order Dt 30/05/97 23/04 02 97	4500 00 2500 00
Ram Kishor Driver W/s AEE HSEB Jagadhri Rg No 23 dt 04/09/97 on A/c polititing ndian Oil Corporation Mathura	Advance for the car HR 02 A 6666	of EO dt 10/04/85 As per order EO order Dt 30/05/97	2500 00
M/s AEE HSEB Jagadhri Rg No 23 dt 04/09/97 on A/c pol itting ndian Oil Corporation Mathura	6666	EO order Dt 30/05/97	
No 23 dt 04/09/97 on A/c pol itting ndian Oil Corporation Mathura	do	23/04 02 97	07005 00
			27905 00
	21/07/98	04/02/97	7947 00
	Grant of Sh OP Ratra OI		57027 00
Indian Oil corporation	Purchase of Bitumen	BT USN 603	1885 00
Surender Singh recovery of Ex Payment of Higher Standard pay Scale		396/23	7971 75
Harinder Singh Clerk Ex Payment of standard pay scale	01/01/94 to 31/03/99		7714 00
Sh Parveen Kumar o/B MC Jagadhri transferred by market committee Jagadhri	Recovery of excess payment of higher standard scale 01/05/99 to 31/03/99		8303 00
EO MC Yamunanagar	Grety of Sh Mittor Sain NOAM Jagadhri	1593 28 03 01	91705 00
Sarpanch MC Buria	Pension share of Tej Raj Clerk 12/07/96 to 15/07/97	18/12/2000	1490 00
MC Sadhoura	18/12/2000 Dhawan Ex Sec		859 00
Asstt Executive Engg Of HSEB	For providing street 01/2003		161920 00
Sh Om Parkash clerk (Retired) W No 8 patwarı Galı Radaur Ynr	Gratuity demand		7136 00
Indian Oil Corporation L O C Panipat	Purchase of Bitumen		648200 00
CTP Aa ADMMC Jagadhri Tel No 45808 Bill pending wide EO order dt 08/10/2003	Billed 288650 288660 288670 17186954 20157821 21641660 23245299 26711201	01/11/1992 01/11/1993 01/11/1993 11/09/1999 11/01/2000 11/03/2000 11/05/2000 11/09/2000 08/03/2003	1952 00 203 00 562 00 2523 00 1706 00 1058 00 251 00 1893 00 784 00
	EO MC Yamunanagar Sarpanch MC Buria MC Sadhoura Asstt Executive Engg Of HSEB Sh Om Parkash clerk (Retired) W No 8 patwari Gali Radaur Ynr Indian Oil Corporation L O C Panipat CTP Aa ADMMC Jagadhri Tel No 45808 Bill pending wide EC	Grety of Sh Mittor Sain N O A M Jagadhri Barpanch MC Buria Pension share of Tej Raj Clerk 12/07/96 to 15/07/97 MC Sadhoura Pension share of S N 18/12/2000 Dhawan Ex Sec For providing street 01/2003 HSEB Sh Om Parkash clerk (Retired) W No 8 patwari Gali Radaur Ynr Indian Oil Corporation L O C Panipat CTP Aa ADMMC Jagadhri Tei No 45808 Bill pending wide EO order dt 08/10/2003 Billed 288650 288660 288670 17186954 20157821 21641660 23245299	Sarpanch MC Buria

419	EO MC Jagadhrı	Amt for registration deed for 4 acres land in Khera Farm		225000 00
420	Gram Panchayat Bhatoli through Sh Mukesh Sharma ME	For purchase of land for ¾ tubewell in nala garh 15/08/04 W No 1		130277 00
421	Sh Mukesh Kumar Sharma ME MC Jagadhn	For registration of land 34		12000 00
422	PBE Complain G K Jagadhri Sh Mukesh Kumar Sharma Sh Manjeet Singh	2886+2886=5772		5772 00
423	EOMC thanesar Kuk	TA BNill mela Duty Sh Vijay Kumar Sl		472 00
424	do	TA BHill sunnder Kumar Jasbir Singh Jilla Singh Balinder Singh Jaspal	420 420 420 420 420 420 2100	2100
425	do	Mela duty TA Bill Sarwan Kumar Raj Pal	420 240 660	660
426	Mela officer kapal Mochan Bilaspur	Mela duty Roshan Lal Raj Pal Ombir	300 300 300 900	900
427	Sh Shiv Kumar Sharma Rent & Tehbazari Clerk MC Jagadhri	Arrear of electricity bill A/cn Jcc/14 1682 Buria Sarai Recovering	! 714 !! 1000 !!! 1000 !V 1000 3714	3714 00
428	The XEN Public health division II Ynr	For providing tubewell in 7/4 milk dairy		500000 00
429	Sh VK Singh Ex E O MC Jagadhri Gurgawa	Vide president order 29 07 04	Execute telephone charges for 05/04 to 06/04 07/04	4277 00
430	Assitt E E Sub Division Jagadhri	Advance for providing Nal Sh Ram D	8/4	84611 00
431	-do	do	8/5	81757 00
432	do	do	8/6	85366 00

		TOTAL	17816596 0	0
447	- Atopt	Medical Treatment advance for his son Akash Kamboj		
446	Ch	Regarding 41 Court case of dairy owners		471750 00
445	XEN PWD W/S sanitation Division II Yamunanagar	Repair of defective screening chamber		8200 00
444	XEN PWD B&R Division Yamuna nagar (CD 3)	Road cutting charges maharaja aggersain chowk	09/07	243000 00
443	Executive Engineer Public Health Division Ynr	Const cost Tile	03/07	25000 00
442	Executive Engineer PWD & B&R Division Ynr	B I Bill road Challan	01/07	75000 00
441	Chief election commissioner haryana Chandigarh	Vote list in election 2000 2001	7 Jan	3000 00
440	The Manager Bitumen sales Indian Oil Co Op Ltd Panipat through ME MC Jagadhri		11/6	27500 00
439	Tehsildar Election Yamuna Nagar	Advance for assessment and other material election 2005		28606 00
438	Advance to W/o Sh Jia Lala Rohila Rt Acctt For her treatment		5/5	10500 00
L37	Indian oil corporation ltd Panipat dt of supply for bitumen for repair of various 50 ltr & 20 ltr			25000 00
36	EO MC Yamuna Nagar	Amounting sanitary filling as leading as per Register page No 33(a) HSCB (HR)		
 35	Distt Election officer			300000 00
34	Executive Engg Cop Division V H B M N Jagadhri	Deposited estimate for providing slaughter house & LT Line		
-	Distt Red Cross Society Ynr Through Sh Mukesh Sharma ME MC Jagadhri	Advance for ICB		0000 00

Sd

Executive Officer Municipal Corporation Yamuna Nagar Jagadhri -Sd

Resident Audit Officer Municipal Corporation Yamuna Nagar Jagadhn

Appendix "H I"

As referred to Para 8 of Annual Audit Report Municipal Corporation Yamuna Nagar-Jagadhri for the Year 2012 2013

List of Temporary Advances pending against PWD & PH Deptt and Municipal Employees on 31/03/2013

Sr No	Name of department Employee	Purpose date of Advance	Amount
1	XEN PH Division Karnal	Balance of Advance for cost of in MT	983 00
2	XEN PH Division Karnal	BALANCE OF Advance for W S System in Sant Nagar	33278 69
3	XEN PH Division Karnal	For in T Well	2053 00
4	XEN PH Division Karnal	Auditification of T Well H T veg Mkt	2952 00
5	XEN PH Division Karnal	Balance of cost of W S in M Town (Rs 84004)	11553 69
6	XEN PH Division Ambala	Mte charges for W S Scheme 1964 65	31315 99
7	XEN PH Division Ambala	Auditrication for T Welli M Town	5986 00
8	XEN PH Division Karnal	Auditification for T Well M Town	5234 00
9	XEN PH Division Karnal	Balance advance of Executive of Outfall sewerage disposal Scheme (209164)	46399 70
10	XEN PH Division Kamal	Balance of advance of W S Scheme (20400)	8241 78
11	XEN PH Division Karnal	Balance of advance of T Well (62296)	4095 18
12	XEN PH Division Karnal	Advance of Mtc of W S scheme for the year 1965 66	130000 00
13	XEN PH Division Karnal	Mte charges of W S Scheme of in Town 1962 63	35553 00
14	XEN PH Division Kamal	Mte charges of W S SAcheme of in Town 1962 63	28850 00
15	XEN PH Division Kamal	Balance advance of system in santpura (10506)	17715 00
16	XEN PH Division Kamal	Balance advance of W S Scheme (380387)	50000 00
17	XEN PH Division Kamal	Execution of out fall sewerage disposal (Rs 71880)	21980 00
18	XEN PH Division Ambala	Laying pipe	28676 00
19	XEN PH Division Ambala	Mte charges of water supply scheme 1968 69	80000 00

0	XEN PH Division Ambala	Spl Repair of tube well		26605 00
1	XEN PH Division Ambala	Laying pipe line in		10000 00
	XEN PH Division Ambala	Laying pipe line in		80000 00
3	XEN PH Division Ambala	Mte charges of W/s Scheme		150000 00
24	XEN PH Division Ambala	Providing tube well in Town T/Well No 2		49736 00
 25	XEN PH Division Ambala	Providing tube well in town T/well No 3		49736 00
 26	XEN PH Division Ambala	Providing tube well		64579 00
27	XEN PH Division Ambala	Mte water supply for the year 1969 70		200000 00
28	XEN PH Division Ambala	Mte water supply for the year 1969 70		34714 00
29	XEN PH Division Ambala	Providing diesel Engine in tube well		47880 00
30	XEN PH Division Ambala	Mte charges W/s scheme 1971 72		250000 00
31	XEN PH Division Ambala	Providing sewerage scheme in M Town		150000 00
32	XEN PH Division Ambala	Mte charges of W/s scheme 1972 73	114 7/72 66 8/72	200000 00
33	XEN PH Division Ambala	Execution of Sewerage Scheme (4234170)		300000 00
34	XEN Court division Jagadhri	Construction	<u>119</u> 1/73	20500 00
35	XEN court division Jagadhri	Additional alteration in Old aniltand Building	9 <u>5</u> 3/73	18670 00
36	XEN PH Division Ambala	Exaction of sewerage of (4234170)	<u>53</u> 3/73	48000 00
37	XEN PH Division Ambala	Mte of water supply scheme	126 1/74	250000 00
38	XEN PH Division Ambala	Exaction of sewerage (4234170)		210000 00
-	XEN PH Division Ynr	Advance of W/s Scheme		400000 00
39	Vor	W/s Scheme (5397 Govt)		20000 00
40		Advance of exeation of W/s Scheme (5397)Lac	1 <u>55</u> 12/75	500000 00
42	XEN PH Division Ynr	Advance	77 1/78	14000 00

	T			
43	XEN PH Division Ynr	Mte charge of W/s Scheme 1977 78	<u>323</u> 3/78	150000 00
44	XEN PH Division Ynr	Advance for execution of W/sscheme (5397Lac) out of loan	322 3/78	400000 00
45	XEN PH Division Ynr	For carrying out sullage from Y gali disposal work grant B T of AlO Jagadhri 24/9/78		30000 00
46	XEN PH Division Ynr	Advance for Y Gali Disposal work Execution of W/s Scheme in Partap Collage (500)	48 3/78	46000 00
47	XEN PH Division Ynr	Advance for W/s scheme (5397Lac) in devi mandir street	68 10/78	47000 00
48	XEN PH Division Ynr	Advance for W/s Scheme pipe line in Shivaji Park main School	<u>69</u> 10/78	2000 00
49	XEN PH Division Ynr	Balance payment of Mte of W/s	<u>196</u> 3/79	500000 00
50	XEN PH Division Ynr	Advance for S scheme by BT grant against 27 12 78 42 34 L4 Scheme		33000 00
51	XEN PH Division Ynr	Advance for sewerage MM 22 Scheme Rs 3292Lac		114000 00
52	XEN PH Division Ynr	Advance for sewerage scheme of town 42 34 Lac out of loan of Rs 12 Lac	<u>82</u> 6/79	200000 00
53	XEN PH Division Ynr	Advance for sewerage scheme of town 42 34 Lac out of loan of Rs 12 Lac	BY BT	130000 00
54	XEN PH Division Ynr	Advance for sewerage scheme of town 42 34 Lac out of loan of Rs 12 Lac	BY BT	130000 00
55	XEN PH Division Ynr	Advance for S Scheme in Town out of Lass Rs 6 Lacs	<u>102</u> 3/80	200000 00
56	XEN PH Division Ynr	Depart balance of payment of W/s for 1978 79	<u>99</u> 1/80	300000 00
57	XEN PH Division Ynr	Advance against Mte of W/s Scheme loan against LTC	<u>204</u> 3/80	210000 00
58	XEN PH Division Ynr	Advance against Mte of W/s Scheme loan against LTC Tejpal Patel Nagar	<u>30</u> 6/80	40000 00
59	XEN PH Division Ynr	Advance for by BT W/s Scheme (53 87Lac)	By BT	130000 00
60	XEN PH Division Ynr	Sewerage scheme 42 34 Lac	<u>167</u> 11/80	200000 00

	XEN PH Division Ynr	Sewerage actions	9 <u>7</u> 3/81	200000 00
2	XEN PH Division Ynr	Providing of billing of city centre lake	4/82	17312 00
3	XEN PH Division Ynr	Advance for W/s line in Luxmi Nagar	9/82	20672 00
4	XEN PH Division Ynr	Replacement of G>I> pipe in Gali No 1 Radaur Road	12/82	4500 00
5	XEN PH Division Ynr	Replacement of gi pipe in gali No 1 radaur road	ву вт	80000 40000
6	XEN PH Division Ynr Original Work Govt Loan	Replacement of gi pipe in gali NO 1 radaur Road	<u>162</u> 4/83	120000 00
 67	XEN PH Division Ynr Original Work Govt Loan	Advance for 36 Sewerage Yamuna nagar Recent from Govt one lac	<u>162</u> 4/83	6000000
 68	XEN PH Division Ynr Onginal Work Govt Loan	Advance for against W/s out of Loan of LTC	<u>72</u> 7/83	500000 00
	XEN PH Division Ynr Onginal Work Govt Loan	On Account of Loss rebate of		2846 00
70	XEN PH Division Ynr Original work Govt Loan	Advance by BT in R/o Grant recount for Urban Sewerage4 Scheme from Sanitation Board Hr vide memo no 8082/1069 PH (813) dt 17/06/83 objective 45 dt 26/02/84		40000 00
71	XEN PH Division Ynr Onginal work Govt Loan	Sewerage		8650 00
72	XEN PH Division Ynr	Advance for laying sewer line in New Market	3/86	19500 00
73	XEN PH Division Ynr	Advance for W/s out of Loan of Rs 14 00 Lacs	3/86	75000 00
74	XEN PH Division Ynr	Advance for Tubewell	3/87	200000 00
74 75	XEN PH Division Ynr	Advance of Diesel	86 4/87	4000 00
76	XEN PH Division Ynr	Providing W/s Line in Ravi Dass Colony M T Nagar Shastri Colony	5/87	19200 00
77	XEN PH Division Ynr	Providing W/s Line in Ravi Dass Colony M T Nagar in Hari Nagar	6/87	50000 00
78	NEN PH Division Ynr	Providing W/s Line in Ravi Dass Colony MT Nagar in Shivaji Mkt Area	6/87	16500 00
79	XEN PH Division Ynr	Providing W/s Line in Ravi Dass Colony M T Nagar in professor Colony	7/87	31000 00

80	XEN PH Division Ynr	Providing W/s line in Chandpur Area	12/87	40000 00
81	XEN PH Division Ynr	Providing W/s line in Chandpur Area	2/88	17500 00
82	XEN PH Division Ynr	Providing W/s line in Chandpur Area		37900 00
82 A	XEN PH Division Ynr	Providing W/s line in Chandpur Area	3/87	45000 00
83	XEN PH Division Ynr	Advance for W/s in Vishnu Nagar		120000 00
84	SDO OP Sub Div No II HSEB Ynr	Cost of	140 1/74	86 00
85	SDO OP Sub Div No II HSEB Ynr	Providing temporary cubicle of disposal work in Yamuna Gali	126 5/76	6935 00
86	SDO OP Div MT HSEB Ynr	Advance for injustified amount 23 No SL point in Adarsh Nagar	10/82	581 00
87	SDO OP Div MT HSEB Ynr	Providing of No SL point in Gulab Nagar		629 00
88	SDO OP Div MT HSEB Ynr	Providing of No SL point 4 Nos put in Camp		372 00
89	SDO OP DIV MT HSEB Ynr	Advance for hat line charges in T/Well	4/85	22428 00
90	SDO OP DIV MT HSEB Ynr	Unjustified amount for prov Add SL point in Gulab Nagar	1/86	808 00
91	SDO OP DIV MT HSEB Ynr	Unjustified amount for Prov Add SL point in Veena nagar	5/86	225 00
92	SDO OP DIV MT HSEB Ynr	Unjustified amount for Prov Add SL point in Camp	5/86	913 00
93	SDO OP Div MT HSEB Ynr	Unjustified amount for Prov Add SL point in Camp	i	2602 00
94	SDO HSEB Int Area Ynr	Add SL Point	3/87	8000 00
95	SDO HSEB MT Ynr	Add SL Point		235 00
96	SDO HSEB No 1	Add SL Point		241 00
97	AEE HSEB Ind Area Ynr	Add SL Point	5/87	4791 00
98	AEE HSEB No I Ynr	Add SL point in Jamuna Gali		9041 00
99	-do	Add SL Point in Ranjeet Nagar		4317 00
100	SDO HSEB MT Ynr	Providing SL point 20 Nos in GTB Nagar	6/87	5117 00
101	do	Shelling of pole near Lal Dwara Mandir	7/87	2490 00

12	AEE HSEB Ind Area Ynr	Add SL point in Kamla Nagar Sant Nagar		1008 00
		Advance for Add SL Point		1115 00
03	SDO OF Sub Sit 1 th		2/88	17556 00
04 05	SDO OP MT Ynr - do -	16 Nos Add SL point in Anand Colony	2/88	11545 00
06	SDO HSEB Ind Area Ynr	13 Nos Add SL point in Hamida Colony	3/88	2194 00
		15 Nos	3/88	2138 00
07 108	do MT	Add SL point 90 Nos in professor colony	3/88	28265 00
		6 Nos in Tagore Garden	6/88	7121 00
109	-do	6 Nos in Tagore Garden	3/88	24420 00
110 111	do do	7 Nos Add SL point in Chopra Garden	6/88	716 00
112	SDO HSEB MT Ynr	7 Nos Add St. point in Bhatia Nagar	6/88	1850 00
113	AEE HSEB Sub Div I Inds Area Ynr	7 Nos add SL point in Dashmesh Colony		2990 00
114	Linds	7 Nos Add SL point in Lajpat Nagar		5577 00
115	LIGER Cub Day Linds	9 Nos SL point in Old Hamida	1	3492 00
116	LIGHT Cub Day Linds	24 Nos in Vishnu Nagar Chopra Garden	10/88	
-	(DAD) Kamal	Balance advance SR		990 81
117	- TURE (DSD) logadhri	Cont of shop in workshop road	125 3/73	49000 00
11	9 SDO PWD (B&R) Karnal	CONST OF New Fire Brigade	<u>126</u> 3/73	49000 00
12	SDO PWD (B&R) Karnal	Const of shop near paper N Gali	Aill <u>124</u> 3/73	49000 00
12	Engg In Chief PWD (B&R) H Chandigarh	Advance for const of solution of city centre vide adm order excess amount paid dt 21 05 93	on or	16113 00
1:	22 XEN Imgation Dadupur	Advance for filling in city centre	140 6/81	
-	23 Controller stationary pb Chd	Balance const. of stationar	у	110 00
\vdash	24 Deam of Hygine Vaccinator	Balance const of Vaccinat		193 24
1	institute Amritsar Controller pp Hr Chd	Balance Const of Stationa of 1967 68	ıry	850 68

126	Haryana Dairy Development Form Ambala	For this supply of Milk	235 10/76	5000 00
127	Gram Panchayat sasouli	Demand for line charges of SL point for dt 8/78 to 9/79	4/81	109 59
128	Haryana tourisam Corporation Chd in thought ME	Advance for providing charges of stadium in city centre	<u>5/81</u>	5000 00
129	Distt Election Office Ambala	Truck call charges in election	5/82	388 00
130	Chief Secretary Hr Govt	To attend the SDO Civil Palwal Depute inquiry in case of Tara Chand	<u>5/82</u>	102 50
131	Tehsildar Election Ambala	TA Bill of KL Bansal 252 dt 26 05 82	6/82	82 50
132	Tehsildar Election Ambala	TA Bill Sh Krishan Chand Clerk dt 08/07/82	7/82	21 30
133	Tehsildar Election Ambala	TA Bill Sh Krishan Chand Clerk dt 8/7/82	6/82	14 20
134	Administrator MC ambala City	Advance for purchase of MT Cement allotment	184 5/83	1725 00
135	Director Local Bodies Hr Chandigarh	Cost of purchase of M Oil for car No HYA - 2214 of DLB Hr order dt 23 06 83	<u>233</u> 6/83	259 14
136	Director Local Bodies Hr Chandigarh	Cost of HSD on dt 26 06 83 For car No HYE 60 order of Add Caring 38 leter petrol 1/2M Oil	234 6/83	235 89
137	AEE HSEB MT Sub Division Ynr	Removal of slay wire in Rana Partap Park	6/96	1823 00
138	Director Local Bodies Hr Chandigarh	Advance for filling in feliat on 4/12/83 to 7/12/83	12/83	527 54
139	M/s Hindustan Petroleum Co Op Ltd Chd	Advance for purchase of 50 MT Biturnen	275 3/86	27447 90
140	M/s Hindustan Petroleum Co Op Ltd Chd	Advance for purchase of 26 MT Bitumen		80000 00
141	Forest Range Office Jag	Purchase of 520 Cut Fule	<u>223</u> 3/87	22843 00
142	Forest Range Office Jag	Purchase of 520 Cut Fule	3/87	0 40 00
143	Forest Range Office Jag	Purchase of 520 cut Fule	<u>5/87</u>	22843 40
144	Cess Fee for 1985 86 water pollution Board		<u>41</u> 7/87	250 00
145	Cess Fee for 1985 86 water pollution Board	Appeal for a water pollution board	<u>35</u> 7/87	50 00
146	Hindustan Petroleum Corporation Mathura	Purchase of 6 61 MT Bitumen	2/88	1648 15

47	Hindustan Petroleum Corporation Chandigarh	Advance for purchase of Stumen out o 2 50 Lac	/88	17189 00
48	Meduaton Potroleum	Advance for purchase of Brumen out o 2 50 Lac	1/88	40000 00
49	Undusted potroleum comoration	Advance for purchase of Brumen out o 2 50 Lac	12/88	43020 00
150	Linduster petroleum corporation	Advance for purchase of Brumen out o 2 50 Lac	3/ <u>89</u>	67000 00
151	Hindustan petroleum corporation chandigarh	Advance for purchase of Bitumen out o 2 50 Lac		20000 00
152	ADFO MC Ynr	Advance for payment of T No 101	2/80	302 55
153	ADM MC Ynr	For light replacement		150 00
154	Oct supdt MC Ynr	Repair of car and purchase of petrol		500 00
155	OCT Supdt MC Ynr	Repair of car and purchase of petrol		50 00
156	ME MC Ynr	Balance cost of bitumen		287 00
157	ME MC Ynr	Advance cost of cestain		800 00
158	ME MC Ynr	Advance cost of Bitumen		500 00
159	ME MC Ynr	Advance cost of Execution of work		2°21 61
160	Sh Ajit Singh CSI MC Ynr	Advance for an alyiet se of samp0le	<u>36</u> 12/77	422 00
161	Secy MC Ynr	Advance for postage stamp for office use	<u>62</u> 12/77	100 00
162	Sh Sumer Chand Gupta SO MC Ynr	Payment of jurisdiction in case of court add Judge Ambala	117 2/78	9245 00
163	Adm MC Ynr	Advance for making to safai karamchari @ Rs 50/	<u>117</u> 2/79	34000 00
164	Adm MC Ynr	Advance for T No 67 A 1597	207 1/80	442 00
165	Sh S N Sidhu Secy MC Ynr	Exp Of Republic day 26 01 1980	-	300 00
166	Sh S N Sidhu Secy MC Ynr	Advance	<u>219</u> 2/80	220 00
16	7 Sh S N Sidhu Secy MC Ynr	Advance for payme3nt of T No 799	5/80	66 50
16 A	7 Sh S N Sidhu Secy MC Ynr	Advance for payment of bill of Sh R K Mehta Driver	61 6/80	470 00
16 B	7 Sh S N Sidhu Secy MC Ynr	Advance for payment of T No 1602	<u>51</u> 9/80	216 00

168	Octorol Supdtt MC Ynr	Advance for purchase of K oil	101 11/80	90 00
169	Secy MC Ynr	Advance TA from Ynr To Narayangarh	<u>269</u> 12/80	35 70
170	Secy MC Ynr	Book for CSR for Office	<u>62</u> 1/81	250 00
171	Secy MC Ynr	Book of CSR plan of city centre	<u>173</u> 2/81	6000 00
172	Secy MC Ynr	Trunk call charges of TN 67	<u>199</u> 3/81	27 00
173	Secy MC Ynr	Trunk call charges of TN 799 1597 16 01 81	24/4/81	70 75
174	Secy MC Ynr	Trunk call charge 67 2728110 26615	<u>129</u> 4/81	18 00
175	Secy MC Ynr	Demand for TN 67 16 05 87 to 15 06 87	<u>7/81</u>	15 00
176	Adm MC Ynr	Advance for Harbajan Singh AG Hr in case of 1479 of 1981	<u>71</u> 12/81	1700 00
177	Secy MC Ynr	Payment of T Bill of T No 1602	<u>181</u> 12/81	178 00
178	Secy MC Ynr	Balance payment of T No 798	2/82	20 50
179	Adm MC Ynr	Repair charges of RJC 946	_	12444 81
180	Adm MC Ynr	Advance of purchase of cost	4/82	1185 00
181	Secy MC Ynr	Trunk call charges of T No 1406 No 567376	6/82	16 00
182	Adm MC Ambala city	Advance for purchase of 480 bags cement	8/82	816 00
183	Adm MC Ambala City	Advance for purchase of 480 Bags cement	9/82	840 00
184	Octori Supdtt MC Ynr	Payment to Dr Singhavi Supreme Court of India New Delhi	9/82	10000 00
185	Octori Supdtt MC Ynr	Payment to Dr Singhavi Supreme Court of India New Delhi	9/82	3000 00
186	Adm MC Sonipat	Payment of TA Bill of Sh Bhagwan Singh Supdtt 5 6 7/82	7/82	75 40
187	Adm MC Ambala City	Purchase of 24 bags cement	10/82	840 00
188	Adm MC Ambala City	Purchase of 100 bags cement		9050 00
189	Avtar Singh Clerk MC Ynr	Less Gedit of Rent & Tehbazari		19 00

90	Secy MC Ynr	Advance		500 00
91		VOAGING IOI GILOIGINIOG TOTAL	1/83 1/92 	480 00 1020 00
92	ADFO MC Ynr	Petty repair of Viol		500 00
93	SK Goel JE MC Ynr	Advance for purchase of Bihemen XEN PWD B&R	12/86	14632 70
94	Sh R M Bhardwaj ADFO MC Ynr	Advance for paronace of the	188 7/87	122159 44
195	Sh OP Verma SI Transfer adjusted vide EO Order letter no 21 dt 03 04 2000	Advance for repair or mozia.	10/88 11/92 	500 00 500 00
196	Stm Neelam P Kashna HCS CEO MC Ynr	LTC		1000 00
197	Sh Man Mohan Rai Verma OS	Advance for repair of jeep 5551	3/89 	2000 00
198	XEN PH Div Ynr	Advance for providing S Line in Sham Nagar	5/86	9800 00
199	M/s Hindustan petroleum Corp Chandigarh	Purchase of Bitumen	134 5/89	90000 00
200	AEE HSEB Indst Area Ynr	8 No S L. Points Colony Lajpat Nagar	5/89	1958 00
201	SDO HSEB MT Sub Division	13 Nos Add S.L. Point in M.T.	6/89	755 20
202	SDO HSEB MT Sub Division	25 Nos Add S L. Point in Tilak Nagar	6/89	14233 00
203	SDO HSEB MT Sub Division	62 Nos Add S L point in	6/89	35940 00
204	AEE HSEB Sub Div No 1 Ynr	16 Nos Add S L point in veena nagar camp	7/89	16005 00
205	AEE HSEB Sub Div No 1 Ynr	15 Nos Add S L points in Veena Nagar	7/89	10925 00
206	AEE HSEB Sub Div No 1 Ynr	15 Nos Add S L points in Veena nagar	7/89	2372 00
207	AEE HSEB Sub Div No 1 Ynr	6 Nos Add S L points in Balmiki Basti Old Hamida	8/89	1081 00
208	AEE HSEB Sub Div No 1 Ynr	24 Nos Add S L points in Anand Colony	8/89	1048 00
209	SDO HSEB MT Ynr	4 No S L points in camp	9/89	580 00
210		6 Nos Sodium in W No 1 14 16	9/89	870 00
211	Hindustan Petroleum Corp Ltd Chandigarh	Advance for Bitumen	11/89	135000 00
212		Advance for purchase of Daily Caluste	y 1/90 	1000 00

237	SDO HSEB MT Ynr	1/92	2/92	1109 00
236	M/s Hindustan Petroleum Pvt Ltd Chandigarh	Advance for mellim road in W No 22 Rs No 15C 23 29-06 90 & 34 dt 30 11 901/92	3/91	40000 00
235	SDO Phone Ynr	Advance for new Telephone Connection at Octorol Supdit	3/91	6000 00
234	XEN Public Health Ynr	Advance for shifting of WS Line near By Pass Sahampur Kurukshetra Road Res No 18 dt 27 02 91	3/91	58000 00
233	m/s Hindustan Petroleum Pvt Ltd Chandigarh	Advance for purchase of Bitumen	3/91	75000 00
232	XEN PWD PH Ynr	Advance for TW II Vide No II dt 22 03 91	3/91	16000 00
231	SDO HSEB MT Ynr	7 Nos SL Point in Dhram Pura	3/91	1371 00
230	SDO HSEB MT Sub Div Ynr	Unjustified amount for 2 SL Point in Azad Nagar	2/90	2632 00
229	M/s Hindustan Petroleum Pvt Ltd Chd	Advance for Bitumen	9/90	70000 00
228	XEN PH DIV No 1 Ynr		9/90	283000 00
227	SDO HSEB MT Ynr		6/90	1271 00
226	Sh VK Sharma T Supdtt MC Ynr		6/90	500 00
225	SDO HSEB MT Ynr	Unjustified amount for 4 Nos SL points in Raghunath Puri	6/90	709 00
224	M/s Hindustan petroleum Corp Lts Chandigarh	Purchase of Bitumen	5/90	60000 00
223	SDO OP Sub Div MT Ynr	7 Nos SL points in P Colony	5/90	3660 00
222	SDO OP Sub Div MT Ynr	12 Nos SL Points in Azad Nagar	5/90	9732 00
221	SDO OP Sub Div MT Ynr	18 Nos SL Points	5/90	904 00
220	SDO OP Sub Div MT Ynr	4 Nos SL Points	5/90	6425 00
219	SDO OP Sub Div MT Ynr	Sodium in P colony	5/90	201 00
218	SDO OP Sub Div MT Ynr	18 Nos Add SL point in Madhu Colony	5/90	6676 00
217	SDO Public Health	Repair of Hydarntt	4/90	800 00
216	XEN PH Ynr	Advance for Add T Well in by BT	3/90	300000 00
215	do	Advance for bitumen	3/90	60000 00
214	M/s Hindustan Petroleum Corp Ltd Chandigarh	Advance for bitumen	1/90	45000 00
213	SDO HSEB Sub Div MT Ynr	2 Nos S L points in Tilak Nagar	1/90	510 00

- T	SDO HSEB MT Ynr	4 Nos SL Point in Azad Nagar	2/92	1532 00
38	SPO LISER MIT 1111	Advance for providing 3 SL Point in azad Nagar	2/92	2198 00
39	XEN PH Ynr	Providing WS in prem nagar	By BT ON 312 03 92	200000 00
240	XEN PH Ynr	Providing WS in Vishnu Nagar	By BT ON 31 03 92	200000 00
241	XEN PH Ynr	Providing WS in Vishnu Nagar	By BT ON 31 03 92	300000 00
242	XEN PH Ynr	For Add Tubewell in Camp Area	By BT on 31 03 92	400000 00
243	SDO HSEB MT Ynr	Advance for 15 Nos SL Point in Yogesh Nagar	9/92	6680 00
244	सयोजक सचिव राष्ट्रीय फुटबाल प्रतियोगिता एव खेल कूद युवा कल्याण अधिकारी यमुनानगर	Demand of T No 20972	9/92 Shifty charges of truck call	1200 00 1128 00
245	XEN PH Div 1 Ynr	Providing WS line in Shivaji Park Area Res No 75(2) dt 30 07 92	9/92	62675 00
246	XEN PH Div 1 Ynr	Advance for Division of Surcharge drain rom Jamuna Gali to WJC Religious Ghat Res No 75 dt 30 09 92	11/92	93250 00
247	Sh S C Jain DDPO	do		13334 00
248	CUOTE Out Dry MT Ver	8 No Add SL Points on Gobindpuri Road	2/93	11971 00
249	XEN PH Sub DIV MT Ynr	For WS East Bhatia nagar F Colony Ynr	By BT on 9 00 93	
250	XEN PH Sub Div MT Ynr	W S Camp Area	By BT on 09 03 93	100000 00
25	1 XEN PH Sub Div MT Ynr	W S ın Vıshnu Nagar	By BT on 09 03 93	
25	2 XEN PH Sub Div MT Ynr	W S for new developed colony		750000 00
25	3 XEN PH Sub Div MT Ynr	For water supply	By BT on 08 04 93	
	54 XEN PH Sub Div MT Ynr	For W S	Do	200000 00

255	Executive Engineer PH Div 2 Ynr	Laid down sewerage line in Chopra garden Madhu 10th finance Commission vide DC No 25 dt 02-02 98		181000 00
256	SDO HSEB MT Ynr	5 No St. Point in Sharma Garden	7/93	2321 00
257	XEN PH Sub Drv 1 Ynr 8/82/2521 30 PH/CB II DT 31 02 93	For surcharge	By BT on 22 03 94	2200000 00
258	do	For surcharge	By BT on 22 03 94	200000 00
259	do	For special repair Estimate	By BT on 22 03 94	125000 00
260	do	For water supply	By BT on 22 03 94	2530000 00
261	AEE OP Sub Div MT Ynr	8 Nos Add SL points on Gobindpun Road	7/94	12323 00
262	The Director Local Bodies Hr Chandigarh	On account of TA/DA Bill of sh Hans Rai FM 20/1/94 to 18/8/94	3/94 11/94	733 50
263	The Director Local Bodies Hr Chandigarh	On account of TA/DA Bill of Sh Parveen Kumar FM 20/1/94 to 8/2/94	3/94 11/94	633 50
264	The Director Local Bodies Hr Chandigarh	On account of TA/DA Bill of Sh Nirmal Singh 20/1/94 to 18/2/94	3/94 11/94	1083 50
265	The Director Local Bodies Hr Chandigarh	On Account of TA/DA Bill of Sh Naryain Singh 20/5/94 to 18/6/94	11/94	1117 00
266	The Director Local Bodies Hr Chandigarh	On account of TA/DA Bill of Sh Santokh Singh		1222 00
267	The Director Local Bodies Hr Chandigarh	On account of TA/DA bill of Sh Harbans Singh 21/7/94 to 19/8/94	11/94	1117 00
268	The Director Local Bodies Hr Chandigarh	On account of TA/DA Bill of Sh Kamail Singh DIO 7/3/94 to 28/3/94	9/94 51 of 11/94	837 00
269	The Director Local Bodies Hr Chandigarh	On account of TA/DA bill of Sh Shakti Shyam DIO 28/3/94 to 22/4/94	9/94 52 of 11/94	977 00
270	The Director Local Bodies Hr Chandigarh	On account of TA/DA bill of Sh Prem Singh DIO 22/4/94 to 20/5/94	9/94 52 of 11/94	1082 00
271	M/s Hindustan petroleum Corp Ltd Chandigarh			86613 00

72	Municipal Engineer MC Ynr	Telephone bill dt 1/5/94 to 1/9/94	6	697 00
73	Executive Officer MC Ynr	1 NO 23///	22/8/94	155 00 306 00 100 00
73	State Election Commission Hr Chandigarh		rent	7429
74	The Director Local Bodies Hr Chandigarh	TA/DA of Nirmal singh Karnail Singh Harbans ii & Santokh Singh		3971
275	State Election Commission Hr Chandigarh	Election Exp Charges of publicity advertisement fee mike charges		1550 00
276	President NAC Jagadhri Workshop DC memo No 5431 LFA dt 8/2/95	Payment o salary to Smt Subhash Rani Ex President NAC Jagdhri workshop		29000 00
 277	AEE OP Sub Drv HSEB Indst Area Ynr	Advance on amount of realignment of 11 KW/LT line power over the aggarsain chowk Ynr	9/95	23862 00
278	Sh S C Jain DDPO Ynr Through DC Ynr	Telephone charges for the period 1/10/92 to TNo 25/1/97		13334 00
279	AEE HSEB Sub Div MT Ynr	Advance against electric bill of SL6 for the month of 12/95	12/95	285493 00
280	Sh Naresh Shama president MC Ynr	Excess local call of T No 23499 bill dt 1/3/96	5/96 S Tax	1267 87 70 00 1337 87
281	do	do	5/96 S Tax	1315 00 66 00 1381 00
282	The Director Local Bodies Hr Chandigarh	TA bill of Sh Harbans Singh II 22/3/95 TO 23/4/95		1226 00
283	- I Dadon Hr	TA bill of Sh. Nirmal Singh D/o 23/4/95 to 23/5/95		1156 00
284	a to America	Repair and spare part of jeep No HR 01C 702 requisition daily strike period	Stock register page No 196/6 2 97	1524 00
285	Deputy Director Fishery Deptt Ynr	Repair and spare part of jeep No 8901 requisition daily strike period	Stock register page No 192/4 2	

286	M/s Hindustan Petroleum Pvt Ltd Chd Through Sh YP Aggarwal ME MC Ynr	Advance for purchase for bitumen	272/2 97	3497 00
287	Deputy Director Animal Husbandiry Ynr	Replacement of	3/97	495 00 150 00 645 00
288	XEN PWD Public Health Model town Ynr Through Sh YP Aggarwal ME MC Ynr	For laying sewer out water line	8/12/97	55000 00
289	Sh B L Bishon Telephone No 29333	Ex EO		3184 00
290	Advance in form of Secy for me payment of petrifaction fee for training 2 days under the Mumbai Inds At Delhi		23/8/99	4200 00
291	Sh Sher Singh FSO for passing of Fire Brigade vehicle		11/10/99	35850 00
292	The Director Local Bodies Hr Chd Through Sh Brij Bhushan jeep driver MC Ynr	Advance for HSD of jeep No hr 02 154 vide memo no TR 99/PA/DLB 14164 dt 24/12/99 of DLB Chd	12/99	5000 00
293	The Director Local Bodies Hr Chd Through Secy Sh JL Batra MC Ynr	Advance for HSD for jeep No HR 02 0154 vide memo no FA/20001 6392 dt 9/2/2000	1/2000	5000 00
294	Divya Himachaí Parkashan rit Ltd Through Sh B L Bishnoi EO MC Ynr	Advance charges	8/2000	500 00
295	LTC of India Karnal	GIS/Death claim Smt Bohti Devi S K Cheque No 238008/19 12 97	_	5000 00
296	Executive engineer PWD B&R Ynr	For complaint of work in adarsh Nagar W No 16 out of DP grant		45000 00
297	Executive engineer PWD B&R Ynr	For const of work out of sakar aplain darveen 31 00 lacs		400000 00
298	Executive engineer PWD B&R Ynr	Cost of work out of IDSMT grant		819000 00
299	Executive engineer PWD B&R Ynr	Cost of work out of 11th Finance Commission		416935 00
300	Executive engineer PWD B&R Ynr	Cost of work out of MC fund		11181 00
301	XEN B&R demand Rent vide EO order dt 9/9/02	510 Lt HSD against R No 28 dt 13/1/2000		5100 00
302	Adm SDM Gopal Maichand demand rent vide EO order dt 9/9/02	40 Lt HSD against R No 28 dt 13/1/2000		600 00

	in compliance of Audit Req No 21 for the year 1970 71 recovery under pure found acctt Demand renewal by EO order dt 14/02/03 CMO Ynr C/o DHS Hr Chd				1	9389 00
	XEN PH Div 2 Ynr	Eng	g Exterminator in Colony Nagar	By on 23/	BT 7	750000 00
05	XEN PH Div 2 Ynr	Pro	oviding Sewer in professor lony Ynr	By on 23/	BT 01/02	340000 00
306	XEN PH Div 2 Ynr	An Ya	g Ex Of W/sin Colony Imuna Nagar	on		1500000 00
307	XEN PH Div 2 Ynr	Pr	oviding & Installation of Well in Munda Mazra	on	BT /02/02	300000 00
308	XEN PH Div 2 Ynr	ΙН	roviding W/s in part of rbanspura and Joginder agar Ynr	or	/ BT 1 3/02/02	€0000 00
309	XEN PH Div 2 Ynr	a	nstallation of Tubewell gainst abounded T Well 8 i 'amuna Nagar	n of	y BT n 8/02/02	
310	XEN PH Div 2 Ynr	la	nstallation of Tubewell igainst abounded T Well 8 i Yamuna Nagar	n l o	y BT n 8/02/02	
311	XEN PH Div 2 Ynr	1	Ang ISI Sewer Veena Naga	lo	By BT on 08/02/02	
312	XEN PH Div 2 Ynr		Providing Sewerage Facilitis in Joginder Nagar part of Harbanspura Indira Puri Krishan Nagar part of Chandpura	- 10	3y BT on 08/02/0:	
313	XEN PH Div 2 Ynr	_	Providing water Line to Arju Nagar	ļ	By BT on 03/03/0	
314	Executive Engineer PH Div No.	5	Installation of T Well in Mo Colony	del	By BT on 31/0	
315	- Faginger PH Div N	0	Replacement of GI pipe in Town Ynr	M	By BT on 31/0	
31	E-groot PH Dry N	0	Providing W/s facilities in Balwant Rai Colony Ynr		By BT on 31/	
31	7 Executive Engineer PH Div N 2 Ynr		Providing W/s facilities in Munda Mazra		By BT on 314 By BT	03
31	Executive Engineer PH Div N 2 Ynr	Ю	Providing sewer facilities Veena Tilak Nagar Shiv Colony Ynr	rı Puri	on 31	1

319	Executive Engineer PH Div No 2 Ynr	Providing W/s to Arjun nagar	By BT on 25/03	200000 00
320	Executive Engineer PH Drv No 1 Ynr	Action plan of work	23/03	3000000 00
321	XEN PH Div No 2 Ynr	Providing/Ext W/s Dev Colony Ynr	Ву ВТ	375000
322	XEN PH Div No 2 Ynr	PROVIDING & INSTALLATION OF t Well in Munda Mazar Ynr	Ву ВТ	225000 00
323	XEN PH DIV No 2 Ynr	Providing W/s facilities part of harbanspura Joginder Nagar Colony Ynr	Ву ВТ	300000 00
324	XEN PH DIV No 2 Ynr	Installation of T well against abounded T Well No 8 Ynr	Ву ВТ	225000 00
325	XEN PH Div No 2 Ynr	Installation of T Well against abounded T Well No 18 Ynr	Ву ВТ	225000 00
326	XEN PH Div No 2 Ynr	Ang /W/s sadan Veena Nagar ın Ynr	ву вт	225000 00
327	XEN PH Div No 2 Ynr	Providing W/s facilities in Balwant Rai Colony Ynr	ву вт	375000 00
328	XEN PH Div No 2 Ynr	Installation of T/Well Model Colony Ynr	Ву ВТ	225000 00
329	XEN PH Div No 2 Ynr	Installation of T/Well pipe line in Arjun Nagar	Ву ВТ	225000 00
330	XEN PH Div No 2 Ynr	Providing sewerage in professor colony Yogesh nagar Ynr	Ву ВТ	150000 00
331	XEN PH DIV No 2 Ynr	Providing sewer in Hamida colony new market balwant rai colony Ynr	Ву ВТ	150000 00
332	XEN PH Div No 2 Ynr	Providing sewer facilities in joginder nagar part of harbanspura indra puram Krishna nagar part of chandpur part of ghndhi nagar ynr	Ву ВТ	225000 00
333	XEN PH Div No 2 Ynr	Providing sewer facilities in veena Nagar Tilak Nagar Shivpuri Camp etc	Ву ВТ	225000 00
334	XEN PH Div No 2 Ynr	Providing sewer facilities in Munda Mazra Ynr	ву вт	150000 00
335	XEN PH Drv No 2 Ynr	Providing and installation No 1 Tubewell against abounded T / well No 7 PH Store Ynr	Ву ВТ	450000 00
336	XEN PH Div No 2 Ynr	Providing and Extam W/s various Colony	ву вт	1750000 00

37	XEN PH Div No 2 Ynr	Actopm [am [rpkect fpr the [amt pf 10 MLD STP Ynr	Ву ВТ	700000 00
38	XEN PWD PH Div No II Ynr Charge ME		1/03	22000 00
39	DSO Tejli on A/c of road 30/5/95 to 7/6/95 vide EO order audit area 12	Sport complex roller charges 3 days dt 15/09/03 vide (V) 9596		2400 00
340	Chairman Imp Trust Ynr On A/c of road Roller charges 15/6 20/6 to 24/69 19/7 & 20/7/95 6 days & Rs 800/ part day vide audit para (12) IV 9596			4800 00
341	EO Municipal Council Jagadhri on A/c of road roller Charges 6 days vide EO order dt 15/9/03 vide Audit para (12) IV 9596			4800 00
342	गाव दड़वा में फेस 2 के लिए भूमी खरीदने बारे बजिरये नोटिफिकेशन दिनाक 23 06 04 भूमी 10 ए आई वी 6 एम दर 3 50 लाख रू0 प्रति एकड सम्बन्धित की दर से पचायत दड़वा डी0 डी0 पी0 ओ0 के माध्यम से भुगतान किया गया है । through Jai Singh			3567812 00
343	IOC Lts MO Pathot for bitchmen for work 3 13 17 through M E			
344	UHBVN XEN Ynr Through ME	Providing street light in Milk Dairy site in Village Raipur		409754 00 646599 00 1056353 00
345	XEN UBHVN	Providing street light in milk dairy site in village Darwa		149701 00
346	XEN PH Div No II Ynr	Grant in aid sewer line tilak nagar to TB real Member & Secy state sanitary Board	BT 2/05	1125000 00
347	XEN PH Div No II Ynr	Grant in aid in Replacement of payment tubewell real for Member & Secy State Sanitary Board	BT 2/05	380000 00
348	XEN PH Div No II Ynr	Grant in aid in replacement of payment W/s in Harbanspura Joginder Nagar Ynr	BT 2/05	765000 00
349	XEN PH DIV No II Ynr	Grant in aid providing S W in Joginder Nagar Harbanspura etc	BT 2/05	1125000 00
350	XEN PH Div No II Ynr	Grant in aid projurdiatory S W line in Veena Nagar Tilak Nagar	BT 2/05	1125000 00

351	XEN PH Div No II Ynr	Grant in aid projurdiatory Yogesh Nagar	BT 2/05	750000 00
352	XEN PH Div No II Ynr	Grant in aid providing sewer line in Veena nagar Tilak Nagar Ynr	BT 2/05	1125000 00
353	XEN PH Div No II Ynr	Grant in aid providing sewer line in Veena nagar Yogesh Nagar Ynr	BT 2/05	750000 00
354	XEN PH Div No II Ynr	Grant in aidt providing sewer line in	BT 2/05	1125000 00
355	XEN PH Drv No 1 Ynr	Hamida Colony V K Mohalla Hari Prashad Colony	BT 2/05	1125000 00
356	XEN PH Div No I Ynr	Munda Mazra Patalpuri Area	BT 2/05	750000 00
357	XEN PH Div No 1 Ynr	Grant fro W/s in New Dev Colony real for member and secy State sanitary board	BT 2/05	1530000 00
358	Advance purchase of land 5 80 C to B in village Chandpur near by pass Fire Brigade		17/10/06	2320000 00
359	Harı Kıshan Gopal Lıgh Inspector	Temporary advance for the purchase of electric material for traffic light fountain chowk as per verbal order bny the DC Ynr	11/06	24000 00
360	Sh Padam Sharma	Orft Secretary State Commissioner deputy redressed commission Hr	1/07	17750 00
361	Sh Padam Sharma	Payable to advance charges by the commissioner	189	35500 00
362	ADC Yamuna Nagar	Payment for solar light	20/6/07	1678750 00
363	Sub Division Engineer PWD W/s Sanitation Sub Div No II Y Nagar through ME Ynr	Payment for pipe line		127338 00
364	Auth Executive Eng g UHBVN Deptt Sub Div No 1 Ynr	Advance for deposit	3/08	784056 00
365	Auth Executive Eng g UHBVN Deptt Sub Div No 1 Ynr	Advance for deposit	4/08	303903 00
366	Harı Kıshan Gopal Lıght Inspector	Payment of deposit	18/2/03	15000 00
367	Astt Executive Engineer Sub Div Jagadhri	Advance for deposit UHBVN on account deposit	3/05	91248 00
368	Shri Ram Institute for instial research	Advance testing fee	5/09	27796 00
369	Sulabh international social service new delhi		5/10/05	366000 00
				

70	Sul	labh international social			3660	00 00
. •	ser	vice New Delhi			1165	00 0000
71 72	Health Engineer Div No 1 Ynr		Advance for payment water pipe from Khalsa Collage to Existing nala gali no 140		7500	000 00
			Azad Nagar Advance for TA bill charges		200	00 00
373 374	Sı	es Raj Law Clerk TA Charge ulabh international social ervice New Delhi	40 / advance payment at work toilet complex without	4/7/11	1 464800 000	
375		ulabh international social ervice New Deihi	night shelter 40 / advance payment at work toilet complex without night shelter		464800 000	
376	E	executive Engineer public health Ingineer Div No II Ynr	Advance payment for deposit work			1000 00
377	,	Sulabh international social service New Delhl	40 / advance payment at work toilet complex without night shelter at Buria Chowk Jagadhri			4800 000
378	В ;	Sulabh international social service New Delhi	40 / advance payment at work toilet complex without night shelter near chander niwas Ynr			34800 000
37	9	Sulabh international social service New Delhi	40 / advance payment at work toilet complex in Khera Bazar Jagadhn			64800 000
38	30	Sulabh international social service New Delhi	40 / advance payment at work toilet complex without night shelter in Khera Bazar Jagadhri		464800 000	
34	81	Sulabh international social service New Delhi	40 / advance payment at work toilet complex without night shelter Jagadhn road near chander niwas. Ynr			164800 000
3	382	Sulabh international social service New Delhi	2nd Installment for 40 / advance of toilet complex without night shelterin Babi Colony Near Community Center Ynr	ır		464800 000
	 383	Sulabh international social service New Delhi	2nd Installment for cost of toilet complex without shel at Jagadhri road opp Nirankari Bhawan			1065600 00
	384	Sulabh international social service New Delhi	2nd Installment for cost of toilet complex without she at Jagadhn bus stand	iter		765200 00
	385	Sh Manjeet Singh JE	Electric connection	5/	2012	5000 00

386	Sulabh international social service New Delhi	Advance payment	5/2012	750800 00
387	Sh Manjeet Singh JE	Advance for provding street light in shiv puri colony	7/2012	173067
388	Sulabh international social service New Delhi	Toilet and shelter at jindal park	8/2012	464800 00
389	Sulabh international social service New Delhl	Toilet and shelter at Nehru park	8/2012	464800 00
390	Sulabh international social service New Delhi	To:let and shelter at gulab nagar Jagadhri	8/2012	464800 00
391	Sh Vikram Singh gill J E	For providing steel grill	10/2012	150000 00
392	Sh Nannder Kumar	Purchase of stamp papers for kail dairy complex	11/2012	2450000 00
393	Sh Manjeet Singh JE	Electric connection	11/2012	5000 00
394	Sh Manjeet Singh JE	Electric connection	11/2012	5000 00
395	SDO (OP) UHBVN	Deposit work	11/2012	26493 00
396	SDO (OP) UHBVN	Deposit work	11/2012	149498 00
397	Sulabh international social service New Delhi	Toilet and shelter at Nehru Park	12/2012	464800 00
398	Sulabh international social service New Delhi	Toilet and shelter at Jindal Park	12/2012	464800 00
399	Sulabh international social service New Delhi	Toilet and shelterat at buna chungi Jagadhari	12/2012	464800 00
400	Sulabh international social service New Delhi	Toilet and shelterat at gulab nagar Jagadhri	12/2012	464800 00
401	Sh Narender Kumar Clerk	For purchase of stamps paers for kail dairy complex	12/2012	17000 00
402	Sh Manjeet Singh JE	Electric Connection	1/2013	9610 00
403	NBCC	UIDSSMT SCHEME	2/2013	20000000 00
404	XEN Public Health	Advance for const of Diversion drain	2/2013	27850000 00
405	XEN Public Health	Advance for cosnt. Of diversion drain	2/2013	671000 00
406	Sh Manjeet Singh JE	Electric connection	2/2013	20000 00
			TOTAL	111493362/

-Sd

Executive Officer, Municipal Corporation, Yamuna Nagar – Jagadhri -Sd

Resident Audit Officer, Municipal Corporation, Yamuna Nagar Jagadhri

REPORT

ON

THE AUDIT AND INSPECTION NOTE ON THE ACCOUNTS OF MUNICIPAL CORPORATION, AMBALA FOR THE PERIOD FROM APRIL, 2012 TO MARCH, 2013, AUDITED BY THE DIRECTOR, LOCAL AUDIT, HARYANA

The Committee scrutinized the Audit and Inspection Note on the accounts of Municipal Corporation, Ambala for the period from April, 2012 to March, 2013, audited by the Director, Local Audit, Haryana as under -

(PART I - LAST AUDIT NOTE)

म्यूनिसिपल कारपोरेशन अम्बाला की अनवल आडिट रिपोर्ट वर्ष 2012 13 की स्क्रूटनी के दौरान कमेटी ने यह महसूस किया कि अम्बाला के म्यूनिसिपल कारपोरेशन की अप टू वर्ष 2012 13 की पार्ट 1 की रिप्लाई कसर्न क्वार्टर द्वारा नहीं दी गई है इसलिए कमेटी ने चाहा कि इसकी डिटेल्ड रिप्लाई कमेटी को जल्द से जल्द भिजवाई जाये ।

कमेटी ने यह भी महसूस किया कि म्यूनिसिपल कारपोरेशन अम्बाला की वर्ष 2012 13 की जो अनवल आडिट रिपोर्ट की जो रिप्लाई भेजी गई है वह सबधित रैजीडैट आफिसर आडिट विभाग द्वारा वैरीफाई करके नहीं भेजी गई है इसलिए कमेटी ने चाहा है कि इस रिप्लाई को सबधित आफिसर द्वारा वैरीफाई करके भिजवाया जाये ।

(PART II - PRESENT AUDIT)

म्यूनिसिपल कार्पोरेशन की ऐनुअल ऑडिट रिपोर्ट वर्ष 2012 13 की स्क्रूटिनी के दौरान कमेटी ने यह महसूस किया कि इसके पार्ट || की जो रिप्लाई मेजी गई है वह सबधित रैजीडैट आफिसर आडिट विभाग द्वारा वैरीफाई करके नहीं भेजी गई है इसलिए कमेटी ने चाहा है कि इस रिप्लाई को सबधित कार्पोरेशन रैजीडैट ऑफीसर से वैरीफाई करवाकर डायरैक्टर लोकल ऑडिट डिपार्टमैट को 15 दिन के अदर अदर भेजे।

GENERAL OBSERVATIONS/RECOMMENDATIONS OF THE COMMITTEE

Apart from the above, the Committee also gave the following Recommendations/Observations -

कमेटी ने चाहा है कि दिनाक 16 दिसम्बर 2014 की मीटिंग में डिस्कसन के दौरान कॉमन ट्रस्टो की अधिकतर प्रोपर्टी को ट्रासफर्ड ट्रस्टस के नाम ट्रासफर करने के बारे में जो जानकारी लोकल बॉडीज डिपार्टमैट से समिति को मिजवाई जानी थी वे सारी सूचना समिति को मिजवाई जाये।

इसी तरह से समिति ने यह भी चाहा है कि हुडा की जो लैंड है और हुडा की जो प्रोपर्टी सेल होती है उससे जो हुडा को आय होती है उसमें से कुछ प्रतिशत हिस्सा भी कारपोरेशन को दिया जाना चाहिए ताकि कारपोरेशनज अपनी जिम्मेदारी निमा सके क्योंकि कारपोरेशनज के पास कोई आमदनी का साघन नहीं होता है ।

समिति ने यह भी चाहा है कि जितनी भी म्यूनिसिपल बॉडीज है उन सभी म्यूनिसिपल बॉडीज की अपनी अपनी जिम्मेदारिया होती है इसलिए सभी जिम्मेदारियो का निर्वाह करने के लिए उनके पास वित्तीय रिसोर्सिज की व्यवस्था होनी चाहिए ।

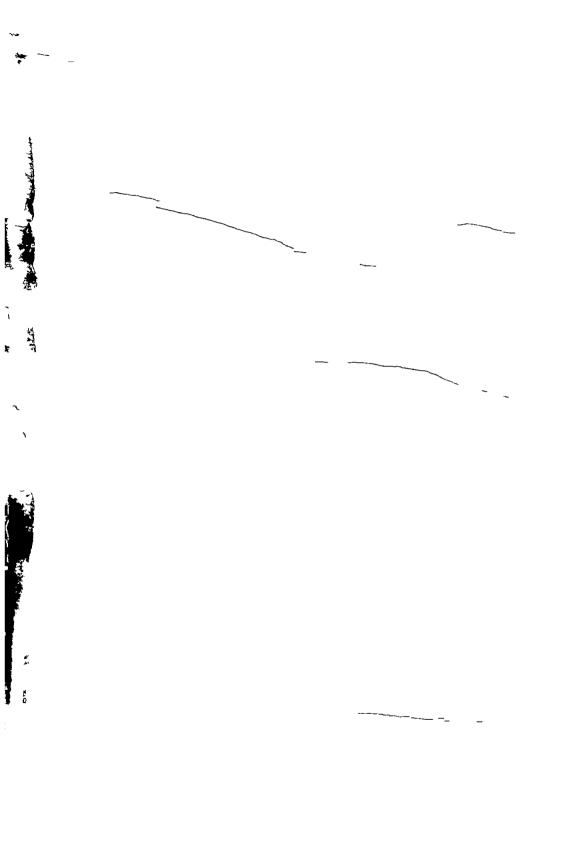
समिति ने यह भी चाहा है कि फायर ब्रिगेड तो निगम के पास है लेकिन उनके लिए लाइसैस देने का काम टाउन एड कट्टी प्लानिंग डिपार्टमैट के पास है। यह लाइसैस देने का काम भी निगम के पास होना चाहिए या फायर ब्रिगेड की जिम्मेदारी टाउन एड कट्टी प्लानिंग डिपार्टमैट या हुडा डिपार्टमैट की होनी चाहिए क्योंकि किसी भी बिल्डिंग इत्यादि का लाइसैस देने के लिए उस डिपार्टमैट को पता होता है कि जो हम लाइसैस दे रहे है उसके हिसाब से कितने फायर टैडर की जरूरत पड़ेगी।

समिति ने यह भी चाहा है कि भारत सरकार की तरफ से 50 प्रतिशत पैसा सहायता के रूप में जवाहरलाल नेहरू नेशनल अर्बन रैनुवल मिशन स्कीम को दिया जाता था लेकिन अब जो UIDSSMT (Urban Infrastructure Development Scheme for Small and Medium Towns) की स्कीम है उसके लिए 80 प्रतिशत पैसा किस प्रकार दिया जायेगा? इसकी सारी डिटेल कमेटी को मिजवाये कि इस स्कीम के अन्तर्गत क्या क्या कार्य आते हैं । इसकी विस्तृत जानकारी कमेटी को दी जाये!

समिति ने यह भी चाहा है कि इम्प्रुवमैट ट्रस्टस की जो प्रोपर्टीज म्युनिसिपल कारपोरेशज/म्युनिसिपल कौसल/कमेटी के नाम हो चुकी है या उन्हीं के नाम स्टैंड कर रही है उसकी सारी डिटेल कमेटी को दी जाये।

समिति ने चाहा कि नये बने हुए म्यूनिसिपल कार्पोरेशज मे जो गाव शामिल हुए हैं उनके टोटल फड्स एफ डी आर सहित क्या सबित म्यूनिसिपल कार्पोरेशन को ट्रासफर हो चुके है या नहीं ? इसकी सारी डिटेल भी कमेटी को शीघ्रातिशीघ्र भिजवाई जाए।

कमेटी ने यह भी महसूस किया कि म्यूनिसिपल कारपोरेशज के पास कितनी जमीन है उसकी पूरी डिटेल स्टेटस के साथ (जमीन किराये पर दी हुई है किसी का जमीन पर कब्जा है या खाली है) कमेटी को भिजवाई जाये ।



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